

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O. A NO. 649/2022

IN THE MATTER OF:

NARENDER PRATAP SINGH

..... APPLICANT

VERSUS

CENTRAL POLLUTION CONTROL BOARD & ORS

..... RESPONDENTS

INDEX

Sl. No.	Particulars	Pg. No.
1.	Reply on behalf of Respondent No. 5 – U. P Asbestos Ltd. – in compliance of the order dt. 27.01.2023 along-with affidavit.	1-13
2.	Annexure R5/1 A copy of the show cause notice dt. 10.12.2022 issued under Section 5 of the Environment (Protection) Act, 1986.	14-15
3.	Annexure R5/2 A copy of the show cause notice dt. 10.12.2022 issued under Section 33A read with Section 27 (2) of the Water (Prevention and Control of Pollution) Act, 1974	16-17
4.	Annexure R5/3 A copy of the Reply dt. 26.12.2022 sent by the answering Respondent to the show cause notice dt. 10.12.2022 sent by the State PCB.	18-21
5.	Annexure R5/4 A copy of the authorization dt. 27.01.2023 issued under the provisions of Hazardous and Other Wastes	22-25

	(Management and Transboundary Movement) Rules, 2016.	
6.	Annexure R5/5 A copy of the letter dt. 19.01.2023 vide which the State PCB was pleased to impose the EC.	26
7.	Annexure R5/6 A copy of the letter dt. 20.01.2023 vide which the answering Respondent has informed the State PCB about payment of the EC.	27
8.	Annexure R5/7 A copy of the letter dt. 21.03.2023 along-with the documents.	28-159
9.	Annexure R5/8 A copy of the letter dt. 10.03.2023 issued by the Applicant.	160
10.	Proof of service	161

PLACE : NEW DELHI
DATE: 24.03.2023


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..... RESPONDENTS

REPLY ON BEHALF OF RESPONDENT NO. 5 – U. P ASBESTOS LTD. IN
COMPLIANCE OF THE ORDER DT. 27.01.2023 ALONG-WITH AFFIDAVIT

MOST RESPECTFULLY SHOWETH:

1. It is most respectfully submitted that the Respondent No. 5/answering Respondent is a company engaged in the manufacturing and marketing of asbestos and non-asbestos cement sheets with one of its manufacturing units at Dadri, District - Gautam Budh Nagar, Uttar Pradesh.
2. The Applicant has filed the present Application alleging environmental pollution by the answering Respondent at its manufacturing facility at Dadri, District - Gautam Budh Nagar. It is submitted that this Hon'ble Tribunal vide order dt. 15.09.2022, taking into consideration the allegations by the Applicant against the answering Respondent, was pleased to constitute a joint committee comprising of CPCB, State PCB and District Magistrate, Gautam Buddh Nagar to verify the allegations of the Applicant. The relevant

portion of the order dt. 15.09.2022 is quoted hereinbelow for ready reference:

"2.In view of the allegations made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position. Accordingly, we constitute a Joint Committee comprising of CPCB, State PCB and District Magistrate, Gautam Buddh Nagar, and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and submit its report within one month by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF. The State PCB will be the nodal agency for coordination and compliance."

3. Pursuant to the above, the Joint Committee formed by this Hon'ble Tribunal undertook the site visit and thereafter, the State PCB submitted the report vide letter dt. 10.12.2022. It is most respectfully submitted that the specific recommendations / suggestions of the Joint Committee for the answering Respondents, as per the letter dt. 10.12.2022 of the State PCB, are as follows:
 - A. Project proponent / answering Respondent to provide for flow meter/ V Notch for measurement of effluent at final discharge point and also to install flow meter on effluent recirculation pipeline and to maintain daily records of the effluent recycled in the process.
 - B. Project proponent / answering Respondent to renew/revise the authorization issued under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016

mentioning the details of all the hazardous waste generated during the manufacturing process.

- C. To provide for adequate PPE kits for all the workers.
 - D. The project proponent to store all the hazardous waste into the earmarked shed.
 - E. To maintain Form 3 and file the Annual return to the State PCB as per the Hazardous Waste Management Rules, 2016.
 - F. The Project proponent / answering Respondent to dispose of wastes such as sludge & broken/ discarded asbestos sheets to the treatment, storage, and disposal facility (TSDF) only.
 - G. The Project proponent / answering Respondent to extract ground water only with a valid NOC issued by the concerned authority.
4. It is most respectfully submitted that, in light of the shortcomings observed by the Joint Committee, the State PCB has issued show cause notice dt. 10.12.2022 to the answering respondents under Section 5 of the Environment (Protection) Act, 1986 and show cause notice of the same date under Section 33A read with Section 27 (2) of the Water (Prevention and Control of Pollution) Act, 1974.

A copy of the show cause notice dt. 10.12.2022 issued under Section 5 of the Environment (Protection) Act, 1986 and show cause notice dt.

10.12.2022 issued under Section 33A read with Section 27 (2) of the Water (Prevention and Control of Pollution) Act, 1974 is annexed and marked as **Annexure R5/1 [pg. 14 to 15]** and **Annexure R5/2 [pg. 16 to 17]** respectively.

5. It is most humbly submitted that the answering Respondent submitted its Reply dt. 26.12.2022 to the show cause notice dt. 10.12.2022 sent by the State PCB.

A copy of the Reply dt. 26.12.2022 sent by the answering Respondent to the show cause notice dt. 10.12.2022 sent by the State PCB is annexed and marked as and **Annexure R5/3 [pg. 18 to 21]**.

6. It is respectfully submitted that the present matter was thereafter listed on 13.12.2022 when this Hon'ble Tribunal passed the following order:

"4. In view of the averments made in the application and observations made in the report of the Joint Committee, we consider it appropriate to have response of respondent no. 1 Central Pollution Control Board and respondent no.2 Uttar Pradesh SPCB as well as State of Uttar Pradesh through Chief Secretary, Government of Uttar Pradesh; the District Magistrate, Gautam Buddh Nagar and the Project Proponent- M/s UPS Asbestos Ltd., who stand impleaded as respondents No. 3 to 5. The Registry is directed to amend memo of parties to the application. Respondent no. 2 is already appearing before this Tribunal through counsel. Notices be issued to respondents No. 1, 3 to 5.

.....

6. Respondent no. 2- the UPPCB is directed to look into the all relevant aspects including the requirement of the environmental clearance for the Project Proponent from the MoEF & CC and to take appropriate remedial measures for abatement of the environmental pollution in view of the observations made in the report of the Joint Committee and file its reply/response within one month by email at judicial-ngt@gov.in

preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.”

7. It is most respectfully submitted that pursuant to the above-quoted order dt. 13.12.2022, the answering Respondent stood added as a party in the present matter. It is submitted that the State PCB submitted its report dt. 19.01.2023 for the hearing scheduled on 27.01.2023. It is most pertinent to highlight the findings of the Joint Committee as submitted in the report dt. 19.01.2023.
 - A. State PCB conducted the inspection on 15.01.2023.
 - B. The project proponent has implemented the suggestions of the State PCB and cured the shortcomings as suggested in the report submitted vide letter dt. 10.12.2022 before this Hon'ble Tribunal.
 - C. The project proponent has removed all the discarded sheets/ broken sheet material as identified by the Joint Committee in the last visit.
 - D. The discharge point from the manufacturing unit to the bishada drain has been permanently closed by constructing boundary wall. Therefore, there is no provision of industrial discharge outside the manufacturing facility.
 - E. The project proponent has installed water flow meter at the treated effluent recycle pipeline.

F. The reason for the increased production [i.e. more than 160 MT/day] for the month September to November, 2022 was for the reason of fulfilling pending supply orders. The unit could not operate in the months of July and August, 2022 due to various labour issues, hence, the increase in production beyond 160 MT/day in September to November, 2022. The committee was pleased to observe that presently, the manufacturing facility was operating within the prescribed limit of 160 MT/day.

G. The answering Respondent had applied for the revised authorization under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 vide application dt. 03.01.2023.

It is pertinent to highlight that the State PCB has issued the authorization under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 vide 27.01.2023.

A copy of the authorization dt. 27.01.2023 issued under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 is annexed and marked as **Annexure R5/4 [pg. 22 to 25]**.

H. PPE kit had been provided to all the workers engaged in the feeding of asbestos fiber and waste asbestos sheet in pulveriser section.

- I. As suggested earlier, the project proponent has stored hazardous waste into the earmarked shed and no sludge was found stored in an unmarked or undesignated area.
- J. As suggested, the project proponent submitted copy of Form – 3 along-with the Reply dt. 26.12.2022 to the show cause notice.
- K. The discarded material and sludge were transferred to the dedicated hazardous waste shed located within the premises and same to be provided to the authorized TSDF for disposal.
- L. The project proponent had applied on 24.12.2022 for NOC from the Uttar Pradesh Ground Water Authority and awaiting grant of the same.
8. It is most respectfully submitted that the State PCB vide letter dt. 19.01.2023 was pleased to impose Rs. 7,03,125/- as environment compensation against the answering Respondents for non-compliance brought out in the visits and or inspection by the joint committee. As per the inquiry report of the State PCB, the basis for the computation of the environment compensation is as follows:

$$\mathbf{EC = PI \times N \times R \times S \times LF}$$

$$= 75 \times 75 \times 250 \times 0.5 \times 1.0$$

$$= \text{Rs. } 7,03,125/-$$

Where, EC is Environmental Compensation in (₹)

PI = Pollution Index of industrial sector

N = Number of days of violation

R = Factor in Rupees (₹) for deriving the EC

S = Factor for scale of operation

LF = Location factor

A copy of the letter dt. 19.01.2023 vide which the State PCB was pleased to impose the EC is annexed and marked as **Annexure R5/5 [pg. 26]**.

9. It is most pertinent to highlight that the answering Respondent has duly paid the EC on 20.01.2023 imposed by the State PCB and informed about the details of the same to the State PCB vide letter dt. 20.01.2023.

A copy of the letter dt. 20.01.2023 vide which the answering Respondent has informed the State PCB about payment of the EC is annexed and marked as **Annexure R5/6 [pg. 27]**.

10. It is most respectfully submitted that the present matter was thereafter listed before this Hon'ble Tribunal on 27.01.2023, whereby the following order was passed:

"..5. In view of the averments made in the application and observations made in the report of the Joint Committee and also the replies/responses filed by the CPCB and the UPPCB, we consider it appropriate to constitute and accordingly constitute a Joint Committee comprising of the representatives of the MoEF&CC, the CPCB and the UPPCB to undertake visits to the site in question, arrange taking of the soil and water samples by identifying the affected places by involving the applicant or other residents of the area and get the same analyzed from any recognized laboratory for both Physical and Chemical properties including heavy metals like iron, nickel, copper, lead, chromium, arsenic silica etc., verify the factual position regarding compliance with EC and consent conditions

stipulated by MoEF&CC and UPPCB respectively by the Project Proponent and submit its report within two months by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR supported PDF and not in the form of Image PDF. The UPPCB shall be nodal agency for coordination and compliance.

6. List the matter for further consideration on 28.03.2023.”

11. It is most respectfully submitted that pursuant to the order dt. 27.01.2023, the Joint Committee constituted by this Hon'ble Tribunal visited and/or inspected the facility of the answering Respondent on 17.03.2023. It is submitted that the Joint Committee has duly collected the desired samples as per the mandate of the order dt. 27.01.2023.

12. It is further most respectfully submitted that the Joint Committee during the visit and/or inspection had requested for documents from the answering Respondent, which has been duly supplied along-with a covering letter dt. 21.03.2023.

A copy of the letter dt. 21.03.2023 along-with the documents is annexed and marked as **Annexure R5/7 [pg. 28 to 159]**.

13. It is also most pertinent to highlight that the Applicant – Narender Pratap Singh vide letter dt. 10.03.2023 addressed to the answering Respondent has conveyed his appreciation for the remedial measures undertaken by the answering Respondent with utmost sincerity and responsibility. The Applicant has stated in his letter that the deficiencies/suggestions pointed

out by the State PCB in its inspections have been complied with by the answering Respondent.

A copy of the letter dt. 10.03.2023 issued by the Applicant is annexed and marked as **Annexure R5/8 [pg. 160]**.

14. Therefore, considering the submissions made hereinabove and the findings in the report dt. 19.01.2023 submitted by the State PCB before this Hon'ble Tribunal, it is most humbly submitted that the answering Respondent / manufacturing facility is compliant with the applicable laws and is duty bound to comply with the same in future.
15. Hence, it is prayed that this Hon'ble Tribunal may be pleased to take the present Reply on record and dispose of the present Application. It is submitted that an Affidavit in support of the present Reply is being filed herewith.

PLACE: NEW DELHI

DATE: 24.03.2023



ANKIT ROY

ADVOCATE FOR RESPONDENT NO. 5

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INDIA NON JUDICIAL
144
Government of Uttar Pradesh

ACC NAME- PRADEEP KUMAR
ACC Code-UP 14076404
Tehsil Dhaulana Distt Hapur (UP)
Licence No 141

e-Stamp

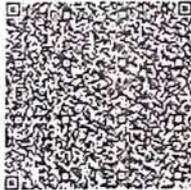
Sign: *[Signature]*

₹100

Certificate No.	: IN-UP67907869536011V
Certificate Issued Date	: 24-Mar-2023 01:04 PM
Account Reference	: NEWIMPACC (SV)/ up14076404/ DAHAULANA/ UP-HPU
Unique Doc. Reference	: SUBIN-UPUP1407640429934791359626V
Purchased by	: ROHIT GOEL
Description of Document	: Article 4 Affidavit
Property Description	: Not Applicable
Consideration Price (Rs.)	:
First Party	: ROHIT GOEL
Second Party	: Not Applicable
Stamp Duty Paid By	: ROHIT GOEL
Stamp Duty Amount(Rs.)	: 100 (One Hundred only)

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सत्यमेव जयते



₹100



Please write or type below this line

यह स्टाम्प शपथ-पत्र के सा...

Statutory Alert.

- 1. The authenticity of this Stamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
- 2. The onus of checking the legitimacy is on the users of the certificate.
- 3. In case of any discrepancy please inform the Competent Authority.

[Signature]

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O. A NO. 649/2022

IN THE MATTER OF:

NARENDER PRATAP SINGH

..... APPLICANT

VERSUS

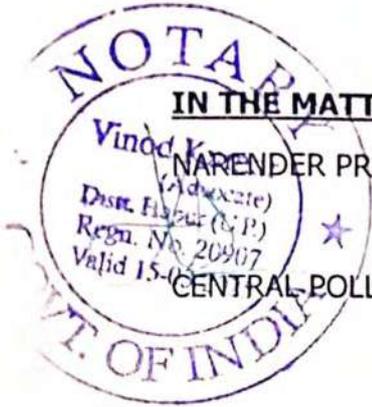
CENTRAL POLLUTION CONTROL BOARD & ORS.

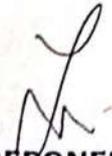
..... RESPONDENTS

AFFIDAVIT

I, Rohit Goel, aged about 40 years, S/o Shri Anil Goel, Resident of House No. 64, Chankyapuri, Meerut – 250004, Uttar Pradesh, authorized representative of U.P Asbestos Ltd. having registered office at P.O. Mohanlalganj, Lucknow - 226301, Uttar Pradesh, do hereby solemnly affirm and state as under: -

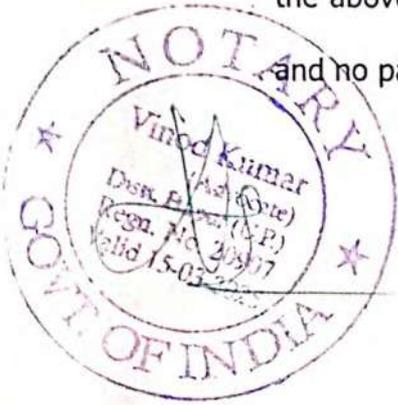
1. That I am the authorized representative of Respondent No. 5 in the present Application and as such am well acquainted with the facts and circumstances of the case and am duly competent to swear the present affidavit.
2. That I have understood the contents of the accompanying Reply on behalf of the Respondent No. 5 and state that the contents of the same are correct to the best of my knowledge which I believe to be true and correct. The legal submissions made therein are based on legal advice received and believed to be true.
3. That no part of the present affidavit is false and nothing material has been concealed therefrom.


DEPONENT

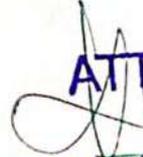
VERIFICATION:

Verified at 24th on this Friday day of March 2023, that the contents of the above affidavit are true and correct to my knowledge and documentation and no part of it is false and nothing material has been concealed therefrom.




DEPONENT

65

ATTESTED

24/03/2023
VINOD KUMAR (Advocate)
Notary Govt. of India
District HAPUR (U.P.)
Mob. 8218018337



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

Annexure R5/1

Ref No- H85423/C-1/ई0पी0 एक्ट/एन0जी0टी0-164/का0ब0नो0/2022 Date: 10/12/2022

सेवा में,

पंजीकृत

मैसर्स यू0पी0 एसबेसटोस लि0,
ग्राम एवं पोस्ट-बिशादा, एन0टी0पी0सी0 रोड, दादरी,
ग्रेटर नोएडा।

यह कि यू0पी0 एसबेसटोस लि0, ग्राम एवं पोस्ट-बिशादा, एन0टी0पी0सी0 रोड, दादरी, ग्रेटर नोएडा जिसे आगे उद्योग कहा जायेगा, Asbestos Sheet and Non-Asbestos Sheet के उत्पादन हेतु उपरोक्त वर्णित स्थल पर स्थापित/संचालित है तथा पर्यावरण संरक्षण अधिनियम, 1986 की धारा-16 के अन्तर्गत एक कम्पनी है।

यह कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संया 649/2022 नरेन्द्र प्रताप सिंह बनाम केन्द्रीय प्रदूषण नियंत्रण बोर्ड व अन्य में पारित आदेश दिनांक 26.09.2022 के अनुपालन में गठित संयुक्त समिति द्वारा मैसर्स यू0पी0 एसबेसटोस लि0, ग्राम एवं पोस्ट-बिशादा, एन0टी0पी0सी0 रोड, दादरी, ग्रेटर नोएडा का स्थल निरीक्षण दिनांक 16.11.2022 को किया गया। निरीक्षण के समय सेटलिंग टैंक से जनित स्लज का भण्डारण उचित नहीं पाया गया। इकाई द्वारा फार्म-3 एवं फार्म-4 को मेनटेन नहीं किया गया है। निरीक्षण टीम द्वारा discarded asbestos sheets and sludge का भण्डारण कई अलग-अलग स्थानों पर पाया गया। उद्योग द्वारा सारे वर्कर को PPE उपलब्ध नहीं कराया गया है। निरीक्षण के समय हैजार्डस वेस्ट का भण्डारण उचित नहीं पाया गया। निरीक्षण टीम द्वारा discarded asbestos sheets and sludge को परिसर के निकट ट्रैक्टर पर लदा हुआ पाया गया। इस प्रकार उद्योग द्वारा पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा-5 के आज्ञापक प्राविधानों का उल्लंघन किया जा रहा है।

अतः उपरोक्त वर्णित परिस्थितियों के दृष्टिगत जनहित में जन सामान्य को स्वस्थ वातावरण प्रदान करने के उद्देश्य से पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा-5 के अन्तर्गत राज्य बोर्ड को प्रदत्त शक्तियों के अधीन सक्षम अधिकारी के अनुमोदनोंपरान्त संदर्भित इकाई को निम्नानुसार कारण बताओ नोटिस जारी किये जाते हैं:-

1. यह कि क्यों न उद्योग मैसर्स यू0पी0 एसबेसटोस लि0, ग्राम एवं पोस्ट-बिशादा, एन0टी0पी0सी0 रोड, दादरी, ग्रेटर नोएडा में संचालन/उत्पादन प्रक्रिया को तत्काल प्रभाव से बंद कर दें?

.....2/-

-2-

2. यह कि क्यों न सक्षम प्राधिकारियों से यह अपेक्षा की जाए कि आपकी इकाई को मिलने वाली विद्युत आपूर्ति एवं जल आपूर्ति का विच्छेदन करने के साथ-साथ अन्य सुविधाओं को तात्कालिक प्रभाव से बंद कर दिया जाए?

उपरोक्त के संबंध में अपना स्पष्टीकरण इस पत्र प्राप्ति के 15 दिन के अन्दर बोर्ड मुख्यालय को प्रेषित करना सुनिश्चित करें, अन्यथा उपरोक्त निर्देशों की पुष्टि कर दी जाएगी जिसका सम्पूर्ण उत्तरदायित्व स्वयं आपका होगा।



(अजय कुमार शर्मा)
सदस्य सचिव

प्रतिलिपि :- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. जिलाधिकारी, गौतमबुद्धनगर।
2. क्षेत्रीय अधिकारी उ0प्र0 प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा को इस निर्देश के साथ कि उद्योग को कारण बताओ नोटिस की प्रति उपलब्ध कराने के पश्चात उद्योग का पुनः निरीक्षण कर कारण बताओ नोटिस के निर्देशों के सम्बंध में स्पष्ट संस्तुति सहित आख्या निर्धारित समयावधि में मुख्यालय प्रेषित करना सुनिश्चित करें।



सदस्य सचिव



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

Annexure R5/2

Ref No- H85421/C-1/जल/एन0टी0पी0सी0-164/का0ब0नो0/2022

Date: 10/12/2022

सेवा में,

पंजीकृत

मैसर्स यू0पी0 एसबेसटोस लि0,
ग्राम एवं पोस्ट-बिशादा, एन0टी0पी0सी0 रोड, दादरी,
ग्रेटर नोएडा।

यह कि उद्योग मैसर्स यू0पी0 एसबेसटोस लि0, ग्राम एवं पोस्ट-बिशादा, एन0टी0पी0सी0 रोड, दादरी, ग्रेटर नोएडा जो उपरोक्त वर्णित स्थल पर Asbestos Sheet and Non-Asbestos Sheet के उत्पादन हेतु उपरोक्त वर्णित स्थल पर कार्यरत है तथा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 47 के अंतर्गत एक कम्पनी है।

यह कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संया 649/2022 नरेन्द्र प्रताप सिंह बनाम केन्द्रीय प्रदूषण नियंत्रण बोर्ड व अन्य में पारित आदेश दिनांक 26.09.2022 के अनुपालन में गठित संयुक्त समिति द्वारा मैसर्स यू0पी0 एसबेसटोस लि0, ग्राम एवं पोस्ट-बिशादा, एन0टी0पी0सी0 रोड, दादरी, ग्रेटर नोएडा का निरीक्षण दिनांक 16.11.2022 को किया गया। निरीक्षण के समय उपलब्ध कराये गये रिकार्ड के अनुसार उद्योग द्वारा 200 मी0टन/दिन का उत्पादन किया जा रहा है, जबकि उद्योग को राज्य बोर्ड द्वारा 160 मी0टन/दिन के उत्पादन हेतु सहमति जल/वायु निर्गत है। निरीक्षण के समय सेटलिंग टैंक से जनित स्लज का भण्डारण उचित नहीं पाया गया। इकाई द्वारा फार्म-3 एवं फार्म-4 को मेनटेन नहीं किया गया है। निरीक्षण टीम द्वारा discarded asbestos sheets and sludge का भण्डारण कई अलग-अलग स्थानों पर पाया गया। इकाई द्वारा उपलब्ध कराये गये ग्राउण्ड वाटर के अनापत्ति प्रमाण पत्र की वैधता दिनांक 29.11.2020 को समाप्त हो चुकी है। निरीक्षण टीम द्वारा discarded asbestos sheets and sludge को परिसर के निकट ट्रैक्टर पर लदा हुआ पाया गया। इकाई द्वारा अन्तिम उत्प्रवाह निस्तारण बिन्दु एवं उत्प्रवाह पुनः चक्रण बिन्दु पर फ्लोमीटर/वी नॉच स्थापित नहीं किया गया है तथा रिकार्ड मेनटेन नहीं किया जा रहा है।

यह कि उद्योग मैसर्स यू0पी0 एसबेसटोस लि0, ग्राम एवं पोस्ट-बिशादा, एन0टी0पी0सी0 रोड, दादरी, ग्रेटर नोएडा द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 25/26 का उल्लंघन कर आस-पास के पर्यावरण एवं जन मानस के स्वास्थ्य पर प्रतिकूल प्रभाव डाला जा रहा है, जोकि जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित में निहित आज्ञापक प्राविधानों का उल्लंघन तथा एक दण्डनीय अपराध है।

यह कि उपरोक्त वर्णित तथ्यों तथा उद्योग द्वारा किये जा रहे जल प्रदूषण से जन स्वास्थ्य पर संभावित दुष्प्रभाव को दृष्टिगत रखते हुये जनहित में जनस्वास्थ्य की रक्षा एवं जन सामान्य को स्वस्थ पर्यावरण प्रदान करने के उद्देश्य से यह आवश्यक है कि जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 33 ए सपठित धारा 27(2) के अन्तर्गत निहित शक्तियों के अनुसरण में आपकी औद्योगिक इकाई के विरुद्ध निषेधात्मक कार्यवाही करते हुये उद्योग के संचालन को रोका जाये।

अतः जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 33 ए सपठित धारा 27(2) के अन्तर्गत राज्य बोर्ड को प्रदत्त शक्तियों के अधीन उद्योग मैसर्स यू0पी0 एसबेसटोस लि0, ग्राम एवं पोस्ट-बिशादा, एन0टी0पी0सी0 रोड, दादरी, ग्रेटर नोएडा के विरुद्ध सक्षम अधिकारी के अनुमोदनोपरांत निम्नलिखित कारण बताओ नोटिस जारी किया जाता है:-

1. यह कि क्यो न उद्योग मैसर्स यू0पी0 एसबेसटोस लि0, ग्राम एवं पोस्ट-बिशादा, एन0टी0पी0सी0 रोड, दादरी, ग्रेटर नोएडा को बोर्ड द्वारा इकाई के संचालन हेतु दिनांक 23.02.2022 के माध्यम से प्रदत्त सहमति (जल) को रिवोक कर दिया जाये?

.....2/-

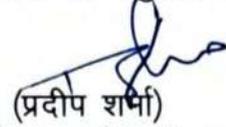
2. यह कि क्यों न उद्योग मैसर्स यू0पी0 एसबेसटोस लि0, ग्राम एवं पोस्ट-बिशादा, एन0टी0पी0सी0 रोड, दादरी, ग्रेटर नोएडा की समस्त उत्पादन/संचालन प्रक्रिया बन्द कर दी जाये?

3. यह कि क्यों न सक्षम प्राधिकारियों से यह अपेक्षा की जाये कि उद्योग मैसर्स यू0पी0 एसबेसटोस लि0, ग्राम एवं पोस्ट-बिशादा, एन0टी0पी0सी0 रोड, दादरी, ग्रेटर नोएडा को मिलने वाली विद्युत एवं जल आपूर्ति को तत्काल प्रभाव से बन्द कर दें?

यह भी स्पष्ट करें कि क्यों न वर्णित उल्लंघन के दृष्टिगत उद्योग मैसर्स यू0पी0 एसबेसटोस लि0, ग्राम एवं पोस्ट-बिशादा, एन0टी0पी0सी0 रोड, दादरी, ग्रेटर नोएडा के विरुद्ध मा0 एन0जी0टी0 के आदेशों के अनुक्रम में निर्गत केन्द्रीय प्रदूषण नियंत्रण बोर्ड की गाईडलाईन के आधार पर अनुपालन की तिथि तक रू0 10000/- प्रतिदिन की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये।

उपरोक्त के सम्बन्ध में अपना स्पष्टीकरण इस पत्र प्राप्ति के 15 दिन के अन्दर बोर्ड मुख्यालय को प्रेषित करें। निर्धारित समयावधि में संतोषजनक उत्तर प्राप्त न होने की दशा में उपरोक्त निर्देशों की पुष्टि कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व स्वयं उद्योग एवं उद्योग स्वामी का होगा।

सक्षम अधिकारी की अनुमति से निर्गत



(प्रदीप शर्मा)
मुख्य पर्यावरण अधिकारी, वृत्त-1

प्रतिलिपि:-

1. जिलाधिकारी, गौतमबुद्धनगर।
2. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा को इस निर्देश के साथ प्रेषित कि उपरोक्तानुसार डिफाल्ट अवधि हेतु पर्यावरणीय क्षतिपूर्ति की गणना कर आख्या स्पष्ट संस्तुति सहित 15 दिन में आवश्यक रूप से प्रेषित करना सुनिश्चित करें।

/
मुख्य पर्यावरण अधिकारी, वृत्त-1

151

06/11/23

U.P. Asbestos Ltd.

18
Annexure R5/3

Village & P.O. Bishara - 201 008, Tehsil - Dadri, Distt. Gautam Budh Nagar Via (Ghaziabad) U.P.
Fax No. (0120) 2666862 Phone (0120) 3211134, 3217451, 3217452, 3217453, 3217454, 3217456

Our ref.: UPPCB/Show Cause/Reply/02
Date : 26/12/2022

The Chief Environment Officer, Circle - 1
Head Office, UPPCB,
TC-12V, Vibhuti Khand
Gomti Nagar,
Lucknow 226 010

Subject : Reply to your show cause notice.

Ref. : Show cause notice no.H85421/C-1/Water/NGT-164/KBN/2022 dated 10/12/2022

Respected Sir

This refers to your captioned show cause notice received on 12/12/2022.

We submit our reply as hereunder :

The complaint filed by Shri Narendra Pratap Singh is false, baseless & with mala fide intention having vested interests.

This unit was established in the year 2004 and ever since then have been a constant source of employment generation both direct and indirect for the inhabitants of surround area.

The fact is that the discharge from the drain was of the water due to the washing of the compound and not of industrial effluent. Hence, the question of causing damage to the environment or adverse health concerns to the living beings of the area is unfounded. Had there been any such issues the complainant could have approached us & intimated us first rather than complaining to the National Green Tribunal straight away. We have spoken to the Chief Veterinary Officer, Dr. Nikhil Varshney, of the nearby veterinary hospital in this regard and he also confirmed no such incidents.

Our process effluent as a whole is being reused by us for preparation of slurry of cement & fly ash and is more economical to us than the use of fresh water. However, we have blocked the drain with cement. Picture of the same is attached as annexure-1.



Head Office : Mahmoodabad Estate Building, Hazratganj, Lucknow - 226 001 (India)
Fax No. (0522) 2616986 Cable : UPAL Phone : (0522) 2200504, 2200538, 2612841, 26229056.....2
Correspondence Address : 601, Modi Corp Tower, 98, Nehru Place, New Delhi - 110 019
Fax : 011-26235919 Phone : 011-26423229, 26410384

942/ERK

देवी प्रदुषण अधिकारी
गैर नोएडा गौतम बुद्ध नगर

कृपया निम्नलिखित कार्रवाई करें
कार्यवाही करें

स/अवर/अ
09/01/23

कृते जिलाधिकारी
गौतम बुद्ध नगर
28/12/22

-2-

Ever since the unit was established, we have been giving sheets to the needy people of nearby areas for making their hutments and sheds for their cattle etc. The broken sheets found scattered outside all around were in fact those sheets which were given to them from time to time on their demand for making hutments and sheds for their cattle. However the scrap may have also come from the factory of the trial runs of the non-asbestos sheets. Out of this material about half the quantity has been given to the designated disposal facility. Manifest (Form No.10) pertaining to that material is being attached herewith as Annexure-2. Remaining material has been shifted inside the premises and stored under the shed made for that purpose having a caution sign. Photographs of the cleaned up area outside the premises where broken sheets found scattered and the shed inside the premises where the remaining material has been shifted from outside are enclosed herewith as Annexure 3.

The tractor trolley found parked near the premises loaded with hazardous material was in fact not ours nor the driver of the tractor was our employee directly or indirectly. Actually the tractor trolley was arranged by the complainant himself to make his complaint look authentic before the joint committee. The driver of the tractor trolley behaved and acted in the manner before the committee as was instructed by the complainant.

At the time of inspection broken sheet pieces & sludge were found kept at different places inside the premises. The reason that the shed under which hazardous material used to be kept was under repair. Within two three days of the inspection both the waste materials were shifted under the shed made for that purpose and the stock yard was thoroughly cleaned. Pictures of the cleaned up stock yard are attached as Annexure-4. This material would be gradually reused in the process after converting it in powder form with the aid of pulveriser. The sludge would also be reused in the process alongwith pulverized hard ground waste. Picture of the pulverizer is attached as Annexure 5. Form 3 could not be produced at the time of inspection as it was not being maintained but now from beginning of December the records are being maintained. Photo copies of the Form-3 for a month of December are attached as Annexure-6. As Form -4 is an annual return for generation, disposal, storage & reuse of hazardous material by the generator would be prepared & submitted by the end of June 2023.

U. P. Asbestos Ltd
Village-Bishara, Taluk-Dadri Cont'd.....3
Distt. Gautambudh Nagar-203007 U.P.

-3-

The flow meter is actually for ascertaining the quantity of effluent discharged outside the premises after treating the same in ETP. Since we are not discharging any effluent outside the premises as the same as a whole is being reused in the process for converting the raw material into slurry form, the flow meter and the V notch were not installed and since there was zero discharge outside the premises no log book was being maintained. We have now closed the drain permanently with cement hence, no flow meter and V notch is required to be put there. A flow meter has been installed on effluent recirculation pipeline and daily records of effluent recycled in the process would be maintained. Photographs of flow meter are attached as Annexure-7.

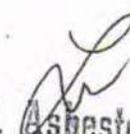
We have applied for the renewal of NOC for ground water extraction from ground water department and would submit the NDC as soon as the same is granted. Copy of the application attached as Annexure-8.

The personal protective equipment (PPEs) are now being given to everyone but only as per the requirement. The record of the same is now being maintained.

We will go for revision of our authorisation as suggested by the committee.

Month wise production from April 2022 to November 2022 is given below :

April 2022	3,818.10 MT
May 2022	3,795.15 MT
June 2022	3,912.82 MT
July 2022	1,300.14 MT
August 2022	211.66 MT
September 2022	5,855.77 MT.


U. P. Asbestos Ltd.
 Village-Bishara, Tahsil-Dadri
 Distt. Gautambudh Nagar 203007 U.P.

Cont'd.....4

-4-

October 2022 6,821.63 MT
November 2022 4,265.15 MT

Till the month of June 2022 our production was within the permitted limit. In July the production was only 1,300.14 MT and in August 2022 it was merely 211.66 MT. The reason for producing more during the months from September to November was that our plant remained mostly shut during the month of July & August due to various labour issues hence, the pending orders could not be executed. Since our is a seasonal industry, if the orders could not be produced and executed in a time bound schedule the dealers would procure the material from somewhere else. This is why we had to accelerate our production but if we consider the average production during the eight months i.e. from the month of April to November the average per month production comes to 3,747.15MT which is 149.90MT per day. This is well below 160 MT per day.

In view of the above it is humbly requested to take a lenient view and pardon us. All the leftover discrepancies would be made good without delay. We assure you sir that in future there won't be any such recurrence.

Thanking you

U. P. Asbestos Ltd.

Village-Bishara, Tahsil-Dadri

Your's faithfully Distt. Gautambudh Nagar-203007 U.P.
for U.P. Asbestos Limited

OCCUPIER

Encls.: As stated above

Cc to.: Regional Officer, U.P. Pollution Control Board, Greater Noīda
District Magistrate, Gautam Budh Nagar



UTTAR PRADESH POLLUTION CONTROL BOARD

TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831 Fax:0522-2720764 Email: info@uppcb.com Website: www.uppcb.com

22

Ref. No : 19296/UPPCB/GreaterNoida(UPPCBRO)/HWM/GREATER NOIDA/2023

Dated :27/01/2023

Annexure R5/4

To,

M/s UP ASBESTOS LIMITED

village and post Bishada, Ntpc Road, Dadri, GAUTAM BUDH NAGAR, 201301

Tehsil :Dadri

District :GREATER NOIDA

Sub :- Authorisation issued under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016

1. Number of authorization and date of issue 19296 and 27/01/2023 .
2. Reference of application (No. and date) 19266074 and 02/01/2023 .
3. Mr SANDEEP GARG of M/s UP ASBESTOS LIMITED is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, utilization, storage and disposal or any other use of hazardous or other wastes or both on the premises situated at vill. and post Bishada, Ntpc Road, Dadri, G. Noida .

Details of Authorisation

S No.	Category of Hazardous Waste as per the Schedules I,II and III of these rules	Authorised mode of disposal or recycling or utilization or co-processing, etc.	Quantity(ton/annum)
1	Schedule I, Cat-15.1 Asbestos-containing residues	Through TSDF	50 MT/Annum
2	Schedule I, Cat-5.1 Used or spent oil	Through Authorised Recycler/TSDF	50 Liter/Month
3	Schedule I, Cat-35.3 Chemical sludge from waste water treatment	Through TSDF	10 MT/Annum
4	Schedule I, Cat-33.1 Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	Through TSDF	48 No./Annum
5	Schedule I, Cat-15.2 Discarded asbestos	Through TSDF	2 MT/Month

1. The authorization shall be valid for a period of 26/01/2028 from the date of issue of this letter .
2. The authorization is subject to the following general and specific conditions (please specify any conditions that need to be imposed over and above general conditions, if any) .

A General Conditions of Authorization -

1. The authorised person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under .

2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Board .
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization .
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorisation .
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time .
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and penalty .
7. It is the duty of the authorised person to take prior permission of the State Pollution Control Board to close down the facility .
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation .
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained .
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilisation of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorisation .
11. The importer or exporter shall bear the cost of Import or export and mitigation of damages if any
12. An application for the renewal of an authorisation shall be made as laid down under these Rules .
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time .
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year .
15. The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

B Specific Conditions of Authorization

- 1- The unit will submit the proof of depositing the requisite processing fees of application in a month otherwise this authorization will stand automatically cancelled.
- 2- The wastes must be safely collected in leak proof containers and shall be duly marked in a manner suitable for handling, storage and transport and the packaging shall be easily visible and be able to withstand physical conditions and climatic factors. All hazardous waste containers/bags shall be provided with a general label as given in Form 8. The storage area should be at an isolated spot in the premises and must be fenced, covered and duly marked.
- 3- The authorized person/agency shall ensure that no adverse impact on the air, soil and water including groundwater takes place due to activities for which authorization has been requested. Comprehensive safety measures must be followed in handling of wastes and the staff must be properly trained.
- 4- It is brought to your notice that as per the order dated 14.11.2003 passed by the Hon'ble Supreme Court in W.P. (c) 657 of 1995, no industry covered under Hazardous Waste (Management and Handling) Rules, 1989 (as amended) shall be allowed to operate without valid authorisation. It is also provided in the same order that industries which are not complying with the conditions shall

not be allowed to operate. Hence in case you fail to apply for authorisation before its expiry or fails to comply with conditions of the earlier authorisation issued to you, closure order shall be issued against your industry without any further notice.

5- The applicant must file returns on prescribed Form 4 along with a compliance report of this letter. You should also maintain records on Form-3 and present it to Board's inspecting officials.

6- In case of occurrence of an accident, complete details on Form-11 must be sent to U.P. Pollution Control Board at the earliest along with details of mitigative and remedial measures taken.

7- It is also the mandatory duty of the occupier of industry as well as operator of a facility to develop suitable waste treatment and disposal facility and the design of the facility must be approved by the Board. Details along with the project report must be sent in this regard within fifteen days of receipt of this letter, otherwise the industry shall become member of a common TSDF and the industry shall start sending the Hazardous waste already stored along with the Hazardous waste generated at present at this TSDF. The proof of valid membership of TSDF along with proof of disposal of hazardous waste to TSDF shall be sent to U.P. Pollution Control Board within three months.

8- The authorised person shall not receive, collect, or store any hazardous waste from any unauthorised occupier or generator of hazardous wastes. In case any hazardous wastes is sold to any other reprocessing unit it must be ensured that such unit is fully complying with environmental requirements and has a valid authorisation of the Board.

9- In no case any hazardous wastes shall be disposed off on land, in any drain or stream. All spillages of hazardous chemicals, used containers of hazardous chemicals such as flammable, corrosive, explosive and toxic nature must be safely collected and stored. Non-compatible wastes must be suitably and safely handled.

10- Proposal regarding waste minimization and reuse of wastes must be sent. Details of any recovery/ reuse system must be sent within two months.

11- It is within the powers and functions of the U.P. Pollution Control Board to suspend/ cancel the authorization issued under the Rule- 6(2) of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

12- The stored waste shall not be taken out of the storage area except with the written permission of the State Pollution Control Board in this regard.

13- You are directed to display online data outside the main factory gate with regards to quantity and nature of hazardous chemicals being handled in the plant including waste water and air emissions and solid hazardous waste generated within the factory premises. Necessary compliance should be sent within fifteen days of receipt of this letter.

14- It is the mandatory duty of the authorized person to comply with the guideline for transportation of hazardous waste in accordance with Rule 18 of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016. Guidelines in this regard have been issued by Central Pollution Control Board from time to time.

15- You are directed to provide the complete details regarding the quantity of hazardous waste stored in the factory premises within a month.

16- You are directed to provide all hazardous waste generated in the factory to any TSDF operating in the state for the treatment and disposal and send the compliance report to the U.P. Pollution Control Board at the earliest.

17- Status report of hazardous waste stored in premises available storage capacity and future action plan for permanent safe disposal of hazardous waste shall be submitted within one month.

18- Ground water monitoring report of premises shall be submitted within one month.

19- Industry will follow the various provisions of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

UTTAR PRADESH POLLUTION CONTROL BOARD

Copy to: To the Regional Officer, U.P.Pollution Control Board, Greater Noida for information and necessary action .

CEO/EE, I/C Circle_____



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

पंजीकृत

संदर्भ सं०

Ref.No. H-87510/सी-1/जल/एन0जी0टी0-164/2023

दिनांक

Date 19-01-23

Annexure R5/5

सेवा में,

मैसर्स यू0पी0 एसबेस्ट्स लि0,
ग्राम एवं पोस्ट बिसहड़ा, एन0टी0पी0सी0 रोड, दादरी,
ग्रेटर नोएडा, जनपद- गौतमबुद्ध नगर।

महोदय,

मै0 यू0पी0एसबेस्ट्स लि0, ग्राम एवं पोस्ट बिसहड़ा, एन0टी0पी0सी0 रोड, दादरी, ग्रेटर नोएडा, गौतमबुद्ध नगर को जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा-33ए सपठित धारा 27(2) के अन्तर्गत अन्तर्गत बोर्ड के पत्रांक-एच 85421/एन0जी0टी0-164/का0ब0नो0/2022, दिनांक 10.12 2022 द्वारा कारण बताओ नोटिस जारी किया गया था।

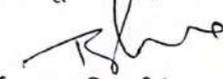
क्षेत्रीय कार्यालय, ग्रेटर नोयडा के अधिकारी द्वारा कारण बताओ नोटिस के परिपेक्ष्य में उद्योग का निरीक्षण दिनांक 15.01.2023 को किया गया था। निरीक्षण आख्या के अनुसार उद्योग द्वारा फलो मीटर/वी नॉच एवं वाटर फलो मीटर स्थापित कर लिया गया है तथा क्षेत्रीय कार्यालय के पत्रांक-1399/ सी/यू-30/2022-23, दिनांक 16.01.23 द्वारा कारण बताओ नोटिस के परिपेक्ष्य में रू0 7,03,125/- (रूपये सात लाख तीन हजार एक सौ पच्चीस मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति की गई है।

उपरोक्त परिपेक्ष्य में सक्षम अधिकारी के अनुमोदनोपरान्त निर्गत कारण बताओ नोटिस के परिपेक्ष्य में उद्योग के विरुद्ध रू0 7,03,125/- (रूपये सात लाख तीन हजार एक सौ पच्चीस मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित की जाती है। उक्त के अनुक्रम में आपको निर्देशित किया जाता है कि अधिरोपित पर्यावरणीय क्षतिपूर्ति की धनराशि बोर्ड के यूनियन बैंक आफ इण्डिया, विभूति खण्ड खण्ड गोमती नगर, लखनऊ स्थित बैंक के खाता सं०-701502010002104 आईएफएससी कोड-UBIN0570150 में 15 दिन के अन्दर जमा कराया जाये। निर्धारित समयावधि में पर्यावरणीय क्षतिपूर्ति जमा नहीं करने की स्थिति में उद्योग के विरुद्ध कारण बताओ नोटिस पत्रांक-एच 85421/एन0जी0टी0-164/का0ब0नो0/2022, दिनांक 10.12 2022 के निर्देशों की पुष्टि की जा सकती है।

सक्षम अधिकारी की अनुमति से निर्गत


मुख्य पर्यावरण अधिकारी(वृत्त-1)

प्रतिलिपि -क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा को सूचनाार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।


मुख्य पर्यावरण अधिकारी(वृत्त-1)

टी.सी.-12 वी, विभूति खण्ड, गोमती नगर,
लखनऊ - 226 010
दूरभाष : 0522-2720828, 2720831,
ई-मेल : info@uppcb.com

T.C.-12V, Vibhuti Khand, Gomti Nagar,
Lucknow : 226010
Phone : 0522-2720828, 2720831
email : info@uppcb.com

U.P. Asbestos Ltd.

Annexure R5/6

Village & P.O. Bishara - 201 008, Tehsil - Dadri, Distt. Gautam Budh Nagar Via (Ghazlebad) U.P.
 Fax No. (0120) 2666862 Phone (0120) 3211134, 3217451, 3217452, 3217453, 3217454, 3217456

Our ref.:
 20th January 2023

The Chief Environment Officer, Circle - 1
 Head Office, UPPCB
 TC-12V, Vibhuti Khand
 Gomti Nagar
 Lucknow 226 010

Annexure R5/7

Subject: Regarding Environmental Compensation imposed on us.
 Your ref.: Your letter ref. No. II-8/510/C-1/Water/NGT-164/2023 dated 19.01.23

Respected Sir

This refers to your captioned letter..

As required, we have today paid Rs.7,03,125/- (Rupees seven lac three thousand one hundred and twenty only) in board's account no. 701502010002104, IFSC code-UBIN0570150 with Union Bank of India vide RTGSICIKR52023011900855341/UBIN0570150 UTTAR PRADESH POLLUTION CONTROL towards Environment Compensation imposed on us.

Since we have paid the requisite EC imposed on us and have also made good all the discrepancies mentioned in the show cause notice no.H85421/C-1/Water/NGT-164/KBN/2022 dated 10.12.2022, we would request your goodself to kindly revoke the show cause notice issued to us.

We give compliance assurance for the future hence, be given a chance to prove ourselves.

Thanking you

Yours faithfully
 FOR U.P. ASBESTOS LTD.
U. P. ASBESTOS LTD.

Village-Bishara Tehsil-Dadri
 Distt. Gautambudh Nagar, U.P.
 TIN No. 0975100050
 OCCUPIER

डाक नॉडि रसीद
 तारीख: 23/1/2023
 प्राप्तकर्ता: [Signature]
 [Stamp]

U.P. ASBESTOS LTD. 28

FACTORY: VIII. & PO -BISHARA, TEHSIL DADR1 DISTT. GAUTAM BUDH NAGAR
(U.P.) Phone. (0121) 4052200

Annexure R5/7

Dated :- 21.03.2023

To
The Regional Officer
U.P.P.C.B. Greater Noida

Reg: Submission of documents and Information demanded by honorable designated team i.r.t. to inspection of our plant.

Respected Sir

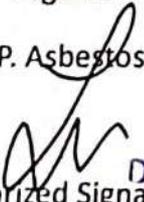
In furtherance of the above captioned subject, we are submitting herewith: -

1. Copy of Consents (AIR, Water, HW and its amendment) are duly enclosed.
2. Application for NOC from CGWA has been filed for renewal on dated 23.12.2022 and we hope to get it done before end of this month. (Copy of Application is enclosed)
3. Manufacturing process flow chart is duly attached herewith.
4. Copy of all Form 10 for waste disposal to TSDF (BOWML) is duly attached.
5. Samples collected from ETP inlet, ETP outlet, aeration tank, recipient drain (upstream & downstream) and ground water were taken by the joint inspection team on 17th March 2023 and were to be sent for analysis in the lab by them only.
6. Log book of flow Meter installed at fresh water for last three months is duly enclosed.
7. Log book of flow Meter installed at ETP for last three months is duly enclosed.
8. We were advised by the earlier inspection team to install flow meters at ETP & Ground water sources and to maintain log book of each flow meter which is being done by us and the same are being submitted. In case separate energy meters are required to be installed at both the sources we will do so and would maintain those log books also in future.
9. Logbook of ETP lab i.e., analysis of pollution parameters of ETP is not being maintained as ETP sludge and the process effluent as a whole is being reused in the process and not given outside. The plant is being run on zero waste principle.
10. Record of Raw Material consumption and production for last two month is duly enclosed.
11. Copy of E.C. is also enclosed
12. Compliance report of E.C. is also attached for the last 06 months period.
13. Analysis reports by the NABL accredited labs for stacks, work zone and water is also attached.
14. Form 3 are being submitted from the date we are maintaining those and Form 4 would be submitted in April 2023 i.e., after the end of this year.

Kindly acknowledge and oblige.

Warm Regards

For U.P. Asbestos Ltd.


(Authorized Signatory)
U. P. Asbestos Ltd.
Village-Bishara, Tahsil-Dadr1
Distt. Gautambudh Nagar-203007 U.P

Encl: As above



UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.com, Website: www.uppcb.com

CONSENT ORDER

Ref No. - 148688/UPPCB/GreaterNoida(UPPCBRO)/CTO/air/GREATER NOIDA/2022

Dated : 23/02/2022

To ,

Shri SANDEEP GARG
M/s UP ASBESTOS LIMITED
village and post Bishada, Ntpc Road, Dadri,GAUTAM BUDH NAGAR,201301
GREATER NOIDA

Sub : Consent under section 21/22 of the Air (Prevention and control of Pollution) Act, 1981 (as amended) to M/s. UP ASBESTOS LIMITED

Reference Application No. 14900907

Dated : 23/02/2022

1. With reference to the application for consent for emission of air pollutants from the plant of M/s UP ASBESTOS LIMITED. under Air Act 1981. It is being authorised for said emissions, as per the standards, in environment, by the Board as per enclosed conditions .
2. This consent is valid for the period from 20/01/2022 to 31/12/2026 .
3. In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 21 (6) of the Air (Prevention and Control of Pollution) Act, 1981 as amended.
This consent is being issued with the permission of competent authority .

VIVEK ROY
Digitally signed
by VIVEK ROY
Date: 2022.02.24
19:30:18 +05'30'

For and on behalf of U.P. Pollution Control Board

**CEO
C-1.**

**Enclosed : As above
(condition of consent):**

Copy to: Regional Officer, U.P. Pollution Control Board, Greater Noida.

VIVEK ROY
Digitally signed
by VIVEK ROY
Date: 2022.02.24
19:30:26
+05'30'

**CEO
C-1.**

Dated : 23/02/2022

CONDITIONS OF CONSENT

1. This consent is valid only for the approved production capacity of Asbestos Sheet and Non-Asbestos Sheet-total quantity-160 MT/day.
2. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.
- 3(a) The maximum rate of emission of flue gas should not be more than the emission norms for the stacks.
- 3(b) Air Pollution Source Details.

Air Pollution Source Details					
S.No	Air Polution Source	Type of Fuel	Stack No.	Parameters	Height
1	625 KVA DG Set	HSD	1	Sulphur Dioxide	As per norms
2	Cement Feeding Section	Process Emission	1	Particulate Matter	15 meter stack height from Ground Level with Cyclone Dust Collector
3	Fly Ash Feeding Section	Process Emission	1	Particulate Matter	12 meter stack height from Ground Level with Cyclone Dust Collector

- 3(c) The emissions by various stacks into the environment should be as per the norms of the Board .

Emission Quality Details Detail			
S.No	Stack No	Parameter	Standard
1	1	Sulphur Dioxide	As per EP Act 1986

4. Quantity of other pollutants should also be as per the norms prescribed by the Board/MOEF & CC/or otherwise mandatory .
5. The equipment for air pollution control system and monitoring ,as proposed by the industry and approved by the Board should be installed in their premises itself .
6. The modification or installation in the existing pollution control equipments should be done only by prior approval of Board .
7. The operation of air pollution control system and maintenance be done in such a way that the quantity of pollutants should be in accordance with the standards prescribed by the Board/MoEF & CC/or otherwise mandatory .
8. Unit should do provisions for fugitive emissions chimney/stack as per the norms of the Board/MOEF & CC/or otherwise mandatory .
9. The unit should submit the stack emissions monitoring report within one month from issuance of consent order along with the point wise compliance report of the consent order . Further quarterly monitering report should be submitted .

The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

Specific Conditions:

1. This consent is valid for the production of Asbestos Sheet and Non-Asbestos Sheet-tota³¹ quantity-160 MT/day using Cement, Fly ash and Cotton Pulp as raw material. The industry should be operated in such a manner that it does not adversely affect the environment and the solid waste generated such as ash etc. be disposed in eco friendly manner.
2. Any source of emission other than that mentioned in the Air consent seeking application will not be permitted by the Board.
3. The industry should ensure the operation of the air pollution control system (APCS) in such a manner that the air emission conforms with the standards prescribed under the E.P Act 1986 as amended.
4. The industry shall submit the point wise compliance report of the conditions imposed in the CTO issued by the Board for the year 2026 and the audited balance sheet for the current year within a month failing which consent would be deemed void and will ensure the continuous and uninterrupted data supply from the OCEEMS to the SPCB and CPCB server.
5. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.
6. The Industry shall abide by orders / directions issued by Hon'ble Supreme court Hon'ble High Court, Hon'ble National Green tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time.
7. The Industry shall submit monitoring reports of all stacks and ambient air quality from a certified/approved laboratory under E.P. Act 1986.
8. The Industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.
9. The industry shall submit the audited balance sheet for the current year and the details of fees deposited during last three years within a month.
10. The industry shall obtain prior consents in the event of any addition of new emission generation sources such as- Boiler/ Furnace/ Heaters/ D.G. Sets or alteration of existing emission sources in accordance with section-21/22 of air Act 1981 (as amended respectively).
11. The use of Pet coke and Furnace oil as a fuel is restricted in compliance of the Hon'ble Supreme court order.
12. The Industry will use minimum 20% Bio Briquette as fuel in the Boiler depending upon its availability.
13. The industry shall only use PNG as fuel once PNG pipeline is available in that industrial area.
14. the industry shall submit Environmental Statement in prescribed format as per rule no.14 as per E.P Rules 1986.
15. Minimum 33% of the land on which industry is established will be covered by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf.
16. Asbestos Fibre count value shall always remain within the prescribed limit as mentioned at sl.no. -27 of Schedule-I of The Environment (Protection) Act, 1986.
17. If closure order is issued by CPCB or UPPCB against any defaulting unit, then CTO issued earlier will remain suspended during the closure period and after ensuring the compliance and after revocation of closure order, the CTO will automatically be effective from the date of issuance of closure order revocation, with additional conditions mentioned in the closure revocation order.

Issued with the permission of competent authority .

VIVEK Roy
Digitally signed
by VIVEK ROY
Date: 2022.02.24
19:30:37 +05'30'

For and on behalf of U.P. Pollution Control Board .

**CEO
C-1.**



UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.com, Website: www.uppcb.com

CONSENT ORDER

**Ref No. - 148700/UPPCB/GreaterNoida(UPPCBRO)/CTO/
water/GREATER NOIDA/2022**

Dated : 23/02/2022

To ,

Shri SANDEEP GARG
M/s UP ASBESTOS LIMITED
village and post Bishada, Ntpc Road, Dadri,GAUTAM BUDH NAGAR,201301
GREATER NOIDA

**Sub : Consent under Section 25/26 of The Water (Prevention and control of Pollution) Act, 1974
(as amended) for discharge of effluent to M/s. UP ASBESTOS LIMITED**

Reference Application No :14902066

Dated :23/02/2022

1. For disposal of effluent into water body or drain or land under The Water (Prevention and control of Pollution) Act,1974 as amended (here in after referred as the act) M/s. UP ASBESTOS LIMITED is hereby authorized by the board for discharge of their industrial effluent generated through ETP for irrigation/river through drain and disposal of domestic effluent through septic tank/soak pit subject to general and special conditions mentioned in the annexure ,in refrence to their foresaid application .
2. This consent is valid for the period from 20/01/2022 to 31/12/2026 .
3. In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 27(2) of the Water (Previntion and Controt of Pollution) Act, 1974 as amended .

This consent is being issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board

**CEO
C-1.**

**Enclosed : As above
(condition of consent):**

Copy to: Regional Officer, U.P. Pollution Control Board, Greater Noida.

**CEO
C-1.**

Annexure to Consent issued to M/s.UP ASBESTOS LIMITED vide

Consent Order No. 14902066/ Water

Dated : 23/02/2022

CONDITIONS OF CONSENT

- This consent is valid only for the approved production capacity of Asbestos Sheet and Non-Asbestos Sheet-total quantity-160 MT/day .
- The quantity of maximum daily effluent discharge should not be more than the following :

Effluent Discharge Details			
S.No	Kind of Effluent	Maximum daily discharge,KL/day	Treatment facility and discharge point
1	Domestic	0.75 KLD	Septic Tank
2	Industrial	1 KLD	ETP

- Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. The treated domestic and industrial effluent if discharged outside the premises, if meets at the end of final discharge point, arrangement should be made for measurement of effluent and for collecting its sample. Except the effluent informed in the application for consent no other effluent should enter in the said arrangements for collection of effluent. It should also be ensured that domestic effluent should not be discharged in storm water drain .
- (a) The domestic effluent should be treated in treatment plant so that the should be in conformity with the following norms dated treated effluent .

Domestic Effluent		
S.No	Parameter	Standard
1	Quantity of Discharge	0.75 KLD

- (b). The industrial effluent should be treated in treatment plant so that the treated effluent should be in conformity with the following norms. .

Industrial Effluent		
S.No	Parameter	Standard
1	Total Suspended Solids	As per EP Act 1986
2	BOD	As per EP Act 1986
3	COD	As per EP Act 1986
4	Oil & Grease	As per EP Act 1986
5	Quantity of Discharge	1 KLD

- Effluent generated in all the processes, bleed water, cooling effluent and the effluent generated from washing of floor and equipments etc should be treated before its disposal with treated industrial effluent so that it should be according to the norms prescribed under The Environment (Protection) Act,1986 or otherwise mandatory .
- The other pollutant for which norms have not been prescribed, the same should not be more than the norms prescribed for the water used in manufacturing process of the industry .
- The method for collecting industrial and domestic effluent and its analysis should be as per legal Indian standards and its subsequent amendments/standards prescribed under The Environment (Protection) Act, 1986.
- The treated domestic and industrial effluent be mixed (as per the provisions of Condition No. 2) and disposed of on one disposal point. This common effluent disposal point should have arrangement for flow meter/V Notch for measuring effluent and its log book be maintained .
- The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

Specific Conditions:

1. This consent is valid for the production of Asbestos Sheet and Non-Asbestos Sheet total quantity 160 MT/day using Cement- 130 MTD, Fly ash- 14 MTD and Cotton Rag Pulp- 2.0 MTD as main raw material. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/process/fuel/Plant machinery failing which consent would be deemed void.
2. In the industry, flow meter to be installed in all water abstraction points and usage of fresh water to be minimized. Unit must strictly maintain zero liquid discharge of effluent outside premises into drain/river/water body and on land.
3. The Industry shall submit the point wise compliance report of the conditions imposed in the CTO issued by the Board for the year 2026 and the audited balance sheet for the current year within a month failing which consent would be deemed void.
4. The industry shall abide by orders / directions issued by Hon'ble Supreme Court Hon'ble High Court, Hon'ble National Green Tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time.
5. The industry shall maintain Sedimentation tanks properly and the treated effluent shall be totally reused after treatment.
6. The industry shall ensure to install the roof top rain water harvesting (RWH) system within the premises. The industry shall install the piezometers to check the water table and maintain a logbook.
7. The industry shall submit Environmental Statement in prescribed form V as per rule no.14 of E.P Rules 1986.
8. Minimum 33% of the land on which unit is established will be covered by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf.
9. The industry shall comply with the provisions of, Environment (Protection) Act 1986, Water (Prevention and Control of Pollution) Act, 1974 as amended, Air (Prevention and Control of Pollution) Act, 1981 as amended, Plastic Waste Management Rules 2016, E- Waste (Management) Rules 2016, Solid Waste Management Rules 2016 & Hazardous and other Waste (Management and Transboundary Movement) Rules 2016 (Whichever is applicable).
10. If closure order is issued by CPCB or UPPCB against any defaulting unit, then CTO issued earlier will remain suspended during the closure period and after ensuring the compliance and after revocation of closure order, the CTO will automatically be effective from the date of issuance of closure order revocation, with additional conditions mentioned in the closure revocation order.
- 11- The industry will have to ensure permission from the CGWA for ground water extraction and it will be the responsibility of the industry to comply with the various conditions of the permission taken.
- 12-The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986 and the various orders issued by the MOEF&CC, CPCB and SPCB in time to time .
- 13-The Industry shall comply with various Waste Management Rules as notified by MoEF&CC Hazardous and Other Wastes (Management and Transboundary movement) Rules, 2016 as amended. The Unit shall dispose the hazardous waste through authorized recyclers/TSDf and comply with the provisions of Hazardous and Other Wastes (Management and Trans-boundary Movement) Amendment Rules, 2016 as amended.

Issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board .

**CEO
C-1.**

F.No.J.11011/42/99-IA II
GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT & FORESTS

PARYAVARAN BHAVAN, CGO COMPLEX,
LODHI ROAD, NEW DELHI - 110 003.

Dated 20th December, 1999

To.

✓ The Chairman and Managing Director,
Triage Industries Pvt. Ltd.
195, Deluxe Group Housing Society,
Vasundhara Enclave,
New Delhi - 110096

Subject:- Manufacture of Asbestos Cement Sheet Plant (36000 TPA) at Dadri,
Uttar Pradesh - Environmental Clearance.

Sir,

This has reference to your letter No. TIPL/RKK/055/1999-20001 dated 14th July, 1999 and 17th August, 1999, seeking environmental clearance for the above cited project and subsequent communications dated 20th August, 1999 and 9th October, 1999 on the above proposal. It is noted that the proposal involves setting up of an Asbestos Cement Sheets and allied products manufacturing unit (36000 TPA) at Dadri, Gautam Budh Nagar, Uttar Pradesh.

The project documents including EIA/EMP as well as No Objection Certificate from Uttar Pradesh Pollution Control Board and recommendations of the Public Hearing Panel in the meeting held on 10th May, 1999 have been examined by this Ministry. The proposal is hereby granted environmental clearance subject to implementations of the terms and conditions mentioned below.

SPECIFIC CONDITIONS:

The project proponent shall adhere to the prescribed BIS standards and laws regarding use and handling of asbestos, safety of employees' etc.

Blue asbestos should not be utilized as raw material in the manufacturing process. A written commitment in this regard should be furnished within a period of one month.

There will be no manual handling/opening of asbestos fibre. The company should provide automatic bag openers at the mixing stage before commissioning the unit.

Adequate measures should be adopted to control the emissions and ensure that the discharge of asbestos fibre does not exceed the limit of 2 fiber/cc. The bag filters should be interlocked with the manufacturing process. In the event of failure of any pollution control system, the unit should be put out of operation immediately and should not be restarted until the control system is rectified to

achieve the desired efficiency. Continuous measurement of its pollutants in the work zone area should be undertaken and report submitted to the SPCB once in three months and to this Ministry every six months.

To avoid fugitive emission, asbestos fibre bags should be transported to the works by container mode. Bags containing asbestos fibre should also be stored in enclosed area.

As reflected in the EMP there will be no discharge of process effluent. The entire process effluent should be reused/recycled in the manufacturing process. The domestic waste should be adequately treated in a sewage treatment plant and used for green belt development.

The company will ensure that the entire solid waste generated including process rejects, dust from bag filters and empty asbestos bag will be reused in the manufacturing process. Bag shredding device should be installed before commissioning the proposed unit.

Regular medical check up and health monitoring of the employees should be carried out and record maintained. The occupational health monitoring must be strengthened to include periodic (6 months) sputum test along with pulmonary test supplemented by x-ray test annually. The company should also provide medical and health care facilities at the work place and if cases of asbestosis detected necessary compensation should be arranged under the existing laws.

GENERAL CONDITIONS:

- i. The project authorities must strictly adhere to the stipulations made by the Uttar Pradesh Pollution Control Board and the State Government.
- ii. No further expansion/modifications in the plant should be carried out without prior approval of the Ministry of Environment and Forests.
- iii. The project proponent should comply strictly with the Hazardous Waste (Management and Handling) Rules of the Environment (Protection) Act, 1986 as asbestos wastes fall under category 14 of the Rules.
- iv. Green Belt of adequate width and density should be provided to mitigate the effects of fugitive emission all around the plant. A minimum of 25% of the total land acquired should be developed as green belt in consultation with the local DFO.
- v. The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA/EMP report.
- vi. The project authorities will set up separate environmental management cell for effective implementation of all the above stipulations under control of Sr. Executive.

- vii. The project authorities will provide adequate funds both recurring and non-recurring to implement the conditions stipulated by the Ministry of Environment and Forests as well as the State Government along with the implementation schedule for all the conditions stipulated herein. The funds so provided should not be diverted for any other purposes.
- viii. The Regional Office of this Ministry at Lucknow/Central Pollution Control Board/State Pollution Control Board will monitor the stipulated conditions. A six monthly compliance status report and the monitored data along with statistical interpretation should be submitted to them regularly.

The Ministry may revoke or suspend the clearance, if implementation of any of the above conditions is not satisfactory.

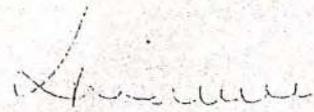
The Ministry reserves the right to stipulate additional conditions if found necessary. The Company in a time bound manner will implement these conditions.

The above conditions will be enforced, inter-alia under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and the Public Insurance (Liability) Act, 1991 along with their amendments and rules.



(Dr. R. Warriar)
Joint Director

1. Chairman, Central Pollution Control Board, Parivesh Bhavan, CBD-cum-Office Complex, East Arjun Nagar, Delhi-110032.
2. The Chairman, Uttar Pradesh State Pollution Control Board, 111 Floor, PICUP Bhavan, Vibhuti Khand, Lucknow-226020.
3. The Chief Conservator of Forests (Central), Regional Office (NZ), B-1/72, Sector 14, Aliganj, Lucknow-226020.
4. Secretary, State Deptt. of Environment, Government of Uttar Pradesh, Room No. 13, New Buildings, Vidhan Bhavan, Lucknow-226001.
5. Adviser, (E1 Division), Ministry of Environment and Forests, Parvavaran Bhavan, CGO Complex, New Delhi-110003.
6. Director, Regional Office Cell, Ministry of Environment and Forest, Parvavaran Bhavan, CGO Complex, New Delhi-110003.
7. Additional Director (Monitoring Cell), Ministry of Environment and Forests, Parvavaran Bhavan, CGO Complex, New Delhi-110003.
8. Guard File.
9. Monitoring File.
10. Record File.



(Dr. R. Warriar)
Joint Director

Annexure-2

No. J-11014/ 42/99 – IA II (I)
 Government of India
 Ministry of Environment & Forests
 I. A. Division

Plahujarai@yahoo.com

Tel : 2436 3973

Paryavaran Bhawan,
 CGO Complex, Lodi Road,
 New Delhi – 110 003

Dated the July 21, 2005

To

The Managing Director
 M/s U.P. Asbestos Limited
 Mahmoodabad Estate Building,
 Hazratganj,
 Lucknow-226001(India)

Sub: Transfer of environmental clearance from Triage Industries Private Limited in the name of M/s UP Asbestos Limited at Mahmoodabad Estate Building, 15, Hazratganj, Lucknow-226001.

Sir,

The undersigned is directed to refer to your letter no nil dated 12th May, 2005 addressed to the Regional office of MoEF at Lucknow and a communication number F.No.IV/ENV/U/IND-43/122/2000/549 dated 30.6.2005 on the above mentioned subject. The matter has been examined. It has been decided to transfer the environmental clearance from M/s Triage Industries Pvt Limited accorded on 20.12.1999 to U.P. Asbestos Limited subject to the following conditions:

- i. The company shall comply with all the conditions stipulated in environmental clearance no.J-11011/42/99-IA.II dated 20.12.1999.
- ii. The company shall follow close circuit fly ash operations with effective dust extraction systems.
- iii. Measures shall be taken for rainwater harvesting from the roof tops and storm water drains to recharge the ground water.
- iv. Green belt shall be raised in 33% of plant area.

Yours faithfully,

P. Ahujara
 (Dr. P. L. Ahujara)
 Director

ENVIRONMENTAL MONITORING REPORT*of***M/s U. P. ASBESTOS LIMITED****Dadri Unit****Distt. Gautam Budh Nagar (U.P.)***for***January- 2023*****Prepared by :*****ecoMen**

Ecomen Laboratories Pvt. Ltd.
Second Floor Hall, House No. B-1/8,
Sector-H, Aliganj, Lucknow 226 024 (U.P.)
Phone No.: (91-522) 4079201/ 2746282
E-mail : contactus@ecomen.in
Website : ecomen.in



An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

NAME & ADDRESS OF CUSTOMER:		ULR No.	FORMAT NO. ECOQS/FORMAT/10
U.P. Asbestos Unit, Village & P.O. - Bishara, Tehsil Daulta, Distt. Gautam Budh Nagar (U.P.)		Test Report No.	TC 953922000005202F
Type of Sample	Ambient Air Sample	Issue Date of Test Report	ECO/LAB/AA/0167/2020/01/2023
Sample Registration No.	467	Name of Location	17.01.2023
Sampling Method	As per Reference Method	Sample Collected By	Near Main Gate
Date of Sample Collection	09.01.2023 to 10.01.2023	Time of Sample Collection	ELPL Representative
Date of Sample Received	11.01.2023	Time of Sample Receipt	10.00 AM
Start Date of Analysis	11.01.2023	End Date of Analysis	6.30 PM
Weather Condition	Sunny	Sampling Duration	17.01.2023
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/3202/01/2023
Instrument used and Cal. status	Humidity: 56 %		
	RDS & FDS CAL. Due on 01.06.2023		

S. No.	TEST PARAMETERS	PROTOCOL	DETECTION RANGE	RESULTS	Limit as per National Ambient Air Quality Standards
1.	Particulate Matter (PM ₁₀) µg/m ³	IS:5182(Part-23)	2-1000	84.26	100
2.	Particulate Matter (PM _{2.5}) µg/m ³	IS:5182(Part-24)	2-100	37.68	60
3.	Sulphur Di-Oxide (SO ₂) µg/m ³	IS:5182 (Part-2)	5-200	19.44	80
4.	Nitrogen Di-Oxide (NO ₂) µg/m ³	IS:5182 (Part-6)	5-200	27.89	80
5.	Ammonia (NH ₃) µg/m ³	IS 5182:Part 25:2018	2-700	13.20	400
6.	Ozone(O ₃) µg/m ³	IS 5182:Part 9:2019	2-200	10.94	180
7.	Lead(Pb) µg/m ³	IS 5182:Part 22:2019	1-100	<1.0	1.0
8.	Arsenic (As) ng/m ³	Lab SOP No.26	1-100	<1.0	06
9.	Nickel(Ni) ng/m ³	IS 5182:Part 26:2020	1-100	<1.0	20

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per NAAQMS Guidelines.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By

Shikha Ray
Technical Manager

Authorized By

Reenu
Quality Manager
Ecomen Laboratories Pvt. Ltd.
Second Floor Hall, House No. B-1/8,
Sector-H, Aliganj, Lucknow-226024

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/Q9/FORMAT/10

NAME & ADDRESS OF CUSTOMER:	U.P. Asbestos Limited, Village & P.O.-Bishara, Tehsil Dadri, Distt. Gautam Budh Nagar (U.P.)	Test Report No.	ECO/LAB/AA/0467/5202/01/2023
		Issue Date of Test Report	17.01.2023
Type of Sample	Ambient Air Sample		
Sample Registration No.	467	Name of Location	Near Main Gate
Sampling Method	As per Reference Method	Sample Collected By	E.P.L. Representative
Date of Sample Collection	09.01.2023 to 10.01.2023	Time of Sample Collection	10.00 AM
Date of Sample Received	11.01.2023	Time of Sample Receipt	6.30 PM
Start Date of Analysis	11.01.2023	End Date of Analysis	17.01.2023
Weather Condition	Sunny	Sampling Duration	-
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/5202/01/2023
	Humidity: 56 %		
Instrument used and Cal. status	RDS & FDS CAL. Due on 01.06.2023		

S. No.	TEST PARAMETERS	PROTOCOL	DETECTION RANGE	RESULTS	Limit as per National Ambient Air Quality Standards
1.	Carbon mono-oxides as CO (mg/m ³)	IS:5182 (Part-10)	0.2-10	0.69	04
2.	C ₆ H ₆ (µg/m ³)	IS:5182(Part-11)	0.01-100	<0.01	05
3.	BaP (ng/m ³)	IS:5182(Part-12)	0.01-100	<0.01	01

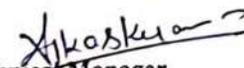
Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per NAAQMS Guidelines.

Note:

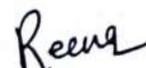
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---End of Report---

Verified By


 Technical Manager

Authorized By


 Quality Manager
 Ecomen Laboratories Pvt. Ltd.
 Second Floor Hall, House No. B-1/8,
 Sector-H, Alliganj, Lucknow-226024



An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/10

NAME & ADDRESS OF CUSTOMER:	U.P. Asbestos Limited, Village & P.O. - Bishara, Tehsil Dadri, Distt. Gautam Budh Nagar (U.P.)	ULR No.,	TC 953922000005203F
		Test Report No.,	ECO/LAB/AA/0467/5203/01/2023
		Issue Date of Test Report	17.01.2023
Type of Sample	Ambient Air Sample		
Sample Registration No.	467	Name of Location	Near Loading Area
Sampling Method	As per Reference Method	Sample Collected By	E.P.L Representative
Date of Sample Collection	09.01.2023 to 10.01.2023	Time of Sample Collection	10.30 AM
Date of Sample Received	11.01.2023	Time of Sample Receipt	6.30 PM
Start Date of Analysis	11.01.2023	End Date of Analysis	17.01.2023
Weather Condition	Sunny	Sampling Duration	-
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 56 %	Sample ID Code	ECO/LAB/5203/01/2023
Instrument used and Cal. status	RDS & FDS CAL., Due on 01.06.2023		

S. No.	TEST PARAMETERS	PROTOCOL	DETECTION RANGE	RESULTS	Limit as per National Ambient Air Quality Standards
1.	Particulate Matter (PM ₁₀) µg/m ³	IS:5182(Part-23)	2-1000	76.82	100
2.	Particulate Matter (PM _{2.5}) µg/m ³	IS:5182(Part-24)	2-100	33.94	60
3.	Sulphur Di-Oxide (SO ₂) µg/m ³	IS:5182 (Part-2)	5-200	15.76	80
4.	Nitrogen Di-Oxide (NO ₂) µg/m ³	IS:5182 (Part-6)	5-200	24.50	80
5.	Ammonia (NH ₃) µg/m ³	IS 5182:Part 25:2018	2-700	8.68	400
6.	Ozone(O ₃) µg/m ³	IS 5182:Part 9:2019	2-200	6.93	180
7.	Lead(Pb) µg/m ³	IS 5182:Part 22:2019	1-100	<1.0	1.0
8.	Arsenic (As) ng/m ³	Lab SOP No.26	1-100	<1.0	06
9.	Nickel(Ni) ng/m ³	IS 5182:Part26:2020	1-100	<1.0	20

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per NAAQMS Guidelines.

Note:

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----End of Report----

Verified By

 Technical Manager

Authorized By

 Quality Manager
 Ecomen Laboratories Pvt. Ltd.
 Second Floor Hall, House No. B-1/8,
 Sector-H, Aliganj, Lucknow-226024

176
ECOMEN LABORATORIES PVT. LTD.

Second Floor Hall, House No. B-1/8, Sector-H, Aliganj, Lucknow - 226 024

Phone No. : 0522 - 4079201/2746282

E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1Z1

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LABORATORIES PVT LTD.
43

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/10

NAME & ADDRESS OF CUSTOMER:	U.P Asbestos Limited. Village & P.O.-Bishara, Tehsil Dadri, Distt. Gautam Budh Nagar (U.P.)	Test Report No.	ECO/LAB/AA/0467/5203/01/2023
		Issue Date of Test Report	17.01.2023
Type of Sample	Ambient Air Sample		
Sample Registration No.	467	Name of Location	Near Loading Area
Sampling Method	As per Reference Method	Sample Collected By	ELPL Representative
Date of Sample Collection	09.01.2023 to 10.01.2023	Time of Sample Collection	10.30 AM
Date of Sample Received	11.01.2023	Time of Sample Receipt	6.30 PM
Start Date of Analysis	11.01.2023	End Date of Analysis	17.01.2023
Weather Condition	Sunny	Sampling Duration	-
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/5203/01/2023
	Humidity: 56 %		
Instrument used and Cal. status	RDS & FDS CAL. Due on 01.06.2023		

S. No.	TEST PARAMETERS	PROTOCOL	DETECTION RANGE	RESULTS	Limit as per National Ambient Air Quality Standards
1.	Carbon mono-oxides as CO (mg/m ³)	IS:5182 (Part-10)	0.2-10	0.52	04
2.	C ₆ H ₆ (µg/m ³)	IS:5182(Part-11)	0.01-100	<0.01	05
3.	BaP (ng/m ³)	IS:5182(Part-12)	0.01-100	<0.01	01

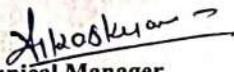
Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per NAAQMS Guidelines.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
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----End of Report----

Verified By


Technical Manager

Authorized By


Quality Manager
Ecomen Laboratories Pvt. Ltd.
Second Floor H: House No. B-1/8,
Sector-H, Aliganj, Lucknow-226024

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/10

NAME & ADDRESS OF CUSTOMER:	U.P Asbestos Limited, Village & P.O.-Bishara, Tehsil Dadri, Distt. Gautam Budh Nagar (U.P.)	ULR No.	TC953922000005206F
		Test Report No.	ECO/LAB/WA/0467/5206/01/2023
		Issue Date of Test Report	17.01.2023
Type of Sample	Work Area Air Sample		
Sample Registration No.	467	Name of Location	Near BOD Plant -I
Sampling Method	As per Reference Method	Sample Collected By	ELPL Representative
Date of Sample Collection	09.01.2023	Time of Sample Collection	10.30 AM
Date of Sample Received	11.01.2023	Time of Sample Receipt	10.20 AM
Start Date of Analysis	11.01.2023	End Date of Analysis	17.01.2023
Weather Condition	Sunny	Sampling Duration	8 hourly
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/5206/01/2023
	Humidity: 56 %		
Instrument used and Cal. status	Personal Sampler (Ecotech 12-D-09) (Due Date of Cal.12.08.2023)		

S. No	Locations	Asbestos Fiber Count (Fibers/cc)	Maximum allowable Limit (Fibers/cc)
1.	Near BOD Plant -I	0.059	0.1

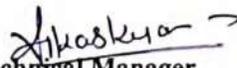
Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per OSHA Guidelines.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

—End of Report—

Verified By


Technical Manager

Authorized By


Quality Manager

Ecomen Laboratories Pvt. Ltd.
Second Floor Hall, House No. B-1/8,
Sector-H, Aliganj, Lucknow-226024

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/10

NAME & ADDRESS OF CUSTOMER:	U.P Asbestos Limited. Village & P.O.-Bishara, Tehsil Dadri, Distt. Gautam Budh Nagar (U.P.)	ULR No.	TC953922000005207F
		Test Report No.	ECO/LAB/WA/0467/5207/01/2023
		Issue Date of Test Report	17.01.2023
Type of Sample	Work Area Air Sample		
Sample Registration No.	467	Name of Location	Scrubber Milling Section
Sampling Method	As per Reference Method	Sample Collected By	ELPI Representative
Date of Sample Collection	09.01.2023	Time of Sample Collection	11.20 AM
Date of Sample Received	11.01.2023	Time of Sample Receipt	10.20 PM
Start Date of Analysis	11.01.2023	End Date of Analysis	17.01.2023
Weather Condition	Sunny	Sampling Duration	8 hourly
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/5207/01/2023
	Humidity: 56 %		
Instrument used and Cal. status	Personal Sampler (Ecotech 12-D-09) (Due Date of Cal.12.08.2023)		

S. No	Locations	Asbestos Fiber Count (Fibers/cc)	Maximum allowable Limit (Fibers/cc)
2.	Scrubber Milling Section	0.062	0.1

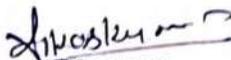
Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per OSHA Guidelines.

Note:

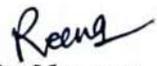
1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By


Technical Manager

Authorized By


Quality Manager
Ecomen Laboratories Pvt. Ltd.
Second Floor Hall, House No. B-1/3,
Sector-H, Aliganj, Lucknow-226024

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/13

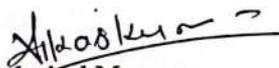
NAME & ADDRESS OF CUSTOMER:	U.P Asbestos Limited, Village & P.O.-Bishara, Tehsil Dadri, Distt. Gautam Budh Nagar (U.P.)	Test Report No.	ECO/LAB/WN/467/5205/01/2023
		Issue Date of Test Report	17.01.2023
Type of Sample	DG Noise		
Sample Registration No.	467	Name of Location	DG Set-750 KVA
Sampling Method	IS 9989:1981:2008	Sample Collected By	ELPL Representative
Date of Sample Collection	09.01.2023 to 10.01.2023	Time of Sample Collection	-
Date of Sample Receipt	11.01.2023	Time of Sample Receipt	10.10 AM
Start Date of Analysis	11.01.2023	End Date of Analysis	17.01.2023
Weather Condition	Sunny	Sampling Duration	Hourly
Environmental Condition	Temperature: 25±2 °C	Sample ID Code	ECO/LAB/5205/01/2023
	Humidity: 56 %		
Instrument Name & Lab ID	SLM	SLM Envirotech cal. Due on 25.08.2023	

S. No.	Location	Capacity of DG Set	Time	Noise (Leq) value in dB(A)	Noise Standard dB(A)
1.0	D.G. Close Condition with Aquastic Enclosure	750 KVA	010:00 A.M.	55.20	75
2.0	D.G. Running Condition without Aquastic Enclosure		11.55 A.M.	79.36	

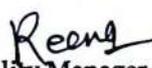
Note: The Environment (Protection) Second Amendment Rules, 2002 notified vide Notification G.S.R.371 (E), dated 17.5.2002

---End of Report---

Verified By


 Technical Manager

Authorized By


 Quality Manager
 Ecomen Laboratories Pvt. Ltd.
 Second Floor Hall, House No. B-1/8,
 Sector-H, Aliganj, Lucknow-226024

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

		FORMAT NO. ECO/QS/FORMAT/10	
NAME & ADDRESS OF CUSTOMER:	U.P Asbestos Limited. Village & P.O.-Bishara, Tehsil Dadri, Distt. Gautam Budh Nagar (U.P.)	ULR No.	TC953922000005208F
		Test Report No.	ECO/LAB/WA/0467/5208/01/2023
		Issue Date of Test Report	17.01.2023
Type of Sample	Work Area Air Sample		
Sample Registration No.	467	Name of Location	Cement Feeding Through Silo
Sampling Method	As per Reference Method	Sample Collected By	ELPL Representative
Date of Sample Collection	09.01.2023	Time of Sample Collection	10.30 AM
Date of Sample Received	11.01.2023	Time of Sample Receipt	10.20 PM
Start Date of Analysis	11.01.2023	End Date of Analysis	17.01.2023
Weather Condition	Sunny	Sampling Duration	8 hourly
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/5208/01/2023
	Humidity: 56 %		
Instrument used and Cal. status	Personal Sampler (Ecotech 12-D-09) (Due Date of Cal.12.08.2023)		

S. No.	Location	Pollutant Concentration (mg/m ³)	Standards as per Factory Act 1948 (Section 41-F)
1	Cement Feeding Through Silo	8.36	10.0

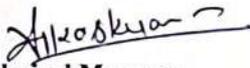
Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per Factory Act 1948 Guidelines.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By


Technical Manager

Authorized By


Quality Manager
EcoMen Laboratories Pvt. Ltd.
Second Floor Hall, House No. B-1/8,
Sector-H, Aliganj, Lucknow-226024



An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/10

NAME & ADDRESS OF CUSTOMER:	U.P Asbestos Limited. Village & P.O.-Bishara, Tehsil Dadri, Distt. Gautam Budh Nagar (U.P.)	ULR No.	TC953922000005209F
		Test Report No.	ECO/LAB/WA/0467/5209/01/2023
		Issue Date of Test Report	17.01.2023
Type of Sample	Work Area Air Sample		
Sample Registration No.	467	Name of Location	Milling Area Plant-I
Sampling Method	As per Reference Method	Sample Collected By	ELPL Representative
Date of Sample Collection	10.01.2023	Time of Sample Collection	10.00 AM
Date of Sample Received	11.01.2023	Time of Sample Receipt	10.20 AM
Start Date of Analysis	11.01.2023	End Date of Analysis	17.01.2023
Weather Condition	Sunny	Sampling Duration	8 hourly
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/5209/01/2023
	Humidity: 56 %		
Instrument used and Cal. status	Personal Sampler (Ecotech 12-D-09) (Due Date of Cal.12.08.2023)		

S. No.	Location	Pollutant Concentration (mg/m ³)	Standards as per Factory Act 1948 (Section 41-F)
1	Milling Area Plant-I	9.49	10.0

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per Factory Act 1948 Guidelines.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By

Abhishek
Technical Manager

Authorized By

Reena
Quality Manager
Ecomen Laboratories Pvt. Ltd.
Second Floor House No. B-1/8,
Sector-H, Aliganj, Lucknow-226024

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	U.P Asbestos Limited. Village & P.O.-Bishara, Tehsil Dadri, Distt. Gautam Budh Nagar (U.P.)	ULR No.	TC953922000005204F
		Test Report No.	ECO/LAB/AS/0467/5204/01/2023
		Issue Date of Test Report	17.01.2023
Type of Sample	Stack Emission		
Sample Registration No.	467	Name of Location	DG Set-750 KVA
Sampling Method	As per Reference Method	Sample Collected By	ELPL Representative
Date of Sample Collection	09.01.2023	Time of Sample Collection	11.20 AM
Date of Sample Received	11.01.2023	Time of Sample Receipt	6.30 PM
Start Date of Analysis	11.01.2023	End Date of Analysis	17.01.2023
Weather Condition	Sunny	Sampling Duration	52.0 min
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/5204/01/2023
	Humidity: 56 %		
Instrument used and Cal. status	Stack Kit	ECO/STACK/04 (Cal. Due on 01.06.2023)	

Stack Details			
I) Above the Ground Level(m)	11.50	Ambient Temperature (°C)	23.52
II) Above the Platform(m)	4.0		
Material of Stack	MS	Stack Temperature (°C)	204.0
Stack Attached	DG Set-750 KVA	Inside Diameter of Stack at sampling port (m)	0.20
Capacity of DG Set	750 KVA	Cross Sectional Area of Stack (M ²)	0.0314
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	11.48
Type of Fuel Used	HSD	Flow Rate of Flue Gas (Nm ³ /sec.)	0.360
Fuel Consumption(L/hr.)	80.0	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	RESULTS	Limit as per EC issued by MoEF/CC
1.	Particulate Matter (PM)	mg/Nm ³	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	48.30	75.0
2.	Sulphur Dioxide (SO ₂)	mg/Nm ³	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	21.14	-
3.	Nitrogen Oxides (NO _x)	mg/Nm ³	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	232.00	360
4.	Carbon Monoxide (CO)	mg/Nm ³	IS13270:1992(Reaffirmed Year:2019)	0.2-90	86.0	150

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC Guidelines.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

—End of Report—

Verified By

Akash
Technical Manager

Authorized By

Reeng
Quality Manager
Ecomen Laboratories Pvt. Ltd.
Second Floor Hall, House No. B-1/8,
Sector-H, Aliganj, Lucknow-226024

ECOMEN LABORATORIES PVT. LTD.

Second Floor Hall, House No. B-1/8, Sector-H, Aliganj, Lucknow - 226 024

Phone No. : 0522 - 4079201/2746282

E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010501, GSTIN : 09AAACE6776H1Z1

ecoMen
LABORATORIES PVT LTD.
50

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

		FORMAT NO. ECO/ST/FORMAT/12	
NAME & ADDRESS OF CUSTOMER:	U.P Asbestos Limited. Village & P.O.-Bishara, Tehsil Dadri, Distt. Gautam Budh Nagar (U.P.)	Test Report No.	ECO/LAB/AS/0467/5204/01/2023
		Issue Date of Test Report	17.01.2023
Type of Sample	Stack Emission		
Sample Registration No.	467	Name of Location	DG Set-750 KVA
Sampling Method	As per Reference Method	Sample Collected By	ELPL Representative
Date of Sample Collection	09.01.2023	Time of Sample Collection	11.20 AM
Date of Sample Received	11.01.2023	Time of Sample Receipt	6.30 PM
Start Date of Analysis	11.01.2023	End Date of Analysis	17.01.2023
Weather Condition	Sunny	Sampling Duration	52.0 min
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/5204/01/2023
	Humidity: 56 %		
Instrument used and Cal. status	Stack Kit	ECO/STACK/04 (Cal. Due on 01.06.2023)	

Stack Details			
I) Above the Ground Level(m)	11.50	Ambient Temperature (°C)	23.52
II) Above the Platform(m)	4.0		
Material of Stack	MS	Stack Temperature (°C)	204.0
Stack Attached	DG Set-750 KVA	Inside Diameter of Stack at sampling port (m)	0.20
Capacity of DG Set	750 KVA	Cross Sectional Area of Stack (M ²)	0.0314
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	11.48
Type of Fuel Used	HSD	Flow Rate of Flue Gas (Nm ³ /sec.)	0.360
Fuel Consumption(L/hr.)	80.0	Pollution Control Unit	-

S. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	RESULTS	Limit as per EC issued by MoEF/cc
1.	Non Methane Hydrocarbon (NMHC)	ppm	IS13270:1992 (Reaffirmed Year:2019)	1-50	13.68	100

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC Guidelines.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

—End of Report—

Verified By

Ahmed Khan
Technical Manager

Authorized By

Reena
Quality Manager
EcoMen Laboratories Pvt. Ltd.
Second Floor Hall, house No. B-1/8,
Sector-H, Aliganj, Lucknow-226024

FORM - 3

[See Rule 9(1)]

Format for maintaining records of hazardous waste at the facility

1. Name and address of the occupier or operator of a facility: *UP Asbestos Ltd, Dadai*
 2. Date of issuance of authorisation and its reference number: *09 Sep 2022, 18289*
 3. Description of hazardous waste: *Asbestos Residue & Chemical Sludge*

Physical form with description	Chemical form	Total volume and weight (in kg.)
<i>A.C. Cement Sheet</i>	<i>ETP Sludge</i>	<i>300 Kg</i>

4. Description of storage and treatment of hazardous waste:

Date	Method of storage of hazardous wastes	Date	Method of treatment of hazardous wastes
<i>02/12/07/12</i>	<i>Covered Storage Yard</i>	<i>-</i>	<i>Reused & Sale</i>

5. Details of transportation of hazardous waste:

Name & address of consignee of package	Mode of packing/ of the waste for transportation	Mode of transportation to site of disposal	Date of transportation

6. Details of disposal of hazardous waste:

Date of disposal	Concentration of hazardous material in the final waste form	Site of disposal (identify the location on the relevant layout drawing for reference)	Method of disposal	Persons involved in disposal

7. Data of environmental surveillance:

Date of measurement	Analysis of ground water			Analysis of soil samples			Analysis of air sampling		Analysis of any other samples (give details)
	Location of sampling	Depth of sampling	Data	Location of sampling	Depth of sampling	Data	Location of sampling	Data	

8. Details of the hazardous wastes reused and recycled:

Date	Total quantity of hazardous waste generated	Details of hazardous waste minimization activity	Material received	Final quantity of waste generated	Net reduction in waste generation quantity and percentage
<i>02/12/07/12</i>	<i>300-320 Kg</i>	<i>Pulverization</i>	<i>240-250 Kg</i>	<i>60 Kg</i>	<i>80%</i>

Place: *DADRI*Date: *08/12/2022*

Signature:

U. P. Asbestos Ltd.
 Village-Bhakra, Tahsil-Dad
 Distt. Gautambudh Nagar-20300

FORM - 3

[See Rule 9(1)]

Format for maintaining records of hazardous waste at the facility

1. Name and address of the occupier or operator of a facility: *UP Asbestos Ltd, DADR1*
 2. Date of issuance of authorisation and its reference number: *09 Sep 2022, 18289*
 3. Description of hazardous waste: *Asbestos Residue & chemical sludge*

Physical form with description	Chemical form	Total volume and weight (in kg.)
<i>AC Cement Sheet</i>	<i>ETP sludge</i>	<i>300 Kg</i>

4. Description of storage and treatment of hazardous waste:

Date	Method of storage of hazardous wastes	Date	Method of treatment of hazardous wastes
<i>8/12 to 15/12</i>	<i>Covered storage yard</i>	<i>-</i>	<i>Reused & Sale</i>

5. Details of transportation of hazardous waste:

Name & address of consignee of package	Mode of packing/ of the waste for transportation	Mode of transportation to site of disposal	Date of transportation

6. Details of disposal of hazardous waste:

Date of disposal	Concentration of hazardous material in the final waste form	Site of disposal (identify the location on the relevant layout drawing for reference)	Method of disposal	Persons involved in disposal

7. Data of environmental surveillance:

Date of measurement	Analysis of ground water			Analysis of soil samples			Analysis of air sampling		Analysis of any other samples (give details)
	Location of sampling	Depth of sampling	Data	Location of sampling	Depth of sampling	Data	Location of sampling	Data	

8. Details of the hazardous wastes reused and recycled:

Date	Total quantity of hazardous waste generated	Details of hazardous waste minimization activity	Material received	Final quantity of waste generated	Net reduction in waste generation quantity and percentage
<i>8/12 to 15/12</i>	<i>450-470 kg</i>	<i>Pulverizer</i>	<i>350-360 kg</i>	<i>100 kg</i>	<i>78%</i>

Place: *DADR1*Date: *16/12/2022*

Signature:

Designation: *UP Asbestos Ltd.*
W. Bishara, Tahsil-Dadr1
Dist. Guntambudh Nagar-203007

Format for maintaining records of hazardous waste at the facility

1. Name and address of the occupier or operator of a facility: **UP Asbestos Ltd. DADR**
 2. Date of issuance of authorisation and its reference number: **09 Sep 2022, 18209**
 3. Description of hazardous waste: **Asbestos Residue & chemical sludge**

Physical form with description	Chemical form	Total volume and weight (in kg.)
A.C Cement Sheet	ETP Sludge	300 - 340 kg.

4. Description of storage and treatment of hazardous waste:

Date	Method of storage of hazardous wastes	Date	Method of treatment of hazardous wastes
16/12 To 23/12	Covered storage yard	-	Reused & Sale

5. Details of transportation of hazardous waste:

Name & address of consignee of package	Mode of packing/ of the waste for transportation	Mode of transportation to site of disposal	Date of transportation

6. Details of disposal of hazardous waste:

Date of disposal	Concentration of hazardous material in the final waste form	Site of disposal (identify the location on the relevant layout drawing for reference)	Method of disposal	Persons involved in disposal

7. Data of environmental surveillance:

Date of measurement	Analysis of ground water			Analysis of soil samples			Analysis of air sampling		Analysis of any other samples (give details)
	Location of sampling	Depth of sampling	Data	Location of sampling	Depth of sampling	Data	Location of sampling	Data	

8. Details of the hazardous wastes reused and recycled:

Date	Total quantity of hazardous waste generated	Details of hazardous waste minimization activity	Material received	Final quantity of waste generated	Net reduction in waste generation quantity and percentage
16/12 To 23/12	440 - 460	Pulverizer	350-415	90 kg.	80%

Place: **DADR**
 Date: **24/12/2022**

Signature: _____
 Designation: _____
U. P. Asbestos Ltd.
 Village-Bishara, Fashii-Dadri
 Distt. Gautambudh Nagar-203007 U.P.

FORM - 3

[See Rule 9(1)]

Format for maintaining records of hazardous waste at the facility

1. Name and address of the occupier or operator of a facility: *UP Asbestos Ltd. DADR*
 2. Date of issuance of authorisation and its reference number: *09 Sep 2022 18289*
 3. Description of hazardous waste: *Asbestos Residue & Chemical Sludge*

Physical form with description	Chemical form	Total volume and weight (in kg.)
<i>A/C Cement sheet</i>	<i>ETP Sludge</i>	<i>280 - 325 kg</i>

4. Description of storage and treatment of hazardous waste:

Date	Method of storage of hazardous wastes	Date	Method of treatment of hazardous wastes
<i>24/12 to 31/12</i>	<i>Covered storage yard</i>		<i>Reused & Saley</i>

5. Details of transportation of hazardous waste:

Name & address of consignee of package	Mode of packing/of the waste for transportation	Mode of transportation to site of disposal	Date of transportation

6. Details of disposal of hazardous waste:

Date of disposal	Concentration of hazardous material in the final waste form	Site of disposal (identify the location on the relevant layout drawing for reference)	Method of disposal	Persons involved in disposal

7. Data of environmental surveillance:

Date of measurement	Analysis of ground water			Analysis of soil samples			Analysis of air sampling		Analysis of any other samples (give details)
	Location of sampling	Depth of sampling	Data	Location of sampling	Depth of sampling	Data	Location of sampling	Data	

8. Details of the hazardous wastes reused and recycled:

Date	Total quantity of hazardous waste generated	Details of hazardous waste minimization activity	Material received	Final quantity of waste generated	Net reduction in waste generation quantity and percentage
<i>24/12 to 31/12</i>	<i>340 - 370</i>	<i>Pulverizer</i>	<i>260 - 310</i>	<i>80</i>	<i>76%</i>

Place: *DADR*Date: *01-01-2023*

Signature:

Designation:

UP Asbestos Ltd.
 Village-Bishara, Tehsil-Dadr
 Distt. Gautambudh Nagar 203007 U.P.

FORM - 3

[See Rule 9(1)]

Format for maintaining records of hazardous waste at the facility

1. Name and address of the occupier or operator of a facility: *UP Asbestos Ltd. DADRJ*
 2. Date of issuance of authorisation and its reference number: *09 Sep 2022 18289*
 3. Description of hazardous waste: *Asbestos Residue & chemical sludge*

Physical form with description	Chemical form	Total volume and weight (in kg.)
<i>AC cement sheet</i>	<i>ETP sludge</i>	<i>320-350 kg.</i>

4. Description of storage and treatment of hazardous waste:

Date	Method of storage of hazardous wastes	Date	Method of treatment of hazardous wastes
<i>01/01 to 08/01</i>	<i>Covered Storage yard</i>		<i>Reused & sale</i>

5. Details of transportation of hazardous waste:

Name & address of consignee of package	Mode of packing/ of the waste for transportation	Mode of transportation to site of disposal	Date of transportation

6. Details of disposal of hazardous waste:

Date of disposal	Concentration of hazardous material in the final waste form	Site of disposal (identify the location on the relevant layout drawing for reference)	Method of disposal	Persons involved in disposal

7. Data of environmental surveillance:

Date of measurement	Analysis of ground water			Analysis of soil samples			Analysis of air sampling		Analysis of any other samples (give details)
	Location of sampling	Depth of sampling	Data	Location of sampling	Depth of sampling	Data	Location of sampling	Data	

8. Details of the hazardous wastes reused and recycled:

Date	Total quantity of hazardous waste generated	Details of hazardous waste minimization activity	Material received	Final quantity of waste generated	Net reduction in waste generation quantity and percentage
<i>01/01 to 08/01</i>	<i>7150-480</i>	<i>Pulverizer</i>	<i>360-390</i>	<i>90 kg.</i>	<i>80 %</i>

Place: *DADRJ*Date: *09/01/2023*Signature: *[Signature]*Designation: *[Signature]*

U. P. Asbestos Ltd.
 Village-Bishara, Tahsil-Dadri
 Distt. Gautambudh Nagar-203007 U.P.

Format for maintaining records of hazardous waste at the facility

1. Name and address of the occupier or operator of a facility: *UP Asbestos Ltd. DADR*
 2. Date of issuance of authorisation and its reference number: *09 Sep 2022 18289*
 3. Description of hazardous waste: *Asbestos Residue & chemical sludge*

Physical form with description	Chemical form	Total volume and weight (in kg.)
<i>AC Cement Sheet</i>	<i>ETP sludge</i>	<i>240 - 285 kg.</i>

4. Description of storage and treatment of hazardous waste:

Date	Method of storage of hazardous wastes	Date	Method of treatment of hazardous wastes
<i>09/01 to 16/01</i>	<i>COVERED storage yard</i>		<i>Reused & sale</i>

5. Details of transportation of hazardous waste:

Name & address of consignee of package	Mode of packing/of the waste for transportation	Mode of transportation to site of disposal	Date of transportation

6. Details of disposal of hazardous waste:

Date of disposal	Concentration of hazardous material in the final waste form	Site of disposal (identify the location on the relevant layout drawing for reference)	Method of disposal	Persons involved in disposal

7. Data of environmental surveillance:

Date of measurement	Analysis of ground water			Analysis of soil samples			Analysis of air sampling		Analysis of any other samples (give details)
	Location of sampling	Depth of sampling	Data	Location of sampling	Depth of sampling	Data	Location of sampling	Data	

8. Details of the hazardous wastes reused and recycled:

Date	Total quantity of hazardous waste generated	Details of hazardous waste minimization activity	Material received	Final quantity of waste generated	Net reduction in waste generation quantity and percentage
<i>09/01 to 16/01</i>	<i>320 to 350</i>	<i>Pulverizer</i>	<i>260-300</i>	<i>60 kg.</i>	<i>81%</i>

Place: *DADR*

Date: *17/01/2023*

Signature:

Designation:

U. P. Asbestos Ltd.

Village-Bishara, Faisal-Dadri

Distt. Gautambudh Nagar-203007 U.P

FORM - 3
[See Rule 9(1)]

Format for maintaining records of hazardous waste at the facility

1. Name and address of the occupier or operator of a facility: *UP Asbestos Ltd. DADRJ*
 2. Date of issuance of authorisation and its reference number: *09 Sep 2022 18289*
 3. Description of hazardous waste: *Asbestos Residue & chemical Sludge*

Physical form with description	Chemical form	Total volume and weight (in kg.)
<i>AC Cement sheet</i>	<i>ETP Sludge</i>	<i>290-320 kg.</i>

4. Description of storage and treatment of hazardous waste:

Date	Method of storage of hazardous wastes	Date	Method of treatment of hazardous wastes
<i>17/01 to 24/01</i>	<i>Covered Storage Yard</i>		<i>Reused & Sale</i>

5. Details of transportation of hazardous waste:

Name & address of consignee of package	Mode of packing/ of the waste for transportation	Mode of transportation to site of disposal	Date of transportation

6. Details of disposal of hazardous waste:

Date of disposal	Concentration of hazardous material in the final waste form	Site of disposal (identify the location on the relevant layout drawing for reference)	Method of disposal	Persons involved in disposal

7. Data of environmental surveillance:

Date of measurement	Analysis of ground water			Analysis of soil samples			Analysis of air sampling		Analysis of any other samples (give details)
	Location of sampling	Depth of sampling	Data	Location of sampling	Depth of sampling	Data	Location of sampling	Data	

8. Details of the hazardous wastes reused and recycled:

Date	Total quantity of hazardous waste generated	Details of hazardous waste minimization activity	Material received	Final quantity of waste generated	Net reduction in waste generation quantity and percentage
<i>17/01 to 24/01</i>	<i>370-410</i>	<i>Pulverizer</i>	<i>290-320</i>	<i>80 kg.</i>	<i>7.8%</i>

Place: *DADRJ*

Date: *25/01/2023*

Signature:

Designation:

U.P. Asbestos Ltd.
 Village-Bishara, Tahsil-Dadri
 Distt. Gannamuth, State-213017 U.P.

FORM - 3
[Sec Rule 9(1)]

Format for maintaining records of hazardous waste at the facility

1. Name and address of the occupier or operator of a facility: UP Asbestos Ltd. DADR
2. Date of issuance of authorisation and its reference number: 09 Sep 2022 18289
3. Description of hazardous waste: Asbestos Residue & chemical sludge

Physical form with description	Chemical form	Total volume and weight (in kg.)
A-C Cement sheet	ETP Sludge	220-250 kg.

4. Description of storage and treatment of hazardous waste:

Date	Method of storage of hazardous wastes	Date	Method of treatment of hazardous wastes
25/01 TO 31/01	Covered storage: Yard		Reused & sale

5. Details of transportation of hazardous waste:

Name & address of consignee of package	Mode of packing/ of the waste for transportation	Mode of transportation to site of disposal	Date of transportation

6. Details of disposal of hazardous waste:

Date of disposal	Concentration of hazardous material in the final waste form	Site of disposal (identify the location on the relevant layout drawing for reference)	Method of disposal	Persons involved in disposal

7. Data of environmental surveillance:

Date of measurement	Analysis of ground water			Analysis of soil samples			Analysis of air sampling		Analysis of any other samples (give details)
	Location of sampling	Depth of sampling	Data	Location of sampling	Depth of sampling	Data	Location of sampling	Data	

8. Details of the hazardous wastes reused and recycled:

Date	Total quantity of hazardous waste generated	Details of hazardous waste minimization activity	Material received	Final quantity of waste generated	Net reduction in waste generation quantity and percentage
25/01 TO 31/01	310-335	Pulverizer	240-260	70 kg.	77%

Place: DADR

Date: 01/02/2023

Signature: 

Designation:

U. Asbestos Ltd.
Village-Bishara, Tehsil-Dadri
Distt. Gautambudh Nagar-203007 U.P.

[See Rule 9(1)]

Format for maintaining records of hazardous waste at the facility

1. Name and address of the occupier or operator of a facility: *UP Asbestos Ltd. DADR*
 2. Date of issuance of authorisation and its reference number: *09 Sep 2022, 18289*
 3. Description of hazardous waste: *Asbestos Residue & Chemical Sludge*

Physical form with description	Chemical form	Total volume and weight (in kg.)
<i>A/c Cement Sheet</i>		<i>260-300 kg.</i>

4. Description of storage and treatment of hazardous waste:

Date	Method of storage of hazardous wastes	Date	Method of treatment of hazardous wastes
<i>01/02 To 08/02</i>	<i>Covered storage: yard</i>		<i>Reused & Sale</i>

5. Details of transportation of hazardous waste:

Name & address of consignee of package	Mode of packing/of the waste for transportation	Mode of transportation to site of disposal	Date of transportation

6. Details of disposal of hazardous waste:

Date of disposal	Concentration of hazardous material in the final waste form	Site of disposal (identify the location on the relevant layout drawing, for reference)	Method of disposal	Persons involved in disposal

7. Data of environmental surveillance:

Date of measurement	Analysis of ground water			Analysis of soil samples			Analysis of air sampling		Analysis of any other samples (give details)
	Location of sampling	Depth of sampling	Data	Location of sampling	Depth of sampling	Data	Location of sampling	Data	

8. Details of the hazardous wastes reused and recycled:

Date	Total quantity of hazardous waste generated	Details of hazardous waste minimization activity	Material received	Final quantity of waste generated	Net reduction in waste generation quantity and percentage
<i>01/02 To 08/02</i>	<i>360-390</i>	<i>Pulverizer</i>	<i>260-300</i>	<i>100 kg.</i>	<i>72%</i>

Place: *DADR*Date: *09/02/2023*

Signature:

Designation:

U. P. Asbestos Ltd.
 Village-Bidwai, Tahsil-Dadr
 Distt. Gantauri, Nagar 203007 U.P.

FORM - 3

[Sec Rule 9(1)]

Format for maintaining records of hazardous waste at the facility

1. Name and address of the occupier or operator of a facility: *UP Asbestos Ltd. DADRI*
 2. Date of issuance of authorisation and its reference number: *09 Sep 2022, 18289*
 3. Description of hazardous waste: *Asbestos Residue & Chemical Sludge*

Physical form with description	Chemical form	Total volume and weight (in kg.)
<i>A.C Cement Sheet</i>	<i>ETP Sludge</i>	<i>290-330 kg.</i>

4. Description of storage and treatment of hazardous waste:

Date	Method of storage of hazardous wastes	Date	Method of treatment of hazardous wastes
<i>09/02 to 16/02</i>	<i>Covered Storage yard</i>		<i>Reused & Sale</i>

5. Details of transportation of hazardous waste:

Name & address of consignee of package	Mode of packing/of the waste for transportation	Mode of transportation to site of disposal	Date of transportation

6. Details of disposal of hazardous waste:

Date of disposal	Concentration of hazardous material in the final waste form	Site of disposal (identify the location on the relevant layout drawing for reference)	Method of disposal	Persons involved in disposal

7. Data of environmental surveillance:

Date of measurement	Analysis of ground water			Analysis of soil samples			Analysis of air sampling		Analysis of any other samples (give details)
	Location of sampling	Depth of sampling	Data	Location of sampling	Depth of sampling	Data	Location of sampling	Data	

8. Details of the hazardous wastes reused and recycled:

Date	Total quantity of hazardous waste generated	Details of hazardous waste minimization activity	Material received	Final quantity of waste generated	Net reduction in waste generation quantity and percentage
<i>09/02 to 16/02</i>	<i>430-460</i>	<i>Pulverizer</i>	<i>360-400</i>	<i>70 kg.</i>	<i>84%</i>

Place: *DADRI*Date: *17/02/2023*

Signature:

Designation:

O. P. Asbestos Ltd.
 Village-Bishara, Tahsil-Dadri
 Distt. Gautambudh Nagar-201007 U.P.

FORM - 3
[See Rule 9(1)]

Format for maintaining records of hazardous waste at the facility

1. Name and address of the occupier or operator of a facility: UP Asbestos Ltd. DADRJ
2. Date of issuance of authorisation and its reference number: 09 Sep 2022, 18289
3. Description of hazardous waste: Asbestos Residue & Chemical Sludge

Physical form with description	Chemical form	Total volume and weight (in kg.)
A/C Cement Sheet	ETP sludge	330-370 kg

4. Description of storage and treatment of hazardous waste:

Date	Method of storage of hazardous wastes	Date	Method of treatment of hazardous wastes
17/02 to 28/02	Covered Storage yard		Reused & Sale

5. Details of transportation of hazardous waste:

Name & address of consignee of package	Mode of packing/of the waste for transportation	Mode of transportation to site of disposal	Date of transportation

6. Details of disposal of hazardous waste:

Date of disposal	Concentration of hazardous material in the final waste form	Site of disposal (identify the location on the relevant layout drawing for reference)	Method of disposal	Persons involved in disposal

7. Data of environmental surveillance:

Date of measurement	Analysis of ground water			Analysis of soil samples			Analysis of air sampling		Analysis of any other samples (give details)
	Location of sampling	Depth of sampling	Data	Location of sampling	Depth of sampling	Data	Location of sampling	Data	

8. Details of the hazardous wastes reused and recycled:

Date	Total quantity of hazardous waste generated	Details of hazardous waste minimization activity	Material received	Final quantity of waste generated	Net reduction in waste generation quantity and percentage
17/02 to 28/02	460-490	Pulverizer	380-430	80 kg	83%

Place: DADRJ

Date: 01/03/2023

Signature:

Designation:

U. P. Asbestos Ltd.
Village-Bishara, Tahsil-Dadrj
Distt. Gautambudh Nagar-203007 U.P.

FORM - 3
[See Rule 9(1)]

Format for maintaining records of hazardous waste at the facility

- Name and address of the occupier or operator of a facility: *UP Asbestos Ltd. DADRI*
- Date of issuance of authorisation and its reference number: *09 Sept 2022 18289*
- Description of hazardous waste: *Asbestos Residue & Chemical Sludge*

Physical form with description	Chemical form	Total volume and weight (in kg.)
<i>A.C Cement Sheet</i>	<i>ETP Sludge</i>	<i>305 - 335</i>

- Description of storage and treatment of hazardous waste:

Date	Method of storage of hazardous wastes	Date	Method of treatment of hazardous wastes
<i>01/03 To 08/03</i>	<i>Covered storage yard</i>		<i>Reused & Sale</i>

- Details of transportation of hazardous waste:

Name & address of consignee of package	Mode of packing/ of the waste for transportation	Mode of transportation to site of disposal	Date of transportation

- Details of disposal of hazardous waste:

Date of disposal	Concentration of hazardous material in the final waste form	Site of disposal (identify the location on the relevant layout drawing for reference)	Method of disposal	Persons involved in disposal

- Data of environmental surveillance:

Date of measurement	Analysis of ground water			Analysis of soil samples			Analysis of air sampling		Analysis of any other samples (give details)
	Location of sampling	Depth of sampling	Data	Location of sampling	Depth of sampling	Data	Location of sampling	Data	

- Details of the hazardous wastes reused and recycled:

Date	Total quantity of hazardous waste generated	Details of hazardous waste minimization activity	Material received	Final quantity of waste generated	Net reduction in waste generation quantity and percentage
<i>01/03 To 08/03</i>	<i>415 - 440</i>	<i>Recycling</i>	<i>340 - 385</i>	<i>75 kg.</i>	<i>82%</i>

Place: *Dadri*
Date: *09/03/2023*

Signature:
Designation:

U. P. Asbestos Ltd.
Village: Dadri, Tehsil: Dadri
Dist: Ghazipur, State: U.P.

FORM - 3

[See Rule 9(1)]

Format for maintaining records of hazardous waste at the facility

1. Name and address of the occupier or operator of a facility: *UP Asbestos Ltd. DADRJ*
 2. Date of issuance of authorisation and its reference number: *09 Sept. 2022 18289*
 3. Description of hazardous waste: *Asbestos Residue & chemical sludge*

Physical form with description	Chemical form	Total volume and weight (in kg)
<i>A.C Cement Sheet</i>	<i>ETP Sludge</i>	<i>285 - 325</i>

4. Description of storage and treatment of hazardous waste:

Date	Method of storage of hazardous wastes	Date	Method of treatment of hazardous wastes
<i>09/03 To 15/03</i>	<i>covered storage yard</i>		<i>Reused & Sale</i>

5. Details of transportation of hazardous waste:

Name & address of consignee of package	Mode of packing/of the waste for transportation	Mode of transportation to site of disposal	Date of transportation

6. Details of disposal of hazardous waste:

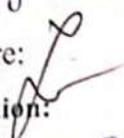
Date of disposal	Concentration of hazardous material in the final waste form	Site of disposal (identify the location on the relevant layout drawing for reference)	Method of disposal	Persons involved in disposal

7. Data of environmental surveillance:

Date of measurement	Analysis of ground water			Analysis of soil samples			Analysis of air sampling		Analysis of any other samples (give details)
	Location of sampling	Depth of sampling	Data	Location of sampling	Depth of sampling	Data	Location of sampling	Data	

8. Details of the hazardous wastes reused and recycled:

Date	Total quantity of hazardous waste generated	Details of hazardous waste minimization activity	Material received	Final quantity of waste generated	Net reduction in waste generation quantity and percentage
<i>09/3/2023</i>	<i>390-450</i>	<i>Pulverizer</i>	<i>320-360</i>	<i>70 kg</i>	<i>82%</i>

Place: *Dabri*Date: *16/03/2023*Signature: 

Designation:

U. P. Asbestos Ltd
 Village-Bishara, Fahi Dabri
 Distt. Gautambudh Nagar-203007 U.P.

MANIFEST FOR HAZARDOUS AND OTHER WASTE

S.No.: 64527

1 Occupier's Name & Mailing Address (including Phone No. and email)	U. P. Asbestos Ltd. Village-Bishara, Tahsil-Dadri Distt. Gautambudh Nagar-203007 U.P.			
2 Sender's Authorization No.				
3 Manifest Document No.	Checked No. 29 BT-16/5/21			
4 Transporter's Name & Address (including Phone No. and email)	BIRAIL			
5 Type of Vehicle	(Truck / Tanker / Special Vehicle)			
6 Transporter's Registration				
7 Vehicle Registration No.	UPD BT-7035			
8 Receiver's Name & Mailing Address (including Phone No. and email)	(I) BHARAT OIL COMPANY (I) E-18, Site-IV, Sahibabad Indus Ghaziabad, UP-201010 Tel.: 0 e-mail:sales@bharatoil.com			
(II) BHARAT OIL & WASTE MANAGEMENT LTD. Mauza Mukimpur, Roorkee-Lakshar Road, Roorkee - 247664 UK, Tel. :08874207664 e-mail:sales@bharatoil.com	(III) BHARAT OIL & WASTE MAN Plot # 672, Sikandra Road, NH-2, Kur Tehsil Akbarpur, Kanpur Dehat, UP, Tel : 0512-2285296 e-mail:sales@bharatoil.com			
9 Receiver's Authorization No.	(I) 1486/UPPCB/Ghaziabad(UPPCEROY/HWM/GHAZIABAD/2018 Valid upto: 03/05/2023			
(ii) UEPPCB/HO/Con-B-84/2018/548 Valid upto: 31/03/2023	(iii) 1403/UPPCB/KanpurDehat(UPPCBROY/HWM/KANPUR DEHAT/2018 Valid upto: 30/04/2023			
10 Waste Description	Filter - Coriolis Sheet			
11 Total Quantity No. of Containers	14510 Kg m ³ or MT Nos.			
12 Physical Form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)			
13 Special Handling Instructions & Additional Information	Do not throw Drums from truck. In case of leakage/ seepage, use Washing soap at point of leak to stop its leakage.			
14 SENDER'S CERTIFICATE	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised packed, marked, and labeled, and are in all respects in proper condition for transport by road			
Typed Name & Stamp : U. P. Asbestos Ltd. Village-Bishara, Tahsil-Dadri Distt. Gautambudh Nagar-203007 U.P.	Signature :	Month	Day	Year
		08	16	2022
15 Transporter Acknowledgement of Receipt of Waste	Signature :	Month	Day	Year
Typed Name & Stamp :		08	16	2022
16 Receiver's Certificate of Receipt of Hazardous and other Waste	Signature :	Month	Day	Year
Typed Name & Stamp : Kanpur Dehat (U.P.)				

MANIFEST FOR HAZARDOUS AND OTHER WASTE

S.No.: 65528

1 Occupier's Name & Mailing Address (Including Phone No. and email)	U. P. Asbestos Ltd. Village-Bishara, Tahsil-Dadri Distt. Gantambudh Nagar-202007 U.P.			
2 Sender's Authorization No.				
3 Manifest Document No.	Checkmate 30	Date 16/1/22		
4 Transporter's Name & Address (Including Phone No. and email)	Beleir			
5 Type of Vehicle	(Truck / Tanker / Special Vehicle)			
6 Transporter's Registration				
7 Vehicle Registration No.	UP/CT-5722			
8 Receiver's Name & Mailing Address (Including Phone No. and email)	(I) BHARAT OIL COMPANY E-18, Site-IV, Sahibabad Industrial Area, Ghaziabad, UP-201010 Tel.: 011-26111111 e-mail:sales@bharatoil.com			
(II) BHARAT OIL & WASTE MANAGEMENT LTD. Mauza Mukimpur, Roorkee-Lakshar Road, Roorkee - 247664 UK, Tel. :08874207664 e-mail:sales@bharatoil.com	(III) BHARAT OIL & WASTE MANAGEMENT LTD. Plot # 672, Sikandra Road, NH-2, Kumbhi Village, Tehsil Akbarpur, Kanpur Dehat, UP, Tel : 0512-2285298 e-mail:sales@bharatoil.com			
9 Receiver's Authorization No.	(I) 142/UPPCB/Ghaziabad/UPPCBRO/HHM/GHAZIABAD/2018 Valid upto: 03/03/2023			
(II) UEPPCB/HO/Con-B-24/2018/548 Valid upto: 31/03/2023	(III) 142/UPPCB/KanpurDehat/UPPCBRO/HHM/KANPUR DEHAT/2018 Valid upto: 31/03/2023			
10 Waste Description	Waste Cement			
11 Total Quantity No. of Containers	8825 Kgm ³ or MT Nos.			
12 Physical Form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)			
13 Special Handling Instructions & Additional Information	Do not throw Drums from truck. In case of leakage/seepage, use Washing soap at point of leak to stop its leakage.			
14 SENDER'S CERTIFICATE	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and labeled, and are in all respects in proper condition for transport by road			
Typed Name & Stamp : U. P. Asbestos Ltd. Village-Bishara, Tahsil-Dadri Distt. Gantambudh Nagar-202007	Signature:	Month	Day	Year
		05	16	2022
15 Transporter Acknowledgment of Receipt of Waste		Month	Day	Year
Typed Name & Stamp : Signature:		05	16	2022
16 Receiver's Certificate for Receipt of Hazardous and other Waste		Month	Day	Year
Typed Name & Stamp : Signature:		05	16	2022

MANIFEST FOR HAZARDOUS AND OTHER WASTE

S.No.:

1 Occupier's Name & Mailing Address (including Phone No. and email)	U. P. Asbestos Ltd. Village-Bishara, Falsih-Dadri Distt. Gantambudh Nagar-203007 U.P.			
2 Sender's Authorization No.				
3 Manifest Document No.	32			
4 Transporter's Name & Address (including Phone No. and email)	BOWML Date: 17/8/22			
5 Type of Vehicle	(Truck / Tanker / Special Vehicle)			
6 Transporter's Registration				
7 Vehicle Registration No.	UP17CA 6548			
8 Receiver's Name & Mailing Address (including Phone No. and email)	(II) BHARAT OIL COMPANY (I) E-18, Site-IV, Sahibabad Industrial Ghaziabad, UP-201010 Tel.: 0120-41 e-mail:sales@bharatoil.com			
(II) BHARAT OIL & WASTE MANAGEMENT LTD. Mauza Mukimpur, Roorkee-Lakshar Road, Roorkee - 247664 UK, Tel. :08874207664 e-mail:sales@bharatoil.com	(III) BHARAT OIL & WASTE MANAGEMENT LTD. Plot #672, Sikandra Road, NH-2, Kumbhi Village, Tehsil Akbarpur, Kanpur Dehat, UP, Tel : 0512-2285296 e-mail:sales@bharatoil.com			
9 Receiver's Authorization No.	(I) 1486/UPPCB/Ghaziabad(UPPCBRO)/HWM/GHAZABAD/2318 Valid upto: 03/05/2023			
(ii) UEPPCS/HO/Con-B-84/2018/545 Valid upto: 31/03/2023	(iii) 403/UPPCB/KanpurDehat(UPPCBRO)/HWM/KANPUR DEHAT/2318 Valid upto:30/04/2023			
10 Waste Description	Fiber Cement Sheet			
11 Total Quantity No. of Containers	9075 m ³ or MT Nos.			
12 Physical Form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)			
13 Special Handling Instructions & Additional Information	Do not throw Drums from truck. In case of leakage/ seepage, use Washing soap at point of leak to stop its leakage.			
14 SENDER'S CERTIFICATE	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised packed, marked, and labeled, and are in all respects in proper condition for transport by road			
Typed Name & Stamp : U. P. Asbestos Ltd. Village-Bishara, Falsih-Dadri Distt. Gantambudh Nagar-203007 U.P.	Signature :	Month	Day	Year
		08	17	2022
15 Transporter Acknowledgement of Receipt of Waste				
Typed Name & Stamp :	Signature :	Month	Day	Year
		08	17	2022
16 Receiver's Certificate for Receipt of Hazardous and other Waste				
Typed Name & Stamp :	Signature :	Month	Day	Year
		08	17	2022

FORM 10
[See rule 19 (1)]

Copy for SPCB

MANIFEST FOR HAZARDOUS AND OTHER WASTE

S.No.:

65883

1 Occupier's Name & Mailing Address (including Phone No. and email)	U. P. Asbestos Ltd. Village-Bishara, Tahsil-Dadri Gautambudh Nagar-203007 U.P.			
2 Sender's Authorization No.				
3 Manifest Document No.	Challan No 31	Date 18/8/22		
4 Transporter's Name & Address (including Phone No. and email)	BOWML			
5 Type of Vehicle	(Truck / Tanker / Special Vehicle)			
6 Transporter's Registration				
7 Vehicle Registration No.	UP12BT-4630			
8 Receiver's Name & Mailing Address (including Phone No. and email)	(I) BHARAT OIL COMPANY (I) E-18, Site-IV, Sahibabad Industrial Area, Ghaziabad, UP-201010 Tel.: 0120-2700000 e-mail:sales@bharatoil.com			
	(II) BHARAT OIL & WASTE MANAGEMENT LTD. Mauza Mukimpur, Roorkee-Lakshar Road, Roorkee - 247664 UK, Tel. :08874207664 e-mail:sales@bharatoil.com			
9 Receiver's Authorization No.	(III) BHARAT OIL & WASTE MANAGEMENT LTD. Plot # 672, Sikandra Road, NH-2, Kumbhghat, Tehsil Akbarpur, Kanpur Dehat, UP, Tel : 0512-2285296 e-mail:sales@bharatoil.com			
	(i) 1486/UPPCB/Ghaziabad(UPPCBRO)/HWM/GHAZIABAD/2018 Valid upto: 03/05/2023			
	(ii) UEPPCB/HO/Con-B-84/2018/548 Valid upto: 31/03/2023			
	(iii) 1403/UPPCB/KanpurDehat(UPPCBRO)/HWM/KANPUR DEHAT/2018 Valid upto:30/04/2023			
10 Waste Description	Fiber cement Sheet			
11 Total Quantity No. of Containers	8550 Kgsm ³ or MT Nos.			
12 Physical Form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)			
13 Special Handling Instructions & Additional Information	Do not throw Drums from truck. In case of leakage/ seepage, use Washing soap at point of leak to stop its leakage.			
14 SENDER'S CERTIFICATE	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised packed, marked, and labeled, and are in all respects in proper condition for transport by road			
Typed Name & Stamp : U. P. Asbestos Ltd. Village-Bishara, Tahsil-Dadri Gautambudh Nagar-203007 U.P.	Signature :	Month	Day	Year
		08	17	2022
15 Transporter Acknowledgement of Receipt of Waste	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised packed, marked, and labeled, and are in all respects in proper condition for transport by road			
Typed Name & Stamp :	Signature :	Month	Day	Year
		08	17	2022
16 Receiver's Certificate for Receipt of Hazardous and other Waste	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised packed, marked, and labeled, and are in all respects in proper condition for transport by road			
Typed Name & Stamp :	Signature :	Month	Day	Year
		08	17	2022

FORM 10
[See rule 19 (1)]

Copy for SPCB

65547

MANIFEST FOR HAZARDOUS AND OTHER WASTE

S.No.:

1 Occupier's Name & Mailing Address (including Phone No. and email)	U. P. Asbestos Ltd. Village-Bishara, Tahsil-Dadri Distt. Gantamburh Nagar-203007		
2 Sender's Authorization No.	Distt. Gantamburh Nagar-203007		
3 Manifest Document No.	Challan No. 35	Date 25/8/22	
4 Transporter's Name & Address (including Phone No. and email)	BOWML		
5 Type of Vehicle	(Truck / Tanker / Special Vehicle)		
6 Transporter's Registration			
7 Vehicle Registration No.	UPI2BT-7849		
<input checked="" type="checkbox"/> Receiver's Name & Mailing Address (including Phone No. and email)	(i) BHARAT OIL COMPANY (I) E-18, Site-IV, Sahibabad Industrial Ghaziabad, UP-201010 Tel.: 0120-4167924, e-mail:sales@bharatoil.com		
(ii) BHARAT OIL & WASTE MANAGEMENT LTD. Mauza Mukimpur, Roorkee-Lakshar Road, Roorkee - 247664 UK, Tel. :08874207664 e-mail:sales@bharatoil.com	(iii) BHARAT OIL & WASTE MANAGEMENT LTD. Plot # 672, Sikandra Road, NH-2, Kumbhi Village, Tehsil Akbarpur, Kanpur Dehat, UP, Tel : 0512-2285296 e-mail:sales@bharatoil.com		
9 Receiver's Authorization No.	(i) 1486/UPPCB/Ghaziabad(UPPCBRO)/HWM/GHAZIABAD/2018 Valid upto: 03/05/2023		
(ii) UEPPCB/HO/Con-B-84/2018/548 Valid upto: 31/03/2023	(iii) 1403/UPPCB/KanpurDehat(UPPCBRO)/HWM/KANPUR DEHAT/2018 Valid upto:30/04/2023		
10 Waste Description	Fiber Cement Sheet		
11 Total Quantity No. of Containers	19030 Kgm ³ or MT Nos.		
12 Physical Form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)		
<input checked="" type="checkbox"/> 13 Special Handling Instructions & Additional Information	Do not throw Drums from truck. In case of leakage/ seepage, use Washing soap at point of leak to stop its leakage.		
14 SENDER'S CERTIFICATE	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised packed, marked, and labeled, and are in all respects in proper condition for transport by road		
Typed Name & Stamp : U. P. Asbestos Ltd. Village-Bishara, Tahsil-Dadri Distt. Gantamburh Nagar-203007	Signature :	Month	Day
		08	25
		20	22
15 Transporter Acknowledgement of Receipt of Waste	Month	Day	Year
Typed Name & Stamp : Signature :	08	25	2022
16 Receiver's Certificate for Receipt of Hazardous and other Waste	Month	Day	Year
Typed Name & Stamp : Signature :	08	25	2022

MANIFEST FOR HAZARDOUS AND OTHER WASTE

S.No.: 65550

1 Occupier's Name & Mailing Address (including Phone No. and email)	U. P. Asbestos Ltd. Village-Bishara, Tahsil-Dadri Distt. Gautambudh Nagar-203007 U.P.		
2 Sender's Authorization No.	Date 27/8/22		
3 Manifest Document No.	Chakery No 36 36		
4 Transporter's Name & Address (including Phone No. and email)	B30 unit		
5 Type of Vehicle	(Truck / Tanker / Special Vehicle)		
6 Transporter's Registration	UP12 BT 7849		
7 Vehicle Registration No.			
8 Receiver's Name & Mailing Address (including Phone No. and email)	(i) BHARAT OIL COMPANY (I) E-18, Site-IV, Sahibabad Indus Ghaziabad, UP-201010 Tel.: 01 e-mail:sales@bharatoil.com		
(ii) BHARAT OIL & WASTE MANAGEMENT LTD. Mauza Mukimpur, Roorkee-Lakshar Road, Roorkee - 247664 UK, Tel. :08874207664 e-mail:sales@bharatoil.com	(iii) BHARAT OIL & WASTE MANAGEMENT LTD. Plot # 672, Sikandra Road, NH-2, Kumbhl Village, Tehsil Akbarpur, Kanpur Dehat, UP, Tel : 0512-2285296 e-mail:sales@bharatoil.com		
9 Receiver's Authorization No.	(i) 1486/UPPCB/Ghaziabad(UPPCBRO)/KANPUR DEHAT/2018 Valid upto: 03/05/2023		
(ii) UEPPCB/HO/Con-B-84/2018/548 Valid upto: 31/03/2023	(iii) 1403/UPECB/Kanpur Dehat(UPECBRO)/KANPUR DEHAT/2018 Valid upto:30/04/2023		
10 Waste Description	9930		
11 Total Quantity No. of Containers	9730 m ³ or MT Nos.		
12 Physical Form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)		
13 Special Handling Instructions & Additional Information	Do not throw Drums from truck. In case of leakage/ seepage, use Washing soap at point of leak to stop its leakage.		
14 SENDER'S CERTIFICATE	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised packed, marked, and labeled, and are in all respects in proper condition for transport by road		
Typed Name & Stamp: U. P. Asbestos Ltd. Village-Bishara, Tahsil-Dadri Distt. Gautambudh Nagar-203007 U.P.	Signature:	Month	Day
		08	27
		Year	2022
15 Transporter Acknowledgement of Receipt of Waste	Signature:	Month	Day
Typed Name & Stamp:			
		Year	
16 Receiver's Certificate for Receipt of Hazardous and other Waste	Signature:	Month	Day
Typed Name & Stamp:		08	27
		Year	2022



MANIFEST FOR HAZARDOUS AND OTHER WASTE

S.No.: 708827

1 Occupier's Name & Mailing Address (including Phone No. and email)	U.P. Asbestos Ltd, Village & P.O. Bishara NTPC Road, Dadri, Noida Gautam Budh Nagar			
2 Sender's Authorization No.				
3 Manifest Document No.	NRGIP No. 362			
4 Transporter's Name & Address (including Phone No. and email)	BOWML			
5 Type of Vehicle	(Truck/ Tanker / Special Vehicle)			
6 Transporter's Registration				
7 Vehicle Registration No.	UP35T 0147			
8 Receiver's Name & Mailing Address (including Phone No. and email)	(I) BHARAT OIL COMPANY (I) RE E-18, Site-IV, Sahibabad Industrial Area Ghaziabad, UP-201010 Tel.: 0120-4167 e-mail:sales@bharatoil.com			
CIN-U11201DL2007PLC160944				
(II) BHARAT OIL & WASTE MANAGEMENT LTD. Mauza Mukimpur, Roorkee-Lakshar Road, Roorkee - 247664 UK, Tel. :08874207664 e-mail:sales@bharatoil.com	(III) BHARAT OIL & WASTE MANAGEMENT LTD. Plot # 672, Sikandra Road, NH-2, Kumbhi Village, Tehsil Akbarpur, Kanpur Dehat, UP, Tel : 0512-2285296 e-mail:sales@bharatcil.com			
9 Receiver's Authorization No.	(I) 1486/UPPCB/Ghaziabad(UPPCBRO)/HWM/GHAZIABAD/2019 Valid upto: 03/05/2023			
(ii) UEPCCB/HO/Con-B-84/2018/548 Valid upto: 31/03/2023	(III) 1403/UPPCB/KanpurDehat(UPPCBRO)/HWM/KANPUR DEHAT/2018 Valid upto:30/04/2023			
10 Waste Description	A/C Cement Sheet			
11 Total Quantity No. of Containers	(Broken Scrap) 19670 Kg m ³ or M.T Nos.			
12 Physical Form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)			
13 Special Handling Instructions & Additional Information	Do not throw Drums from truck. In case of leakage/ seepage, use Washing soap at point of leak to stop its leakage.			
14 SENDER'S CERTIFICATE	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised packed, marked, and labeled, and are in all respects in proper condition for transport by road			
Typed Name & Stamp : U. P. Asbestos Ltd. Village-Bishara, Tehsil-Dadri Distt, Gautambudh Nagar-203007 U.P.	Signature :	Month	Day	Year
		1	2	2022
15 Transporter Acknowledgement of Receipt of Waste				
Typed Name & Stamp :	Signature :	Month	Day	Year
		1	2	2022
16 Receiver's Certificate for Receipt of Hazardous and other Waste				
Typed Name & Stamp :	Signature :	Month	Day	Year
		2	24	2022



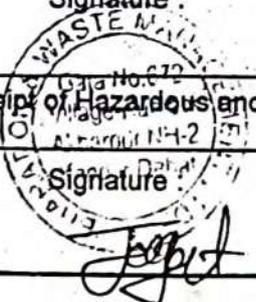
This bank account number is ONLY for this specific invoice. Please use the bank A/c printed on each invoice to get proper credit against the specific invoice.

Manish Kumar
Accountant
sales@bharatoil.com

Digitally Signed By: Manish Kumar
Date: 2022-12-30 10:40:22
IP: 49.38.182.174
ID: UwWwConZUwPXk07y2PLUa==
Click here to E-verify

MANIFEST FOR HAZARDOUS AND OTHER WASTE S.No.:

1 Occupier's Name & Mailing Address (including Phone No. and email)	U.P. Asbestos Ltd. Village & P.O. Bishara NTPC Road Dadri, Noida, Gautambudh Nagar			
2 Sender's Authorization No.				
3 Manifest Document No.	NRHP No. 363			
4 Transporter's Name & Address (including Phone No. and email)	BOWML			
5 Type of Vehicle	(Truck) Tanker / Special Vehicle)			
6 Transporter's Registration				
7 Vehicle Registration No.	UP35T0147			
8 Receiver's Name & Mailing Address (including Phone No. and email)	(I) BHARAT OIL COMPANY (I) REG E-18, Site-IV, Sahibabad Industrial Area Ghaziabad, UP-201010 Tel.: 0120-416 e-mail:sales@bharatoil.com			
CIN-U11201DL2007PLC160944				
(II) BHARAT OIL & WASTE MANAGEMENT LTD. Mauza Mukimpur, Roorkee-Lakshar Road, Roorkee - 247664 UK, Tel. :08874207664 e-mail:sales@bharatoil.com	(III) BHARAT OIL & WASTE MANAGEMENT Plot # 672, Sikandra Road, NH-2, Kumbhi Viilage, Tehsil Akbarpur, Kanpur Dehat, UP, Tel : 0512-2285296 e-mail:sales@bharatoil.com			
9 Receiver's Authorization No.	(I) 1436/U PPCB/Ghaziabad(U PPCBRO)/HWM/GHAZIABAD/2018 Valid upto: 03/05/2023			
(ii) UEPPCB/HO/Con-B-84/2018/548 Valid upto: 31/03/2023	(iii) 1403/U PPCB/KanpurDehat(U PPCBRO)/HWM/KANPUR DEHAT/2018 Valid upto:30/04/2023			
10 Waste Description	ETP SLUDGE			
11 Total Quantity No. of Containers	9880 kgm ³ or MT Nos.			
12 Physical Form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)			
13 Special Handling Instructions & Additional Information	Do not throw Drums from truck. In case of leakage/ seepage, use Washing soap at point of leak to stop its leakage.			
14 SENDER'S CERTIFICATE	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised packed, marked, and labeled, and are in all respects in proper condition for transport by road			
Typed Name & Stamp : U. P. Asbestos Ltd. Village-Bishara, Tahsi - Dadri Distt. Gautambudh Nagar-203007 U.P.	Signature :	Month	Day	Year
		1	2	2022
15 Transporter Acknowledgement of Receipt of Waste		Month	Day	Year
Typed Name & Stamp :	Signature :	1	2	2022
16 Receiver's Certificate for Receipt of Hazardous and other Waste		Month	Day	Year
Typed Name & Stamp :	Signature :	1	2	2022



4. Bill/ Invoice is final, if no dispute notified in writing within 7 days of invoice.
5. This bank account number is ONLY for this specific invoice Please use the bank A/c printed on each invoice to get proper credit against the specific invoice.

Manish Kumar
Accountant
sales@bharatoil.com

Digitally Signed By: Manish Kumar
Date: 2022-12-30 18:40:22
ID: 4936182174
ID: g1HYCF4wW0CHNn2OxV62w==
Click here to E-verify

FORM 10
(See rule 10 (1))

MANIFEST FOR HAZARDOUS AND OTHER WASTE

7th copy for SPCB
S.No. 87015

1 Occupier's Name & Mailing Address (Including Phone No. and email)	U.P. Asbestos Ltd. VII - Bishara, Teh-Dadri, G.B. Nagar - 203207 - U.P.			
2 Sender's Authorization No.				
3 Manifest Document No.	Chetan No. 366 Dt 13/01/23			
4 Transporter's Name & Address (Including Phone No. and email)	BOWM			
5 Type of Vehicle	(Truck / Tanker / Special Vehicle)			
6 Transporter's Registration				
7 Vehicle Registration No.	UR 77 N 8805			
8 Receiver's Name & Mailing Address (Including Phone No. and email)	(I) BHARAT OIL COMPANY (I) REGD. E-18, Site-IV, Sahibabad Industrial Area, Ghaziabad, UP-201010 Tel.: 0120-4167924, e-mail:sales@bharatoil.com			
(II) BHARAT OIL & WASTE MANAGEMENT LTD. Mauza Mukimpur, Roorkee-Lakehar Road, Roorkee - 247004 UK, Tel.:00874207004 e-mail:sales@bharatoll.com	(III) BHARAT OIL & WASTE MANAGEMENT LTD. Plot # 072, Sikandra Road, NH-2, Kumbhi Village, Tehsil Akbarpur, Kanpur Dehat, UP, Tel : 0512-2285298 e-mail:sales@bharatoll.com			
9 Receiver's Authorization No.	(I) 1480/UPPCB/Ghaziabad(UPPCBRO)/HWM/GHAZIABAD/2018 Valid upto: 03/05/2023			
(II) UEPCB/HO/Con-B-04/2018/548 Valid upto: 31/03/2023	(III) 1403/UPPCB/KanpurDehat(UPPCBRO)/HWM/KANPUR DEHAT/2018 Valid upto:30/04/2023			
10 Waste Description	Empty LDO Cans.			
11 Total Quantity No. of Containers	1862 Nos. m ³ or MT			
12 Physical Form	<input checked="" type="checkbox"/> Solid/ <input type="checkbox"/> Semi-Solid/ <input type="checkbox"/> Sludge/ <input type="checkbox"/> Oily/ <input type="checkbox"/> Tarry/ <input type="checkbox"/> Slurry/ <input type="checkbox"/> Liquid			
13 Special Handling Instructions & Additional Information	Do not throw Drums from truck. In case of leakage/ seepage, use Washing soap at point of leak to stop its leakage.			
14 SENDER'S CERTIFICATE	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised packed, marked, and labeled, and are in all respects in proper condition for transport by road			
Typed Name & Stamp : U. P. Asbestos Ltd. Village-Bishara, Tehsil-Dadri Dist. G.B. Nagar, U.P.	Signature :	Month	Day	Year
		01	13	2023
15 Transporter Acknowledgement of Receipt of Waste		Month	Day	Year
Typed Name & Stamp :	Signature :	01	13	2023
16 Receiver's Certificate for Receipt of Hazardous and other Waste		Month	Day	Year
Typed Name & Stamp :	Signature :	01	13	2023

FORM 10
[See rule 19 (1)]

Copy for SPCB

MANIFEST FOR HAZARDOUS AND OTHER WASTE

S.No.: 71660

1 Occupier's Name & Mailing Address (including Phone No. and email)	U.P. Fibrebestos Ltd. Village - Bishara, Tehsil - Dabri Distt - Ghazipur								
2 Sender's Authorization No.									
3 Manifest Document No.	NRGP No + 367								
4 Transporter's Name & Address (including Phone No. and email)	BOWML								
5 Type of Vehicle	(Truck / Tanker / Special Vehicle)								
6 Transporter's Registration									
7 Vehicle Registration No.	UP 77T 8786								
8 Receiver's Name & Mailing Address (including Phone No. and email)	(II) BHARAT OIL COMPANY (I) REGD. E-18, Site-IV, Sahibabad Industrial Area, Ghaziabad, UP-201010 Tel.: 0120-4187924, e-mail:sales@bharatoil.com								
(II) BHARAT OIL & WASTE MANAGEMENT LTD. Mauza Mukimpur, Roorkee-Lakshar Road, Roorkee - 247664 UK, Tel. :08874207664 e-mail:sales@bharatoil.com	(III) BHARAT OIL & WASTE MANAGEMENT LTD. Plot # 672, Sikandra Road, NH-2, Kumbhi Village, Tehsil Akbarpur, Kanpur Dehat, UP, Tel : 0512-2285296 e-mail:sales@bharatoil.com								
9 Receiver's Authorization No.	(I) 1486/UPPCB/Ghaziabad(UPPCBRO)/HWM/GHAZIABAD/2018 Valid upto: 03/05/2023								
(ii) UEPPCB/HO/Con-B-84/2018/548 Valid upto: 31/03/2023	(iii) 1403/UPPCB/KanpurDehat(UPPCBRO)/HWM/KANPUR DEHAT/2018 Valid upto:30/04/2023								
10 Waste Description	Asbestos sheet + cotton waste + Used oil								
11 Total Quantity No. of Containers	11670kg + 212.60kg + 470LTR m ³ or MT (Total = 11882.6kg, Nos. 470LTR)								
12 Physical Form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)								
13 Special Handling Instructions & Additional Information	Do not throw Drums from truck. In case of leakage/ seepage, use Washing soap at point of leak to stop its leakage.								
14 SENDER'S CERTIFICATE	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised packed, marked, and labeled, and are in all respects in proper condition for transport by road								
Typed Name & Stamp : Signature :	<table border="1"> <thead> <tr> <th>Month</th> <th>Day</th> <th>Year</th> </tr> </thead> <tbody> <tr> <td>03</td> <td>04</td> <td>2023</td> </tr> </tbody> </table>			Month	Day	Year	03	04	2023
Month	Day	Year							
03	04	2023							
15 Transporter Acknowledgement of Receipt of Waste	<table border="1"> <thead> <tr> <th>Month</th> <th>Day</th> <th>Year</th> </tr> </thead> <tbody> <tr> <td>03</td> <td>04</td> <td>2023</td> </tr> </tbody> </table>			Month	Day	Year	03	04	2023
Month	Day	Year							
03	04	2023							
16 Receiver's Certificate for Receipt of Hazardous and other Waste	<table border="1"> <thead> <tr> <th>Month</th> <th>Day</th> <th>Year</th> </tr> </thead> <tbody> <tr> <td>03</td> <td>05</td> <td>2023</td> </tr> </tbody> </table>			Month	Day	Year	03	05	2023
Month	Day	Year							
03	05	2023							



GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

74

Form 8 (B)

[See rule 14(1)]

APPLICATION FOR RENEWAL OF NO-OBJECTION CERTIFICATE FOR SINKING OF WELL FOR ANY COMMERCIAL OR INDUSTRIAL OR INFRASTRUCTURAL OR BULK USER IN NOTIFIED AND NON-NOTIFIED AREA
अनापत्ति प्रमाण पत्र के नवीनीकरण का आवेदन पत्र

[UIS 10(1) or 11(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]
[उत्तर प्रदेश भूगर्भ जल प्रबंधन और विनियमन अधिनियम, 2019 का युआईएस 10 (1) या 11 (1)]

Applicant's Details आवेदक का विवरण			
Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	GTBN1222RIN0421
Application Date आवेदन तिथि	24/12/2022		
Name of the Applicant आवेदक का नाम	SANDEEP GARG		
Mobile No. मोबाइल नंबर	9837024433	Email ID. ईमेल आईडी	smsncontinental@hotmail.com
Date of Birth जन्मतिथि	02/01/1967	Gender लिंग	Male
Nationality राष्ट्रीयता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	8891-8896-2051	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	Download
House No./Flat No./Building No. मकान सं0/फ्लैट सं0/भवन सं0	116B, CHAPAL STREET, MEERUT CANTT, MEERUT, CANTT, UTTAR PRADESH-250001	Locality/Village मुहल्ला/गाँव	
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	GAUTAM BUDH NAGAR	State राज्य	Uttar Pradesh

District जनपद	GAUTAM BUDH NAGAR	Pin Code पिन कोड	250001 75
Designation पद	Authorized Signatory	Company Name कंपनी का नाम	U.P. ASBESTOS LIMITED
Company Address कंपनी का पता	VILLAGE-BISHADA, NTPC ROAD DADRI , GAUTAM BUDH NAG	Authorization Letter प्राधिकार पत्र	Download
Details of Existing Well विद्यमान कुूप का विवरण			
District जनपद	Gautam Buddh Nagar	Block ब्लॉक	DADRI
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	VILLAGE-BISHADA, NTPC ROAD DADRI	Municipality/Municipal Corporation नगर पालिक/नगर निगम	No
Ward No./Holding No. वॉर्ड संख्या/होल्डिंग संख्या	GAUTAM BUDH NAGAR UTTAR PRADESH	Uploaded Land Details अपलोड किया गया भूमि का विवरण	Download
Uploaded Google / Toposheet Map अपलोड किया गया कुूप का गूगल / टोपोशीट मैप	Download		
Particulars of The Existing Well विद्यमान कुूप का ब्यौरा			
Date of Construction/Sinking of Well कुूप की निर्माण तिथि	31/10/2005	Type of Well कुूप का प्रकार	Tube Well/Boring
Discharge of Tube Well (cum./hr) ट्यूबवेल का निर्वहन (cum./hr)	10		
Housing Pipe If Any यदि कोई है	Yes	Approx. Length of Housing Pipe (In meter) हाउसिंग पाईप की अनुमानित लंबाई (मीटर में)	60.00
Approx. Diameter of Housing Pipe (mm) हाउसिंग पाईप का अनुमानित व्यास (मिलीमीटर में)	150.00	Material of the Housing Pipe & Blank Pipe हाउसिंग पाईप एवं ब्लैंक पाईप की सामग्री	PVC
Strainer Details स्ट्रेनर का विवरण			
Material of Strainer स्ट्रेनर की सामग्री	PVC	Number of Strainer(s) स्ट्रेनर की संख्या	2

S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter 76 millimeter) व्यास (मिलीमीटर में)
1	30.00	42.00	12.00	150.00
2	42.00	54.00	12.00	150.00
Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)		60.00	Whether There has been Any Adverse Report Regarding Water Quality of the Well? क्या कूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	
Ground Water Level (In meter) भूजल स्तर (मीटर में)		2.50		
Details of Existing Pumping Device विद्यमान पंपिंग उपकरण का विवरण				
Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m ³ /hr) पंप क्षमता (m ³ /hr)	10.00	
Horse Power (H.P.) हॉर्स पावर (एच.पी.)	3.00	Length of Suction Pipe (In meter) सक्शन पाइप की लंबाई (मीटर में)	45.00	
Operational Device परिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	31/10/2005	
Details of Utilization of Well कूप के उपयोग का विवरण				
Purpose of the Existing Well विद्यमान कूप का उद्देश्य?	Industrial			
Annual Running Hours वार्षिक उपयोग (घंटे में)	0.00	Annual Days वार्षिक उपयोग (दिनों में)	300	
Daily Running Hours दैनिक उपयोग (घंटे में)	0.00	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No	
Please Submit Mode of Treatment of Waste Water/Effluent (For Industries) अपशिष्ट जल की उपचार प्रणाली भरें (उद्योग हेतु)	ETP	Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not? कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं	Yes	

Upload NOC अनापत्ति प्रमाणपत्र अपलोड करें	Download	Length of Section Pipe (in Meter) सक्शन पाइप की लंबाई (मीटर में)	45.00	77
Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?	No	Any Other Information Which You Would Like to Furnish कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं	N/A	
Maximum Allowable Annual Extraction of Ground Water:			0	
Affidavit on non judicial stamp paper of Rs, 10 that no alteration/ modification of well against the details submitted at the time of filling up application for grant of N.O.C. will be done. 10 रुपये के न्यायिकेतर स्टाम्प पेपर पर शपथ पत्र प्रस्तुत करने के निर्देश दिये जाते हैं जिसपर यह उल्लिखित हो कि अनापत्ति प्रमाणपत्र प्राप्त करने हेतु भरे गए आवेदन पत्र पर प्रदान की गई जानकारी के विरुद्ध आवेदक द्वारा कूप में किसी प्रकार के बदलाव/परिवर्तन नहीं किए जाएंगे।।			Download	
Does industry come under MSME ? क्या उद्योग MSME के अंतर्गत आता है ?	No			
NOC Issued By: अनापत्ति प्रमाण पत्र (द्वारा निर्गत)				
Central Ground Water Authority केन्द्रीय भूगर्भ जल प्राधिकरण			Yes	
Certificate Number प्रमाणपत्र संख्या	CGWA/NOC/IND/ORIG/2018/4463	Issue Date निर्गमन तिथि	07/12/2018	
Expiry Date अंतिम तिथि	29/11/2020	Upload Certificate प्रमाणपत्र अपलोड करें	Download	
Ground Water Department Uttar Pradesh भूगर्भ जल विभाग उत्तर प्रदेश सरकार			No	
When N.O.C. is not valid at the date of filling the application जब अनापत्ति प्रमाण पत्र आवेदन भरने की तिथि में मान्य नहीं है				
Date of Expiry of N.O.C	29/11/2020	Date of filling application for renewal	23/12/2022	
Any clarification Report		Reason For Pendency		
affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 m ³ /day	Download	Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10m ³ /day	Download	

Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories	Download	Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs	Download 78
Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m ³ /day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.	Download		
Reason for renewal of N.O.C. एन.ओ.सी. के नवीनीकरण का कारण	Statutory Requirement of obtaining Permission to draw groundwater	Affidavit on non judicial stamp paper of Rs, 10 that no alteration/ modification of well against the details submitted at the time of filling up application for grant of N.O.C. will be done	Download
Against Case	No		

Declaration by the Applicant
आवेदक द्वारा उद्घोषणा

79

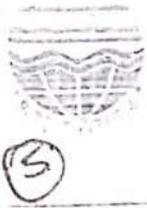
I do hereby declare that the particulars furnished herein above are correct and true . I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled ..

मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं। मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रीकरण अस्वीकृत/निरस्त किए जाने योग्य होगा।

I Agree/मैं सहमत हूँ

Note/नोट

- Separate application form should be used for registration of each individual well.
- The application form should be completed in all respect before submission. Incomplete applications are liable for rejection. Any correction I alteration shall be duly authenticated.
- In case any of the particulars/information is found to be incorrect at any stage of verification I scrutiny, the application is liable for rejection.
- In case any of the particulars/ information furnished is found to be incorrect at any stage even after issue of the AUTHORIZATION/ NO_OBJECTION CERTIFICATE FOR SINKING OF NEW WELL, same shall be liable for cancellation.
- Please write 'N.A.' against those items which are not applicable.
- Please attach the following documents along with the application:
 - (a) Document showing proof of ownership of land;
 - (b) Photocopy of Aadhaar card / voter ID I ration card I any other proof of identification
 - (c) Map showing location of the proposed well, which have been referred to in item no.2(a), (b)and(c)
 - (d) Affidavit referred to in item no. 5.
 - (e) Affidavit referred to in item no. 7.
 - (f) Copy of N.O.C. as referred in item no.3.
- Additional Documents to be submitted with the application
 - (I) For Industrial User;
 - (a) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 m³/day.
 - (b) Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10m³/day.
 - (c) Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories.
 - (d) Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs.
 - (e) Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m³/day in Over-exploited, Critical and Semi-critical areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.
 - (II) For Commercial User:
 - (a) In cases where dewatering is involved, submission of impact assessment report prepared by an accredited consultant on the ground water situation in the area giving detailed plan of pumping, proposed usage of pumped water and comprehensive impact assessment of the same on the ground water regime shall be mandatory. The report should highlight environmental risks and proposed management strategies to overcome any significant environmental issues such as ground water level decline, land subsidence etc.
 - (b) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water from any other source in case water is required for construction in safe and semi critical areas.
 - (c) Certificate from a government agency regarding non availability of treated sewage water for construction within 10 km radius of the site in notified areas.
 - (d) Certificate of non-availability of water from local government water supply agency in respect of all categories of assessments units for commercial use.
 - (e) Details of water requirement computed as per National Building Code, 2016 (Annexure I), taking into account recycling/ reuse of treated water for flushing etc. (in case of completed infrastructure projects for commercial use).
 - (f) Completion certificate from the concerned agency for infrastructure projects requiring water for commercial use.
- 7. The District Ground Water Management Council reserves the right to ask for any other document(s) from the owner applicant for examination of the merit of the case.



UTTAR PRADESH POLLUTION CONTROL BOARD

TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone: 0522-2720828, 2720831 Fax: 0522-2720764 Email: info@uppcb.com Website: www.uppcb.com

Ref. No : 18289/UPPCB/GreaterNoida(UPPCBRO)/HWM/GREATER NOIDA/2022

Dated : 09/09/2022

To,

M/s UP ASBESTOS LIMITED

village and post Bishada, Ntpc Road, Dadri, GAUTAM BUDH NAGAR, 201301

Tehsil : Dadri

District : GREATER NOIDA

Sub :- Authorisation issued under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016

1. Number of authorization and date of issue 18289 and 09/09/2022 .
2. Reference of application (No. and date) 17649520 and 02/09/2022 .
3. Mr SANDEEP GARG of M/s UP ASBESTOS LIMITED is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, utilization, storage and disposal or any other use of hazardous or other wastes or both on the premises situated at within premises .

Details of Authorisation

S No.	Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorised mode of disposal or recycling or utilization or co-processing, etc.	Quantity (ton/annum)
1	Schedule I, Cat-15.1 Asbestos-containing residues	Through TSDF	50 Ton/Annum
2	Schedule I, Cat-35.3 Chemical sludge from waste water treatment	Through TSDF	10 Ton/Annum

1. The authorization shall be valid for a period of 08/09/2027 from the date of issue of this letter .
2. The authorization is subject to the following general and specific conditions (please specify any conditions that need to be imposed over and above general conditions, if any) .

A General Conditions of Authorization -

1. The authorised person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under .
2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Board .
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization .
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorisation .

Control Board at the earliest along with details of mitigative and remedial measures taken.

7- It is also the mandatory duty of the occupier of industry as well as operator of a facility to develop suitable waste treatment and disposal facility and the design of the facility must be approved by the Board. Details along with the project report must be sent in this regard within fifteen days of receipt of this letter, otherwise the industry shall become member of a common TSDF and the industry shall start sending the Hazardous waste already stored along with the Hazardous waste generated at present at this TSDF. The proof of valid membership of TSDF along with proof of disposal of hazardous waste to TSDF shall be sent to U.P. Pollution Control Board within three months.

8- The authorised person shall not receive, collect, or store any hazardous waste from any unauthorised occupier or generator of hazardous wastes. In case any hazardous wastes is sold to any other reprocessing unit it must be ensured that such unit is fully complying with environmental requirements and has a valid authorisation of the Board.

9- In no case any hazardous wastes shall be disposed off on land, in any drain or stream. All spillages of hazardous chemicals, used containers of hazardous chemicals such as flammable, corrosive, explosive and toxic nature must be safely collected and stored. Non-compatible wastes must be suitably and safely handled.

10- Proposal regarding waste minimization and reuse of wastes must be sent. Details of any recovery/ reuse system must be sent within two months.

11- It is within the powers and functions of the U.P. Pollution Control Board to suspend/ cancel the authorization issued under the Rule- 6(2) of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

12- The stored waste shall not be taken out of the storage area except with the written permission of the State Pollution Control Board in this regard.

13- You are directed to display online data outside the main factory gate with regards to quantity and nature of hazardous chemicals being handled in the plant including waste water and air emissions and solid hazardous waste generated within the factory premises. Necessary compliance should be sent within fifteen days of receipt of this letter.

14- It is the mandatory duty of the authorised person to comply with the guideline for transportation of hazardous waste in accordance with Rule 18 of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016. Guidelines in this regard have been issued by Central Pollution Control Board from time to time.

15- You are directed to provide the complete details regarding the quantity of hazardous waste stored in the factory premises within a month.

16- You are directed to provide all hazardous waste generated in the factory to any TSDF operating in the state for the treatment and disposal and send the compliance report to the U.P. Pollution Control Board at the earliest.

17- Status report of hazardous waste stored in premises available storage capacity and future action plan for permanent safe disposal of hazardous waste shall be submitted within one month.

18- Ground water monitoring report of premises shall be submitted within one month.

19- Industry will follow the various provisions of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

VIVEK ROY Digitally signed
by VIVEK ROY (Authorized Signatory)
Date: 2022.09.10
11:42:31 +05'30'



UTTAR PRADESH POLLUTION CONTROL BOARD

TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831 Fax:0522-2720764 Email: info@uppcb.com Website: www.uppcb.com

82

Ref. No : 19296/UPPCB/GreaterNoida(UPPCBRO)/HWM/GREATER NOIDA/2023

Dated :27/01/2023

To,

M/s UP ASBESTOS LIMITED

village and post Bishada, Ntpc Road, Dadri, GAUTAM BUDH NAGAR, 201301

Tehsil :Dadri

District :GREATER NOIDA

Sub :- Authorisation issued under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016

1. Number of authorization and date of issue 19296 and 27/01/2023 .
2. Reference of application (No. and date) 19266074 and 02/01/2023 .
3. Mr SANDEEP GARG of M/s UP ASBESTOS LIMITED is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, utilization, storage and disposal or any other use of hazardous or other wastes or both on the premises situated at vill. and post Bishada, Ntpc Road, Dadri, G. Noida .

Details of Authorisation

S No.	Category of Hazardous Waste as per the Schedules I,II and III of these rules	Authorised mode of disposal or recycling or utilization or co-processing, etc.	Quantity(ton/annum)
1	Schedule I, Cat-15.1 Asbestos-containing residues	Through TSDF	50 MT/Annum
2	Schedule I, Cat-5.1 Used or spent oil	Through Authorised Recycler/TSDF	50 Liter/Month
3	Schedule I, Cat-35.3 Chemical sludge from waste water treatment	Through TSDF	10 MT/Annum
4	Schedule I, Cat-33.1 Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	Through TSDF	48 No./Annum
5	Schedule I, Cat-15.2 Discarded asbestos	Through TSDF	2 MT/Month

1. The authorization shall be valid for a period of 26/01/2028 from the date of issue of this letter .
2. The authorization is subject to the following general and specific conditions (please specify any conditions that need to be imposed over and above general conditions, if any) .

A General Conditions of Authorization -

1. The authorised person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under .

2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Board .
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization .
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorisation .
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time .
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and penalty .
7. It is the duty of the authorised person to take prior permission of the State Pollution Control Board to close down the facility .
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation .
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained .
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilisation of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorisation .
11. The importer or exporter shall bear the cost of Import or export and mitigation of damages if any
12. An application for the renewal of an authorisation shall be made as laid down under these Rules .
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time .
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year .
15. The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

B Specific Conditions of Authorization

- 1- The unit will submit the proof of depositing the requisite processing fees of application in a month otherwise this authorization will stand automatically cancelled.
- 2- The wastes must be safely collected in leak proof containers and shall be duly marked in a manner suitable for handling, storage and transport and the packaging shall be easily visible and be able to withstand physical conditions and climatic factors. All hazardous waste containers/bags shall be provided with a general label as given in Form 8. The storage area should be at an isolated spot in the premises and must be fenced, covered and duly marked.
- 3- The authorized person/agency shall ensure that no adverse impact on the air, soil and water including groundwater takes place due to activities for which authorization has been requested. Comprehensive safety measures must be followed in handling of wastes and the staff must be properly trained.
- 4- It is brought to your notice that as per the order dated 14.11.2003 passed by the Hon'ble Supreme Court in W.P. (c) 657 of 1995, no industry covered under Hazardous Waste (Management and Handling) Rules, 1989 (as amended) shall be allowed to operate without valid authorisation. It is also provided in the same order that industries which are not complying with the conditions shall

not be allowed to operate. Hence in case you fail to apply for authorisation before its expiry or fails to comply with conditions of the earlier authorisation issued to you, closure order shall be issued against your industry without any further notice.

5- The applicant must file returns on prescribed Form 4 along with a compliance report of this letter. You should also maintain records on Form-3 and present it to Board's inspecting officials.

6- In case of occurrence of an accident, complete details on Form-11 must be sent to U.P. Pollution Control Board at the earliest along with details of mitigative and remedial measures taken.

7- It is also the mandatory duty of the occupier of industry as well as operator of a facility to develop suitable waste treatment and disposal facility and the design of the facility must be approved by the Board. Details along with the project report must be sent in this regard within fifteen days of receipt of this letter, otherwise the industry shall become member of a common TSDF and the industry shall start sending the Hazardous waste already stored along with the Hazardous waste generated at present at this TSDF. The proof of valid membership of TSDF along with proof of disposal of hazardous waste to TSDF shall be sent to U.P. Pollution Control Board within three months.

8- The authorised person shall not receive, collect, or store any hazardous waste from any unauthorised occupier or generator of hazardous wastes. In case any hazardous wastes is sold to any other reprocessing unit it must be ensured that such unit is fully complying with environmental requirements and has a valid authorisation of the Board.

9- In no case any hazardous wastes shall be disposed off on land, in any drain or stream. All spillages of hazardous chemicals, used containers of hazardous chemicals such as flammable, corrosive, explosive and toxic nature must be safely collected and stored. Non-compatible wastes must be suitably and safely handled.

10- Proposal regarding waste minimization and reuse of wastes must be sent. Details of any recovery/ reuse system must be sent within two months.

11- It is within the powers and functions of the U.P. Pollution Control Board to suspend/ cancel the authorization issued under the Rule- 6(2) of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

12- The stored waste shall not be taken out of the storage area except with the written permission of the State Pollution Control Board in this regard.

13- You are directed to display online data outside the main factory gate with regards to quantity and nature of hazardous chemicals being handled in the plant including waste water and air emissions and solid hazardous waste generated within the factory premises. Necessary compliance should be sent within fifteen days of receipt of this letter.

14- It is the mandatory duty of the authorized person to comply with the guideline for transportation of hazardous waste in accordance with Rule 18 of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016. Guidelines in this regard have been issued by Central Pollution Control Board from time to time.

15- You are directed to provide the complete details regarding the quantity of hazardous waste stored in the factory premises within a month.

16- You are directed to provide all hazardous waste generated in the factory to any TSDF operating in the state for the treatment and disposal and send the compliance report to the U.P. Pollution Control Board at the earliest.

17- Status report of hazardous waste stored in premises available storage capacity and future action plan for permanent safe disposal of hazardous waste shall be submitted within one month.

18- Ground water monitoring report of premises shall be submitted within one month.

19- Industry will follow the various provisions of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

UTTAR PRADESH POLLUTION CONTROL BOARD

Copy to: To the Regional Officer, U.P.Pollution Control Board, Greater Noida for information and necessary action .

CEO/EE, I/C Circle_____

219

SETTLING TANK FLOW METER LOG REGISTER

M/O DECEMBER 2022 86

S. NO	Date	TIME			READING			CONSUME (KL)	SIGNATURE
		START	STOP	DIFFERENCE MINUTE	START	STOP	DIFFERENCE		
1	10-12-2022	2:50 pm	3:40 pm	50	54	134	80	80	M/S
2	11-12-22	1:45 pm	2:40 pm	55	134	222	88	96	M/S
3	12-12-22	2:56 pm	3:50 pm	54	222	308	86	94.6	M/S
4	13-12-22	10:15 AM	11:05 AM	50	308	386	78	93.6	M/S
5	14-12-22	11:10 AM	12:05 PM	55	386	472	86	94.6	M/S
6	15-12-22	1:45 pm	2:30 pm	45	472	540	68	98.4	M/S
7	16-12-22	12:10 pm	1:07 pm	57	540	630	90	99	M/S
8	17-12-22	9:43 AM	10:00 AM	17	630	657	27	32.4	M/S
9	18-12-22	12:12 pm	1:04 pm	52	657	742	85	93.5	M/S
10	19-12-22	10:10 AM	10:30 AM	20	742	777	35	42	M/S
11	20-12-22	11:17 AM	12:02 PM	45	777	840	63	69.3	M/S
12	21-12-22	09:18 AM	10:10 AM	52	840	924	84	92.5	M/S
13	22-12-22	16:21	17:00	39	924	985	61	67.1	M/S
14	23-12-22	8:25 AM	8:45	20	985	1018	33	26.3	M/S
15	24-12-22	10:21	10:38	17	1018	1044	26	20.6	M/S
16	25-12-22	8:13 AM	8:33	20	1044	1077	33	36	M/S
17	26-12-22	10:05 AM	10:19	14	1077	1099	22	24.2	M/S
18	27-12-22	16:07	16:30	23	1099	1137	38	40.8	M/S
19	28-12-22	11:02 AM	11:28	26	1137	1179	42	46.2	M/S
20	29-12-22	13:15	13:53	38	1179	1237	58	63.8	M/S
21	30-12-22	14:37	15:27	50	1237	1265	28	30.8	M/S
22	31-12-22	16:14	16:45	31	1265	1316	51	56.1	M/S

SETTLING TANK FLOW METER LOG REGISTER m/o JANUARY-2023

S.NO	TIME			READING			CONSUME (KL)	SIGNATURE	
	DATED	START	STOP	DIFFERENCE (Minut)	START	STOP			DIFFERENCE
1	01-01-23	12:30	12:50	20	1316	1344	28	30.08	Mishra
2	02-01-23	16:20	16:59	39	1344	1404	60	66	Mishra
3	03-01-23	10:20	10:55	35	1404	1456	52	62.4	Mishra
4	04-01-23	11:09	11:45	36	1456	1512	56	93.06	Mishra
5	05-01-23	12:15	12:55	40	1512	1577	65	71.5	Mishra
6	06-01-23	8:31	8:59	28	1577	1635	58	63.3	Mishra
7	07-01-23	12:21	13:00	39	1635	1695	60	66	Mishra
8	08-01-23	11:01	11:45	46	1695	1760	65	71.11	Mishra
9	09-01-23	10:39	11:20	44	1760	1821	61	67.11	Mishra
10	10-01-23	13:13	13:45	32	1821	1870	49	53.9	Mishra
11	11-01-23	7:45	8:25	40	1870	1935	65	72	Mishra
12	12-01-23	10:22	10:55	33	1935	1986	51	56.1	Mishra
13	13-01-23	2:24	2:54	30	1986	2018	32	35.2	Mishra
14	14-01-23	3:18	3:59	41	2018	2084	66	72.6	Mishra
15	15-01-23	9:00	09:45	45	2084	2146	62	68.2	Mishra
16	16-01-23	8:17	08:58	41	2146	2211	65	71.5	Mishra
17	17-01-23	10:10	10:52	42	2211	2277	66	72.6	Mishra
18	18-01-23	09:32	10:02	30	2277	2324	47	51.7	Mishra
19	19-01-23	13:08	13:46	38	2324	2381	57	62.7	Mishra
20	20-01-23	11:00	11:48	48	2381	2450	69	75.9	Mishra
21	21-01-23	10:23	11:09	46	2450	2514	64	70.4	Mishra
22	22-01-23	11:02	11:45	43	2514	2574	60	66	Mishra
23	23-01-23	8:09	08:49	40	2574	2641	67	73.7	Mishra
24	24-01-23	10:00	10:37	37	2641	2700	59	65	Mishra
25	25-01-23	15:50	16:49	59	2700	2783	83	91.5	Mishra
26	26-01-23	11:17	12:11	54	2783	2870	87	95.7	Mishra
27	27-01-23	10:07	11:00	53	2870	2953	83	91	Mishra
28	28-01-23	15:08	15:45	36	2953	3011	58	63.8	Mishra
29	29-01-23	11:21	12:01	40	3011	3078	67	73.8	Mishra
30	30-01-23	18:01	18:45	44	3078	3143	65	71.05	Mishra
31	31-01-23	10:13	10:58	45	3143	3204	61	67.1	Mishra

STILLING TANK FLOW METER LOG REGISTER No 10 FEBRUARY-2023

Sl. No	DATE	TIME		READING			DIFFER. CONSUME (KL)	SIGNATURE
		START	STOP	START	STOP	DIFFER. NCF (MIN)		
1	01-02-23	9:30	10:35	3204	3305	101	121	MS
2	02-02-23	11:35	12:32	3305	3396	91	100	MS
3	03-02-23	14:15	15:18	3396	3493	97	116	MS
4	04-02-23	8:32	9:37	3493	3593	100	110	MS
5	05-02-23	10:15	13:10	3593	3688	95	929	MS
6	06-02-23	10:31	11:48	3688	3791	103	100	MS
7	07-02-23	13:21	14:15	3791	3878	87	95.7	MS
8	08-02-23	15:09	16:00	3878	3971	93	100.3	MS
9	09-02-23	10:42	11:36	3971	4057	86	94.7	MS
10	10-02-23	16:15	17:00	4057	4124	67	73.8	MS
11	11-02-23	7:45	8:55	4124	4231	107	118	MS
12	12-02-23	11:21	12:15	4231	4317	86	94.7	MS
13	13-02-23	9:50	10:58	4317	4411	94	10.3	MS
14	14-02-23	11:00	12:35	4411	4467	56	61.8	MS
15	15-02-23	9:00	9:32	4467	4515	48	52.8	MS
16	16-02-23	11:56	12:21	4515	4556	41	45	MS
17	17-02-23	10:20	10:52	4556	4605	49	54	MS
18	18-02-23	11:08	11:45	4605	4684	79	59.4	MS
19	19-02-23	13:16	15:40	4684	4751	67	35	MS
20	20-02-23	9:10	9:55	4751	4886	135	70	MS
21	21-02-23	10:23	11:35	4886			148.5	MS
22	22-02-23	Plant Under	Maintenance					
23	23-02-23	Plant Under	Maintenance					
24	24-02-23	Plant Under	Maintenance					
25	25-02-23	Plant Under	Maintenance					
26	26-02-23	Plant Under	Maintenance					
27	27-02-23	Plant Under	Maintenance					
28	28-02-23	Plant Under	Maintenance					

221

SETTLING TANK FLOW METER LOG REGISTER M10 MARCH-23

S.NO	DATED	TIME			READING			CONSUME (KL)	SIGNATURE
		START	STOP	DIFFERENCE (min)	START	STOP	DIFFERENCE (m3)		
1	01-3-23		Plant	Under	Maintenance				
2	02-3-23		Plant	Under	Maintenance				
3	03-3-23		Plant	Under	Maintenance				
4	04-03-23		Plant	Under	Maintenance				
5	05-3-23		Plant	Under	Maintenance				
6	06-3-23		Plant	Under	Maintenance				
7	07-03-23		Hali		Hali day				
8	08-03-23		Hali		Hali day				
9	9-3-23		Plant	Under	Maintenance				
10	10-3-23		Plant	Under	Maintenance				
11	11-3-23		Plant	Under	Maintenance				
12	12-3-23		Plant	Under	Maintenance				
13	13-3-23		Plant	Under	Maintenance				
14	14-3-23		Plant	Under	Maintenance				
15	15-3-23	11:05	12:40	95	4886	5067	781	199.1	
16	16-3-23	1:25	3:02	87	5067	5241	174	191.4	

SUBMERSTIBLE FLOW METER LOG REGISTER

		TIME			READING			NOV 2022	
S. NO.	DATED	START	STOP	DIFFER- NCE (min)	START	STOP	DIFFRE NCE	CONSUME	SIGNATURE
1	01-11-22	10:01	10:21	20	0	2	2	2.2	
2	02-11-22	10:10	10:50	40	2	6	4	4.4	
3	03-11-22	10:08	10:56	48	6	12	6	6.6	
4	04-11-22	10:03	10:47	44	12	17	5	6	
5	05-11-22	10:00	10:59	59	17	25	8	9.6	
6	06-11-22	10:13	10:42	29	25	28	3	3.3	
7	07-11-22	10:05	10:44	39	28	32	4	4.8	
8	08-11-22	10:09	10:51	42	28	36	4	4.8	
9	09-11-22	10:10	10:46	36	36	40	3	3.3	
10	10-11-22	10:05	10:54	49	40	46	6	6.6	
11	11-11-22	10:01	10:42	41	46	50	4	4.8	
12	12-11-22	10:21	10:42	21	50	52	2	2.2	
13	13-11-22	10:02	10:51	49	52	58	6	6.6	
14	14-11-22	10:12	10:42	30	58	61	3	3.3	
15	15-11-22	10:08	10:37	29	61	64	3	3.3	
16	16-11-22	10:05	10:44	41	64	68	4	4.8	
17	17-11-22	10:05	10:36	31	68	71	3	3.3	
18	18-11-22	10:11	10:52	41	71	75	4	4.8	
19	19-11-22	10:04	10:52	48	75	80	5	6	
20	20-11-22	10:00	10:31	31	80	83	3	3.3	
21	21-11-22	10:07	10:46	39	83	87	4	4.8	
22	22-11-22	10:12	10:31	19	87	89	2	2.2	
23	23-11-22	10:05	10:54	49	89	94	5	5.5	
24	24-11-22	10:08	10:41	33	94	97	3	3.3	
25	25-11-22	10:00	10:49	49	97	102	5	6	
26	26-11-22	10:02	10:23	21	102	104	2	2.2	
27	27-11-22	10:07	10:46	39	104	108	4	4.4	
28	28-11-22	10:05	10:34	29	108	111	3	3.3	
29	29-11-22	10:04	10:53	49	111	117	5	6	
30	30-11-22	10:02	10:33	31	117	120	3	3.3	

SUBMERTIBLE FLOW METER 224 REGISTER

S.No.	TIME				READING			DEC 2022	
	DATE	START	STOP	DIFFERENCE	START	STOP	DIFFERENCE	CONSUME	SIGNATURE
1	01-12-22	10:05	10:58	53	120	128	8	8.8	M.M.S
2	02-12-22	10:06	10:43	37	128	133	5	5.5	M.M.S
3	03-12-22	10:00	10:32	32	133	137	4	4.4	M.M.S
4	04-12-22	10:03	10:57	54	137	146	9	9.9	M.M.S
5	05-12-22	10:11	10:51	40	146	153	7	7.7	M.M.S
6	06-12-22	10:03	10:51	48	153	160	7	7.7	M.M.S
7	07-12-22	10:05	10:44	39	160	165	5	5.5	M.M.S
8	08-12-22	10:00	10:56	56	165	195	10	11	M.M.S
9	09-12-22	10:04	10:48	44	195	201	6	6.6	M.M.S
10	10-12-22	10:02	10:51	49	201	208	7	7.7	M.M.S
11	11-12-22	10:06	10:57	51	208	216	8	8.8	M.M.S
12	12-12-22	10:12	10:48	36	216	221	5	5.5	M.M.S
13	13-12-22	10:07	10:53	46	221	228	7	7.7	M.M.S
14	14-12-22	10:01	10:56	55	228	237	9	9.9	M.M.S
15	15-12-22	10:08	10:39	31	237	241	4	4.4	M.M.S
16	16-12-22	10:03	10:47	44	241	241	10	11	M.M.S
17	17-12-22	10:02	10:54	52	241	249	8	8.8	M.M.S
18	18-12-22	10:01	10:58	57	249	308	9	9.9	M.M.S
19	19-12-22	10:10	10:56	46	308	315	7	7.7	M.M.S
20	20-12-22	10:00	10:41	41	315	322	9	9.9	M.M.S
21	21-12-22	10:11	10:44	33	322	330	8	8.8	M.M.S
22	22-12-22	10:07	10:43	36	330	336	6	6.6	M.M.S
23	23-12-22	10:05	10:51	46	336	342	6	6.6	M.M.S
24	24-12-22	10:06	10:46	40	342	342	7	7.7	M.M.S
25	25-12-22	10:00	10:47	47	342	350	8	8.8	M.M.S
26	26-12-22	10:01	10:41	40	350	359	9	9.9	M.M.S
27	27-12-22	10:03	10:55	52	359	369	10	11	M.M.S
28	28-12-22	10:05	10:50	45	369	370	1	1.1	M.M.S
29	29-12-22	10:15	10:53	38	370	372	2	2.2	M.M.S
30	30-12-22	10:06	10:52	46	372	380	8	8.8	M.M.S
31	31-12-22	10:01	10:46	45	380	390	10	11	M.M.S

SUBMERSIBLE FLOW METER LOG REGISTER

S.No.	DATE	TIME			READING			CONSUME	SIGNATURE
		START	STOP	DIFFER- NCE	START	STOP	DIFFER- NCE		
1.	01-01-23	10:04	10:55	51	890	898	8	8.8	M.M.
2.	02-01-23	10:04	10:48	44	898	905	7	7.7	M.M.
3.	03-01-23	10:00	10:54	54	905	914	9	9.9	M.M.
4.	04-01-23	10:03	10:57	54	914	923	9	9.9	M.M.
5.	05-01-23	10:00	10:57	57	923	933	10	11	M.M.
6.	06-01-23	10:03	10:48	45	933	940	7	7.7	M.M.
7.	07-01-23	10:05	10:57	52	940	949	9	9.9	M.M.
8.	08-01-23	10:00	10:56	56	949	959	10	11	M.M.
9.	09-01-23	10:04	10:48	44	959	966	7	7.7	M.M.
10.	10-01-23	10:02	10:48	46	966	973	7	7.7	M.M.
11.	11-01-23	10:00	10:57	57	973	983	10	11	M.M.
12.	12-01-23	10:12	10:54	42	983	992	9	9.9	M.M.
13.	13-01-23	10:01	10:59	58	992	1002	10	11	M.M.
14.	14-01-23	10:01	10:56	55	1002	1011	9	9.9	M.M.
15.	15-01-23	10:01	10:59	57	1011	1021	10	11	M.M.
16.	16-01-23	10:03	10:54	51	1121	1129	8	8.8	M.M.
17.	17-01-23	10:02	10:59	57	1129	1137	8	8.8	M.M.
18.	18-01-23	10:01	10:56	55	1137	1145	8	8.8	M.M.
19.	19-01-23	10:10	10:57	47	1145	1155	10	11	M.M.
20.	20-01-23	10:00	10:51	51	1145	1163	8	8.8	M.M.
21.	21-01-23	10:00	10:56	56	1163	1172	9	9.9	M.M.
22.	22-01-23	10:04	10:50	46	1172	1181	9	9.9	M.M.
23.	23-01-23	10:05	10:00	58	1181	1188	7	7.7	M.M.
24.	24-01-23	10:00	10:52	46	1188	1196	8	8.8	M.M.
25.	25-01-23	10:00	10:47	47	1196	1205	9	9.9	M.M.
26.	26-01-23	10:02	10:44	42	1205	1214	9	9.9	M.M.
27.	27-01-23	10:03	10:53	50	1214	1224	10	11	M.M.
28.	28-01-23	10:05	10:50	45	1224	1232	8	8.8	M.M.
29.	29-01-23	10:15	10:56	36	1232	1241	9	9.9	M.M.
30.	30-01-23	10:06	10:52	46	1241	1250	9	9.9	M.M.
31.	31-01-23	10:01	10:46	45	1250	1258	8	8.8	M.M.

SUBMERSIBLE FLOW METER LOG REGISTER

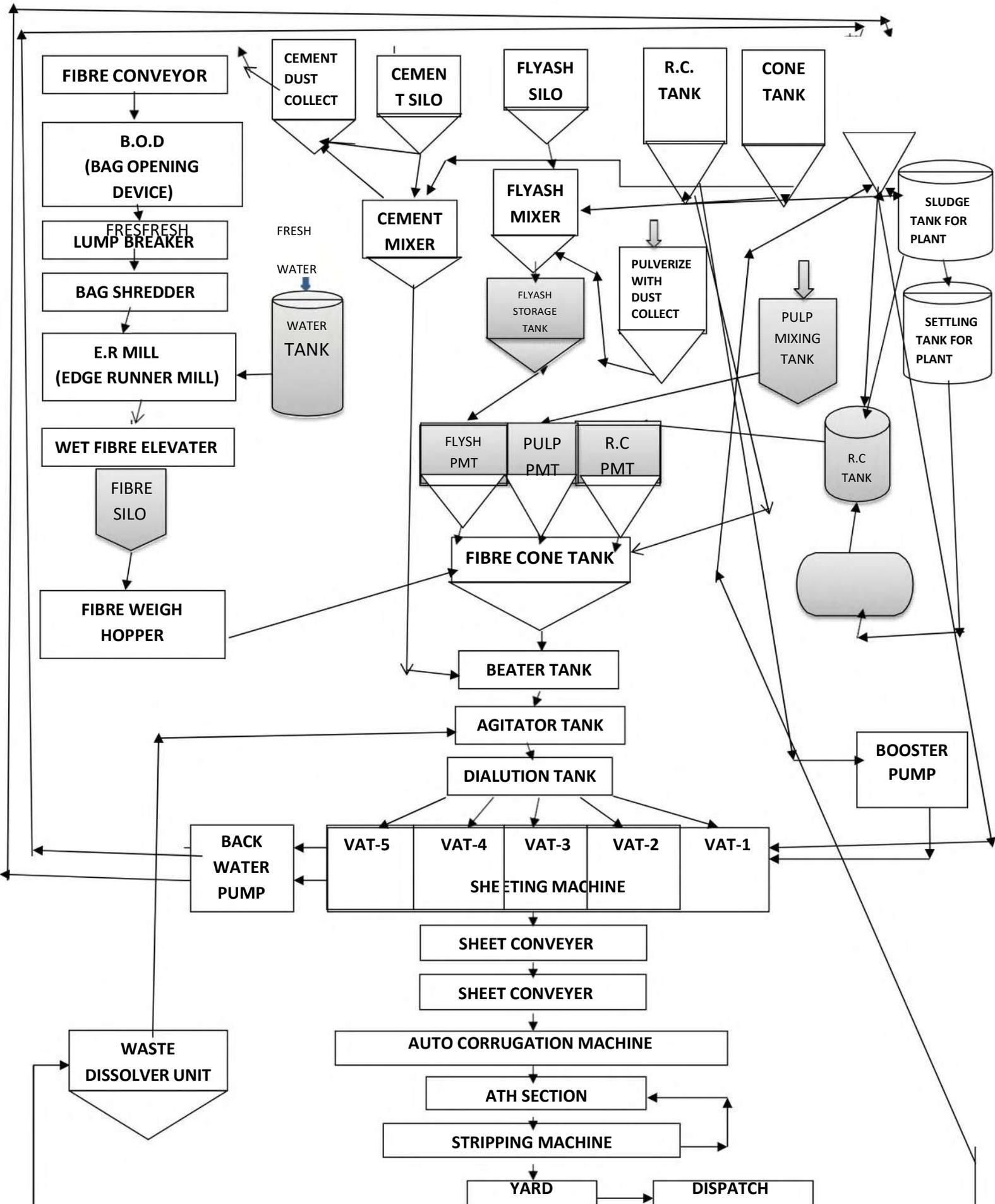
TIME					READING			FEB-2023	
SNO	DATED	START	STOP	DIFFERENCE	START	STOP	DIFFERENCE	CONSUME	SIGNATURE
1	01-02-23	10:04	10:59	55	1750	1760	10	11	Mim
2	02-02-23	10:08	10:55	47	1760	1776	8	8.8	Mim
3	03-02-23	10:03	10:56	53	1776	1785	9	9.9	Mim
4	04-02-23	10:03	10:57	54	1785	1794	9	9.9	Mim
5	05-02-23	10:00	10:52	52	1999	2001	9	9.9	Mim
6	06-02-23	10:03	10:49	39	2001	2007	6	6.6	Mim
7	07-02-23	10:05	10:53	48	2007	2015	8	8.8	Mim
8	08-02-23	10:00	10:50	50	2015	2023	8	8.8	Mim
9	09-02-23	10:08	10:59	57	2023	2033	10	11	Mim
10	10-02-23	10:02	10:51	49	2033	2041	8	8.8	Mim
11	11-02-23	10:04	10:57	53	2041	2050	9	9.9	Mim
12	12-02-23	10:09	10:50	49	2050	2058	8	8.8	Mim
13	13-02-23	10:01	10:54	53	2058	2067	9	9.9	Mim
14	14-02-23	10:01	10:55	54	2067	2176	9	9.9	Mim
15	15-02-23	10:03	10:56	54	2174	2283	9	9.9	Mim
16	16-02-23	10:03	10:56	53	2283	2292	9	9.9	Mim
17	17-02-23	10:02	10:59	57	2292	2302	10	11	Mim
18	18-02-23	10:01	10:50	49	2302	2310	8	8.8	Mim
19	19-02-23	10:00	10:57	57	2792	2802	10	11	Mim
20	20-02-23	10:00	10:47	47	2802	2819	10	11	Mim
21	21-02-23	10:01	10:58	57	2815	2825	10	11	Mim
22	22-02-23	Plant		Under		Maintenance			
23	23-02-23	Plant		Under		Maintenance			
24	24-02-23	Plant		Under		Maintenance			
25	25-02-23	Plant		Under		Maintenance			
26	26-02-23	Plant		Under		Maintenance			
27	27-02-23	Plant		Under		Maintenance			
28	28-02-23	Plant		Under		Maintenance			

SUMERSIBLE FLOW METER REGISTER

S.No	DATED	TIME		DIFFERENCE	READING		DIFFERENCE	MARCH-2023	
		START	STOP		START	STOP		CONSUME	SIGNATURE
1.	01-03-23		Plant	Under		Maintenance			
02	02-03-23		Plant	Under		Maintenance			
03	03-03-23		Plant	Under		Maintenance			
04	04-03-23		Plant	Under		Maintenance			
05	05-03-23		Plant	Under		Maintenance			
06	06-03-23		Plant	Under		Maintenance			
07	07-03-23		Holi			Holiday			
08	08-03-23		DHULENDEHI			Holiday			
09	09-03-23		Plant	Under		Maintenance			
10	10-03-23		Plant	Under		Maintenance			
11	11-03-23		Plant	Under		Maintenance			
12	12-3-23		Plant	Under		Maintenance			
13	13-3-23		Plant	Under		Maintenance			
14	14-3-23				2815	2825			
15	15-3-23				2825	2825			
16	16-3-23	10:05	10:16	11	2825	2827	2	2:2	

U.P. ASBESTOS LTD, DADRI

PROCESS FLOW CHART



PRODUCTION REPORT				
DATE	Wednesday, February 1, 2023			
SIZE OF SHEET	3.00 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	663	784	475	1922
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	24.677	29.181	17.680	71.538
NO OF BEATER	22	26	16	64
FELT DAY	1st			
FELT PRODUCTION TODAY MT	71.538			
FELT PRODUCTION TODATE MT	71.538			
TODAY PRODUCTION MT	71.538			
TODATE PRODUCTION MT	71.538			
TODAY RAW MATERIAL CONSUMPTION	58.674			
TODATE RAW MATERIAL CONSUMPTION	58.674			
RAW MATERIAL	M.T	%		
CEMENT	34.028	47.57		
FLYASH	20.296	28.37		
4-Z	1.051	1.47		
5-R	1.051	1.47		
A5-65	0.000	0.00		
4~20	0.000	0.00		
5~50	0.000	0.00		
4-X	0.000	0.00		
6-D	0.000	0.00		
RECRON	0.160	0.22		
PULP	1.020	1.43		
SCRAP POWDER	1.068	1.49		
KEMOLITE	0.000	0.00		
FIBRE TOTAL M.T	2.102	2.94		
SHEETS PERAMETER	MAX.	MIN.		
DENSITY (gm/cc)	1.76	1.73		
MOISTURE (%)	39.26	35.70		
CONETANK (%)	14	10		
REMARK :-				



PRODUCTION REPORT				
DATE	Thursday, February 2, 2023			
SIZE OF SHEET	3.00 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	550	603	467	1620
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	20.471	22.444	17.382	60.298
NO OF BEATER	18	20	15	53
FELT DAY	2nd			
FELT PRODUCTION TODAY MT	60.298			
FELT PRODUCTION TODATE MT	131.836			
TODAY PRODUCTION MT	60.298			
TODATE PRODUCTION MT	131.836			
TODAY RAW MATERIAL CONSUMPTION	50.350			
TODATE RAW MATERIAL CONSUMPTION	109.024			
RAW MATERIAL	M.T	%		
CEMENT	29.293	48.58		
FLYASH	16.768	27.81		
4-Z	0.000	0.00		
5-R	0.717	1.19		
A5-65	0.000	0.00		
4~20	0.717	1.19		
5~50	0.000	0.00		
4-X	0.000	0.00		
6-D	0.000	0.00		
RECRON	0.876	1.45		
PULP	1.023	1.70		
SCRAP POWDER	0.956	1.59		
KEMOLITE	0.000	0.00		
FIBRE TOTAL M.T	1.434	2.38		
SHEETS PERAMETER	MAX.	MIN.		
DENSITY (gm/cc)	1.76	1.73		
MOISTURE (%)	36.30	35.61		
CONETANK (%)	14	12		
REMARK :-				

PRODUCTION REPORT				
DATE	Friday, February 3, 2023			
SIZE OF SHEET	3.00 mtr.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	600	570	490	1660
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	22.333	21.216	18.238	61.787
NO OF BEATER	20	19	16	55
FELT DAY	3rd			
FELT PRODUCTION TODAY MT	61.787			
FELT PRODUCTION TODATE MT	193.622			
TODAY PRODUCTION MT	61.787			
TODATE PRODUCTION MT	193.622			
TODAY RAW MATERIAL CONSUMPTION	51.563			
TODATE RAW MATERIAL CONSUMPTION	160.587			
RAW MATERIAL	M.T	%		
CEMENT	30.484	49.34		
FLYASH	17.673	28.60		
4-Z	0.739	1.20		
5-R	0.739	1.20		
A5-65	0.000	0.00		
4~20	0.000	0.00		
5~50	0.000	0.00		
4-X	0.000	0.00		
6-D	0.000	0.00		
RECRON	0.090	0.15		
PULP	0.630	1.02		
SCRAP POWDER	1.208	1.96		
KEMOLITE	0.000	0.00		
FIBRE TOTAL M.T	1.478	2.39		
SHEETS PERAMETER	MAX.	MIN.		
DENSITY (gm/cc)	1.76	1.73		
MOISTURE (%)	36.86	35.28		
CONETANK (%)	14	11		
REMARK :-				



PRODUCTION REPORT				
DATE	Saturday, February 4, 2023			
SIZE OF SHEET	3.00 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	580	436	502	1518
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	21.588	16.228	18.685	56.501
NO OF BEATER	19	14	17	50
FELT DAY	4th			
FELT PRODUCTION TODAY MT	56.501			
FELT PRODUCTION TODATE MT	250.124			
TODAY PRODUCTION MT	56.501			
TODATE PRODUCTION MT	250.124			
TODAY RAW MATERIAL CONSUMPTION	44.893			
TODATE RAW MATERIAL CONSUMPTION	205.480			
RAW MATERIAL	M.T	%		
CEMENT	26.398	46.72		
FLYASH	15.144	26.80		
4-Z	0.640	1.13		
5-R	0.640	1.13		
A5-65	0.000	0.00		
4~20	0.000	0.00		
5~50	0.000	0.00		
4-X	0.000	0.00		
6-D	0.000	0.00		
RECRON	0.090	0.16		
PULP	0.911	1.61		
SCRAP POWDER	1.070	1.89		
KEMOLITE	0.000	0.00		
FIBRE TOTAL M.T	1.280	2.27		
SHEETS PERAMETER	MAX.	MIN.		
DENSITY (gm/cc)	1.76	1.74		
MOISTURE (%)	36.70	34.73		
CONETANK (%)	15	10		
REMARK :-				

PRODUCTION REPORT				
DATE	Sunday, February 5, 2023			
SIZE OF SHEET	3.00 mtr.			
SHIFT				
NO OF SHEET	A	B	C	TOTAL
MOULDING GOODS	555	371	512	1438
	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	20.658	13.809	19.057	53.524
NO OF BEATER	18	12	17	47
FELT DAY	5th			
FELT PRODUCTION TODAY MT	53.524			
FELT PRODUCTION TODATE MT	303.647			
TODAY PRODUCTION MT	53.524			
TODATE PRODUCTION MT	303.647			
TODAY RAW MATERIAL CONSUMPTION	44.779			
TODATE RAW MATERIAL CONSUMPTION	250.259			
RAW MATERIAL	M.T		%	
CEMENT	25.330		47.32	
FLYASH	16.730		31.26	
4-Z	0.699		1.31	
5-R	0.699		1.31	
A5-65	0.000		0.00	
4~20	0.000		0.00	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	0.000		0.00	
RECRON	0.174		0.33	
PULP	0.897		1.68	
SCRAP POWDER	0.250		0.47	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	1.398		2.61	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	1.76		1.73	
MOISTURE (%)	36.57		35.50	
CONETANK (%)	14		10	
REMARK :-				

PRODUCTION REPORT				
DATE	Monday, February 6, 2023			
SIZE OF SHEET	2.50 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	758	414	645	1817
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	23.511	12.841	20.006	56.359
NO OF BEATER	19	11	17	47
FELT DAY	6th			
FELT PRODUCTION TODAY MT	56.359			
FELT PRODUCTION TODATE MT	360.006			
TODAY PRODUCTION MT	56.359			
TODATE PRODUCTION MT	360.006			
TODAY RAW MATERIAL CONSUMPTION	45.514			
TODATE RAW MATERIAL CONSUMPTION	295.773			
RAW MATERIAL	M.T		%	
CEMENT	26.480		46.98	
FLYASH	15.665		27.80	
4-Z	0.660		1.17	
5-R	0.660		1.17	
A5-65	0.000		0.00	
4~20	0.000		0.00	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	0.000		0.00	
RECRON	0.220		0.39	
PULP	0.705		1.25	
SCRAP POWDER	1.124		1.99	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	1.320		2.34	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	1.75		1.73	
MOISTURE (%)	37.59		36.03	
CONETANK (%)	15		10	
REMARK :-				



PRODUCTION REPORT				
DATE	Tuesday, February 7, 2023			
SIZE OF SHEET	2.50 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	807	777	562	2146
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	25.031	24.100	17.432	66.563
NO OF BEATER	21	20	15	56
FELT DAY	7th			
FELT PRODUCTION TODAY MT	66.563			
FELT PRODUCTION TODATE MT	426.569			
TODAY PRODUCTION MT	66.563			
TODATE PRODUCTION MT	426.569			
TODAY RAW MATERIAL CONSUMPTION	53.358			
TODATE RAW MATERIAL CONSUMPTION	349.131			
RAW MATERIAL	M.T		%	
CEMENT	31.444		47.24	
FLYASH	18.464		27.74	
4-Z	0.000		0.00	
5-R	0.898		1.35	
A5-65	0.898		1.35	
4~20	0.000		0.00	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	0.000		0.00	
RECRON	0.070		0.11	
PULP	0.640		0.96	
SCRAP POWDER	0.944		1.42	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	1.796		2.70	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	1.76		1.73	
MOISTURE (%)	39.44		36.06	
CONETANK (%)	15		10	
REMARK :-				

PRODUCTION REPORT				
DATE	Wednesday, February 8, 2023			
SIZE OF SHEET	2.50 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	607	189	398	1194
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	18.828	5.862	12.345	37.035
NO OF BEATER	16	5	10	31
FELT DAY	8th			
FELT PRODUCTION TODAY MT	37.035			
FELT PRODUCTION TODATE MT	463.604			
TODAY PRODUCTION MT	37.035			
TODATE PRODUCTION MT	463.604			
TODAY RAW MATERIAL CONSUMPTION	28.675			
TODATE RAW MATERIAL CONSUMPTION	377.806			
RAW MATERIAL	M.T		%	
CEMENT	16.564		44.73	
FLYASH	9.697		26.18	
4-Z	0.512		1.38	
5-R	0.512		1.38	
A5-65	0.000		0.00	
4~20	0.000		0.00	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	0.000		0.00	
RECROX	0.150		0.41	
PULP	0.720		1.94	
SCRAP POWDER	0.520		1.40	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	1.024		2.76	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	1.77		1.74	
MOISTURE (%)	37.58		35.66	
CONETANK (%)	13		10	
REMARK :-				



PRODUCTION REPORT				
DATE	Thursday, February 9, 2023			
SIZE OF SHEET	MAINTENANCE WORK			
SHIFT	A	B	C	TOTAL
NO OF SHEET	0	0	0	0
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	0.000	0.000	0.000	0.000
NO OF BEATER	0	0	0	0
FELT DAY	9th			
FELT PRODUCTION TODAY MT	0.000			
FELT PRODUCTION TODATE MT	463.604			
TODAY PRODUCTION MT	0.000			
TODATE PRODUCTION MT	463.604			
TODAY RAW MATERIAL CONSUMPTION	0.000			
TODATE RAW MATERIAL CONSUMPTION	377.806			
RAW MATERIAL	M.T	%		
CEMENT	0.000	#DIV/0!		
FLYASH	0.000	#DIV/0!		
4-Z	0.000	#DIV/0!		
5-R	0.000	#DIV/0!		
A5-65	0.000	#DIV/0!		
4~20	0.000	#DIV/0!		
5~50	0.000	#DIV/0!		
4-X	0.000	#DIV/0!		
6-D	0.000	#DIV/0!		
RECROX	0.000	#DIV/0!		
PULP	0.000	#DIV/0!		
SCRAP POWDER	0.000	#DIV/0!		
KEMOLITE	0.000	#DIV/0!		
FIBRE TOTAL M.T	0.000	#DIV/0!		
SHEETS PERAMETER	MAX.	MIN.		
DENSITY (gm/cc)	0.00	0.00		
MOISTURE (%)	0.00	0.00		
CONETANK (%)	0	0		
REMARK :-				



PRODUCTION REPORT				
DATE	Friday, February 10, 2023			
SIZE OF SHEET	3.60 mtr.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	487	362	290	1139
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	21.752	16.169	12.953	50.873
NO OF BEATER	17	13	10	40
FELT DAY	9th			
FELT PRODUCTION TODAY MT	50.873			
FELT PRODUCTION TODATE MT	514.477			
TODAY PRODUCTION MT	50.873			
TODATE PRODUCTION MT	514.477			
TODAY RAW MATERIAL CONSUMPTION	41.229			
TODATE RAW MATERIAL CONSUMPTION	419.035			
RAW MATERIAL	M.T		%	
CEMENT	23.336		45.87	
FLYASH	14.561		28.62	
4-Z	0.666		1.31	
5-R	0.666		1.31	
A5-65	0.000		0.00	
4~20	0.000		0.00	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	0.000		0.00	
RECRON	0.500		0.98	
PULP	0.820		1.61	
SCRAP POWDER	0.680		1.34	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	1.332		2.62	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	1.76		1.72	
MOISTURE (%)	37.59		36.60	
CONETANK (%)	12		10	
REMARK :-				

PRODUCTION REPORT				
DATE	Saturday, February 11, 2023			
SIZE OF SHEET	3.60MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	586	439	355	1380
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	26.174	19.608	15.856	61.638
NO OF BEATER	21	16	13	50
FELT DAY	10th			
FELT PRODUCTION TODAY MT	61.638			
FELT PRODUCTION TODATE MT	576.115			
TODAY PRODUCTION MT	61.638			
TODATE PRODUCTION MT	576.115			
TODAY RAW MATERIAL CONSUMPTION	49.718			
TODATE RAW MATERIAL CONSUMPTION	468.753			
RAW MATERIAL	M.T	%		
CEMENT	29.630	48.07		
FLYASH	16.557	26.86		
4-Z	0.798	1.29		
5-R	0.798	1.29		
A5-65	0.000	0.00		
4~20	0.000	0.00		
5~50	0.000	0.00		
4-X	0.000	0.00		
6-D	0.000	0.00		
RECRON	0.075	0.12		
PULP	0.870	1.41		
SCRAP POWDER	0.990	1.61		
KEMOLITE	0.000	0.00		
FIBRE TOTAL M.T	1.596	2.59		
SHEETS PERAMETER	MAX.	MIN.		
DENSITY (gm/cc)	1.75	1.69		
MOISTURE (%)	39.54	36.75		
CONETANK (%)	14	11		
REMARK :-				

PRODUCTION REPORT				
DATE	Sunday, February 12, 2023			
SIZE OF SHEET	3.60 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	428	401	396	1225
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	19.117	17.911	17.687	54.715
NO OF BEATER	14	14	13	41
FELT DAY	11th			
FELT PRODUCTION TODAY MT	54.715			
FELT PRODUCTION TODATE MT	630.830			
TODAY PRODUCTION MT	54.715			
TODATE PRODUCTION MT	630.830			
TODAY RAW MATERIAL CONSUMPTION	43.892			
TODATE RAW MATERIAL CONSUMPTION	512.645			
RAW MATERIAL	M.T		%	
CEMENT	25.863		47.27	
FLYASH	14.452		26.41	
4-Z	0.758		1.39	
5-R	0.758		1.39	
A5-65	0.000		0.00	
4~20	0.000		0.00	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	0.000		0.00	
RECRON	0.157		0.29	
PULP	1.268		2.32	
SCRAP POWDER	0.636		1.16	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	1.516		2.77	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	1.73		1.72	
MOISTURE (%)	40.32		37.79	
CONETANK (%)	14		10	
REMARK :-				

PRODUCTION REPORT				
DATE	Monday, February 13, 2023			
SIZE OF SHEET	3.00 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	583	553	767	1903
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	21.700	20.583	28.548	70.831
NO OF BEATER	19	18	25	62
FELT DAY	12th			
FELT PRODUCTION TODAY MT	70.831			
FELT PRODUCTION TODATE MT	701.661			
TODAY PRODUCTION MT	70.831			
TODATE PRODUCTION MT	701.661			
TODAY RAW MATERIAL CONSUMPTION	59.561			
TODATE RAW MATERIAL CONSUMPTION	572.206			
RAW MATERIAL	M.T		%	
CEMENT	35.318		49.86	
FLYASH	18.964		26.77	
4-Z	0.938		1.32	
5-R	0.938		1.32	
A5-65	0.000		0.00	
4~20	0.000		0.00	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	0.000		0.00	
RECRON	0.139		0.20	
PULP	1.833		2.59	
SCRAP POWDER	1.431		2.02	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	1.876		2.65	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	1.74		1.71	
MOISTURE (%)	40.66		36.64	
CONETANK (%)	15		12	
REMARK :-				



PRODUCTION REPORT				
DATE	Tuesday, February 14, 2023			
SIZE OF SHEET	2.50 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	329	279	0	608
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	10.205	8.654	0.000	18.859
NO OF BEATER	8	7	0	15
FELT DAY	13th			
FELT PRODUCTION TODAY MT	18.859			
FELT PRODUCTION TODATE MT	720.519			
TODAY PRODUCTION MT	18.859			
TODATE PRODUCTION MT	720.519			
TODAY RAW MATERIAL CONSUMPTION	13.674			
TODATE RAW MATERIAL CONSUMPTION	585.880			
RAW MATERIAL	M.T		%	
CEMENT	7.790		41.31	
FLYASH	4.784		25.37	
4-Z	0.239		1.27	
5-R	0.239		1.27	
A5-65	0.000		0.00	
4~20	0.000		0.00	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	0.000		0.00	
RECRON	0.044		0.23	
PULP	0.324		1.72	
SCRAP POWDER	0.254		1.35	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	0.478		2.53	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	1.75		1.67	
MOISTURE (%)	40.13		36.57	
CONETANK (%)	15		12	
REMARK :-				

PRODUCTION REPORT				
DATE	Wednesday, February 15, 2023			
SIZE OF SHEET	3.60 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	275	389	482	1146
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	12.283	17.975	21.529	51.186
NO OF BEATER	9	14	17	40
FELT DAY	14th			
FELT PRODUCTION TODAY MT	51.186			
FELT PRODUCTION TODATE MT	771.705			
TODAY PRODUCTION MT	51.186			
TODATE PRODUCTION MT	771.705			
TODAY RAW MATERIAL CONSUMPTION	41.903			
TODATE RAW MATERIAL CONSUMPTION	627.783			
RAW MATERIAL	M.T		%	
CEMENT	24.671		48.20	
FLYASH	13.734		26.83	
4-Z	0.737		1.44	
5-R	0.737		1.44	
A5-65	0.000		0.00	
4~20	0.000		0.00	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	0.000		0.00	
RECRON	0.174		0.34	
PULP	1.110		2.17	
SCRAP POWDER	0.740		1.45	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	1.474		2.88	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	1.76		1.72	
MOISTURE (%)	37.74		36.08	
CONETANK (%)	13		10	
REMARK :-				

PRODUCTION REPORT				
DATE	Thursday, February 16, 2023			
SIZE OF SHEET	1.75 MTR.+1.75MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	372	229	459	1060
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	16.154	9.944	19.932	46.030
NO OF BEATER	12	7	15	34
FELT DAY	15th			
FELT PRODUCTION TODAY MT	46.030			
FELT PRODUCTION TODATE MT	817.735			
TODAY PRODUCTION MT	46.030			
TODATE PRODUCTION MT	817.735			
TODAY RAW MATERIAL CONSUMPTION	38.160			
TODATE RAW MATERIAL CONSUMPTION	665.943			
RAW MATERIAL	M.T		%	
CEMENT	22.045		47.89	
FLYASH	13.555		29.45	
4-Z	0.577		1.25	
5-R	0.000		0.00	
A5-65	0.577		1.25	
4~20	0.000		0.00	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	0.000		0.00	
RECROX	0.125		0.27	
PULP	0.655		1.42	
SCRAP POWDER	0.626		1.36	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	1.154		2.51	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	1.77		1.73	
MOISTURE (%)	38.37		35.32	
CONETANK (%)	14		10	
REMARK :-				

PRODUCTION REPORT				
DATE	Friday, February 17, 2023			
SIZE OF SHEET	1.25 MTR+1.25 MTR.+1.00 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	534	637	250	1421
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	23.189	27.661	10.856	61.706
NO OF BEATER	17	20	8	45
FELT DAY	16th			
FELT PRODUCTION TODAY MT	61.706			
FELT PRODUCTION TODATE MT	879.441			
TODAY PRODUCTION MT	61.706			
TODATE PRODUCTION MT	879.441			
TODAY RAW MATERIAL CONSUMPTION	52.492			
TODATE RAW MATERIAL CONSUMPTION	718.435			
RAW MATERIAL	M.T		%	
CEMENT	29.085		47.13	
FLYASH	20.741		33.61	
4-Z	0.821		1.33	
5-R	0.000		0.00	
A5-65	0.821		1.33	
4~20	0.000		0.00	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	0.176		0.29	
RECRON	0.418		0.68	
PULP	0.430		0.70	
SCRAP POWDER	0.000		0.00	
KEMOLITE	1.642		2.66	
FIBRE TOTAL M.T	MAX.		MIN.	
SHEETS PERAMETER	1.76		1.70	
DENSITY (gm/cc)	38.49		36.43	
MOISTURE (%)	-		-	
CONETANK (%)	-		-	
REMARK :-				

PRODUCTION REPORT				
DATE	Saturday, February 18, 2023			
SIZE OF SHEET	2.50 MTR.+1.00 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	179	489	373	1041
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	7.773	21.234	16.197	45.205
NO OF BEATER	6	16	12	34
FELT DAY	17th			
FELT PRODUCTION TODAY MT	45.205			
FELT PRODUCTION TODATE MT	924.646			
TODAY PRODUCTION MT	45.205			
TODATE PRODUCTION MT	924.646			
TODAY RAW MATERIAL CONSUMPTION	39.248			
TODATE RAW MATERIAL CONSUMPTION	757.683			
RAW MATERIAL	M.T	%		
CEMENT	22.456	49.68		
FLYASH	14.182	31.37		
4-Z	0.583	1.29		
5-R	0.000	0.00		
A5-65	0.583	1.29		
4~20	0.000	0.00		
5~50	0.000	0.00		
4-X	0.000	0.00		
6-D	0.000	0.00		
RECRON	0.163	0.36		
PULP	0.439	0.97		
SCRAP POWDER	0.842	1.86		
KEMOLITE	0.000	0.00		
FIBRE TOTAL M.T	1.166	2.58		
SHEETS PERAMETER	MAX.	MIN.		
DENSITY (gm/cc)	1.76	1.73		
MOISTURE (%)	37.67	35.62		
CONETANK (%)	14	11		
REMARK :-				

PRODUCTION REPORT				
DATE	Sunday, February 19, 2023			
SIZE OF SHEET	2.00 mtr			
SHIFT	A	B	C	TOTAL
NO OF SHEET	983	604	434	2021
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	24.392	14.988	10.769	50.149
NO OF BEATER	24	15	11	50
FELT DAY	18th			
FELT PRODUCTION TODAY MT	50.149			
FELT PRODUCTION TODATE MT	974.795			
TODAY PRODUCTION MT	50.149			
TODATE PRODUCTION MT	974.795			
TODAY RAW MATERIAL CONSUMPTION	42.782			
TODATE RAW MATERIAL CONSUMPTION	800.465			
RAW MATERIAL	M.T		%	
CEMENT	24.876		49.60	
FLYASH	14.921		29.75	
4-Z	0.651		1.30	
5-R	0.651		1.30	
A5-65	0.000		0.00	
4~20	0.000		0.00	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	0.000		0.00	
RECRON	0.045		0.09	
PULP	0.764		1.52	
SCRAP POWDER	0.874		1.74	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	1.302		2.60	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	1.74		1.73	
MOISTURE (%)	39.42		38.05	
CONETANK (%)				
REMARK :-				

PRODUCTION REPORT			
DATE	Monday, February 20, 2023		
SIZE OF SHEET	2.00 MTR.		
SHIFT	A	B	C
NO OF SHEET	1078	1783	1037
MOULDING GOODS	UPN2	UPN10	UPN9
	0	0	0
	UPN8/4	UPN8/6	
	0	0	0
PRODUCTION IN M.T	26.749	44.243	25.732
NO OF BEATER	27	44	26
FELT DAY	19th		
FELT PRODUCTION TODAY MT	96.725		
FELT PRODUCTION TODATE MT	1071.519		
TODAY PRODUCTION MT	96.725		
TODATE PRODUCTION MT	1071.519		
TODAY RAW MATERIAL CONSUMPTION	78.830		
TODATE RAW MATERIAL CONSUMPTION	879.295		
RAW MATERIAL	M.T	%	
CEMENT	47.285	48.89	
FLYASH	28.350	29.31	
1-2	1.115	1.15	
5-R	0.000	0.00	
A5-65	1.115	1.15	
4~20	0.000	0.00	
5~50	0.000	0.00	
4-X	0.000	0.00	
6-D	0.000	0.00	
RECROX	0.182	0.19	
PULP	0.362	0.37	
SCRAP POWDER	0.421	0.44	
KEMOLITE	0.000	0.00	
FIBRE TOTAL M.T	2.230	2.31	
SHEETS PERAMETER	MAX.	MIN.	
DENSITY (gm/cc)	1.77	1.73	
MOISTURE (%)	38.67	36.54	
CONETANK (%)	11	11	
REMARK :-			

PRODUCTION REPORT				
DATE	Tuesday, February 21, 2023			
SIZE OF SHEET	2.00 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	876	0	0	876
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	21.737	0.000	0.000	21.737
NO OF BEATER	20	0	0	20
FELT DAY	20th			
FELT PRODUCTION TODAY MT	21.737			
FELT PRODUCTION TODATE MT	1093.256			
TODAY PRODUCTION MT	21.737			
TODATE PRODUCTION MT	1093.256			
TODAY RAW MATERIAL CONSUMPTION	17.360			
TODATE RAW MATERIAL CONSUMPTION	896.655			
RAW MATERIAL	M.T	%		
CEMENT	10.338	47.56		
FLYASH	6.600	30.36		
4-Z	0.201	0.92		
5-R	0.201	0.92		
A5-65	0.000	0.00		
4~20	0.000	0.00		
5~50	0.000	0.00		
4-X	0.000	0.00		
6-D	0.000	0.00		
RECRON	0.020	0.09		
PULP	0.000	0.00		
SCRAP POWDER	0.000	0.00		
KEMOLITE	0.000	0.00		
FIBRE TOTAL M.T	0.402	1.85		
SHEETS PERAMETER	MAX.	MIN.		
DENSITY (gm/cc)	1.77	1.75		
MOISTURE (%)	36.31	35.27		
CONETANK (%)	12	11		
REMARK :-				



PRODUCTION REPORT				
DATE	Wednesday, February 22, 2023			
SIZE OF SHEET	ANNUAL MAINTENANCE WORK			
SHIFT	A	B	C	TOTAL
NO OF SHEET	0	0	0	0
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	0.000	0.000	0.000	0.000
FELT PRODUCTION TODAY MT	0.000			
FELT PRODUCTION TODATE MT	1093.256			
TODAY PRODUCTION MT	0.000			
TODATE PRODUCTION MT	1093.256			
TODAY RAW MATERIAL CONSUMPTION	0.000			
TODATE RAW MATERIAL CONSUMPTION	896.655			
RAW MATERIAL	M.T	%		
CEMENT	0.000	#DIV/0!		
FLYASH	0.000	#DIV/0!		
4-Z	0.000	#DIV/0!		
5-R	0.000	#DIV/0!		
A5-65	0.000	#DIV/0!		
4~20	0.000	#DIV/0!		
5~50	0.000	#DIV/0!		
4-X	0.000	#DIV/0!		
6-D	0.000	#DIV/0!		
RECRON	0.000	#DIV/0!		
PULP	0.000	#DIV/0!		
SCRAP POWDER	0.000	#DIV/0!		
KEMOLITE	0.000	#DIV/0!		
FIBRE TOTAL M.T	0.000	#DIV/0!		
SHEETS PERAMETER	MAX.	MIN.		
DENSITY (gm/cc)	0.00	0.00		
MOISTURE (%)	0.00	0.00		
CONETANK (%)	0	0		
REMARK :-				

PRODUCTION REPORT				
DATE	Thursday, February 23, 2023			
SIZE OF SHEET	ANNUAL MAINTENANCE WORK			
SHIFT	A	B	C	TOTAL
NO OF SHEET	0	0	0	0
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	0.000	0.000	0.000	0.000
NO OF BEATER	0	0	0	0
FELT DAY	0.000			
FELT PRODUCTION TODAY MT	0.000			
FELT PRODUCTION TODATE MT	1093.256			
TODAY PRODUCTION MT	0.000			
TODATE PRODUCTION MT	1093.256			
TODAY RAW MATERIAL CONSUMPTION	0.000			
TODATE RAW MATERIAL CONSUMPTION	896.655			
RAW MATERIAL	M.T	%		
CEMENT	0.000	#DIV/0!		
FLYASH	0.000	#DIV/0!		
4-Z	0.000	#DIV/0!		
5-R	0.000	#DIV/0!		
A5-65	0.000	#DIV/0!		
4~20	0.000	#DIV/0!		
5~50	0.000	#DIV/0!		
4-X	0.000	#DIV/0!		
6-D	0.000	#DIV/0!		
RECRON	0.000	#DIV/0!		
PULP	0.000	#DIV/0!		
SCRAP POWDER	0.000	#DIV/0!		
KEMOLITE	0.000	#DIV/0!		
FIBRE TOTAL M.T	0.000	#DIV/0!		
SHEETS PERAMETER	MAX.	MIN.		
DENSITY (gm/cc)	0.00	0.00		
MOISTURE (%)	0.00	0.00		
CONETANK (%)	0	0		
REMARK :-				

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PRODUCTION REPORT				
DATE	Friday, February 24, 2023			
SIZE OF SHEET	ANNUAL MAINTENANCE WORK			
SHIFT	A	B	C	TOTAL
NO OF SHEET	0	0	0	0
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	0.000	0.000	0.000	0.000
NO OF BEATER	0	0	0	0
FELT DAY	0.000			
FELT PRODUCTION TODAY MT	0.000			
FELT PRODUCTION TODATE MT	1093.256			
TODAY PRODUCTION MT	0.000			
TODATE PRODUCTION MT	1093.256			
TODAY RAW MATERIAL CONSUMPTION	0.000			
TODATE RAW MATERIAL CONSUMPTION	896.655			
RAW MATERIAL	M.T	%		
CEMENT	0.000	#DIV/0!		
FLYASH	0.000	#DIV/0!		
4-Z	0.000	#DIV/0!		
5-R	0.000	#DIV/0!		
A5-65	0.000	#DIV/0!		
4~20	0.000	#DIV/0!		
5~50	0.000	#DIV/0!		
4-X	0.000	#DIV/0!		
6-D	0.000	#DIV/0!		
RECRON	0.000	#DIV/0!		
PULP	0.000	#DIV/0!		
SCRAP POWDER	0.000	#DIV/0!		
KEMOLITE	0.000	#DIV/0!		
FIBRE TOTAL M.T	0.000	#DIV/0!		
SHEETS PERAMETER	MAX.	MIN.		
DENSITY (gm/cc)	0.00	0.00		
MOISTURE (%)	0.00	0.00		
CONETANK (%)	0	0		
REMARK :-				



PRODUCTION REPORT				
DATE	Saturday, February 25, 2023			
SIZE OF SHEET	ANNUAL MAINTENANCE WORK			
SHIFT	A	B	C	TOTAL
NO OF SHEET	0	0	0	0
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	0.000	0.000	0.000	0.000
NO OF BEATER	0	0	0	0
FELT DAY	0.000			
FELT PRODUCTION TODAY MT	0.000			
FELT PRODUCTION TODATE MT	1093.256			
TODAY PRODUCTION MT	0.000			
TODATE PRODUCTION MT	1093.256			
TODAY RAW MATERIAL CONSUMPTION	0.000			
TODATE RAW MATERIAL CONSUMPTION	896.655			
RAW MATERIAL	M.T	%		
CEMENT	0.000	#DIV/0!		
FLYASH	0.000	#DIV/0!		
4-Z	0.000	#DIV/0!		
5-R	0.000	#DIV/0!		
A5-65	0.000	#DIV/0!		
4~20	0.000	#DIV/0!		
5~50	0.000	#DIV/0!		
4-X	0.000	#DIV/0!		
6-D	0.000	#DIV/0!		
RECROX	0.000	#DIV/0!		
PULP	0.000	#DIV/0!		
SCRAP POWDER	0.000	#DIV/0!		
KEMOLITE	0.000	#DIV/0!		
FIBRE TOTAL M.T	0.000	#DIV/0!		
SHEETS PERAMETER	MAX.	MIN.		
DENSITY (gm/cc)	0.00	0.00		
MOISTURE (%)	0.00	0.00		
CONETANK (%)	0	0		
REMARK :-				



PRODUCTION REPORT				
DATE	Sunday, February 26, 2023			
NO. OF SHEET	ANNUAL MAINTENANCE WORK			
SHIFT	A	B	C	TOTAL
NO. OF SHEET	0	0	0	0
WORKING GENMAS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	0.000	0.000	0.000	0.000
NO. OF BEATER	0	0	0	0
TOTAL DAY	0.000			
SHEET PRODUCTION TODAY MT	0.000			
SHEET PRODUCTION TODATE MT	1093.256			
TODAY PRODUCTION MT	0.000			
TODATE PRODUCTION MT	1093.256			
TODAY RAW MATERIAL CONSUMPTION	0.000			
TODATE RAW MATERIAL CONSUMPTION	896.655			
RAW MATERIAL	M.T	%		
CEMENT	0.000	#DIV/0!		
FLYASH	0.000	#DIV/0!		
4-2	0.000	#DIV/0!		
5-R	0.000	#DIV/0!		
4S-6S	0.000	#DIV/0!		
4*20	0.000	#DIV/0!		
5*50	0.000	#DIV/0!		
4-X	0.000	#DIV/0!		
6-D	0.000	#DIV/0!		
RECROX	0.000	#DIV/0!		
PULP	0.000	#DIV/0!		
SCRAP POWDER	0.000	#DIV/0!		
KENOLITE	0.000	#DIV/0!		
FIBRE TOTAL M.T	0.000	#DIV/0!		
SHEETS PERAMETER	MAX.	MIN.		
DENSITY (gm/cc)	0.00	0.00		
MOISTURE (%)	0.00	0.00		
CONETANK (%)	0	0		
REMARK :-				

PRODUCTION REPORT				
DATE	Monday, February 27, 2023			
SIZE OF SHEET	ANNUAL MAINTENANCE WORK			
SHIFT	A	B	C	TOTAL
NO OF SHEET	0	0	0	0
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	0.000	0.000	0.000	0.000
NO OF BEATER	0	0	0	0
FELT DAY	0.000			
FELT PRODUCTION TODAY MT	0.000			
FELT PRODUCTION TODATE MT	1093.256			
TODAY PRODUCTION MT	0.000			
TODATE PRODUCTION MT	1093.256			
TODAY RAW MATERIAL CONSUMPTION	0.000			
TODATE RAW MATERIAL CONSUMPTION	896.655			
RAW MATERIAL	M.T		%	
CEMENT	0.000		#DIV/0!	
FLYASH	0.000		#DIV/0!	
4-Z	0.000		#DIV/0!	
5-R	0.000		#DIV/0!	
A5-65	0.000		#DIV/0!	
4~20	0.000		#DIV/0!	
5~50	0.000		#DIV/0!	
4-X	0.000		#DIV/0!	
6-D	0.000		#DIV/0!	
RECRON	0.000		#DIV/0!	
PULP	0.000		#DIV/0!	
SCRAP POWDER	0.000		#DIV/0!	
KEMOLITE	0.000		#DIV/0!	
FIBRE TOTAL M.T	0.000		#DIV/0!	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	0.00		0.00	
MOISTURE (%)	0.00		0.00	
CONETANK (%)	0		0	
REMARK :-				



PRODUCTION REPORT				
DATE	Tuesday, February 28, 2023			
SIZE OF SHEET	ANNUAL MAINTENANCE WORK			
SHIFT	A	B	C	TOTAL
NO OF SHEET	0	0	0	0
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	0.000	0.000	0.000	0.000
NO OF BEATER	0	0	0	0
FELT DAY	0.000			
FELT PRODUCTION TODAY MT	0.000			
FELT PRODUCTION TODATE MT	1093.256			
TODAY PRODUCTION MT	0.000			
TODATE PRODUCTION MT	1093.256			
TODAY RAW MATERIAL CONSUMPTION	0.000			
TODATE RAW MATERIAL CONSUMPTION	896.655			
RAW MATERIAL	M.T	%		
CEMENT	0.000	#DIV/0!		
FLYASH	0.000	#DIV/0!		
4-Z	0.000	#DIV/0!		
5-R	0.000	#DIV/0!		
A5-65	0.000	#DIV/0!		
4~20	0.000	#DIV/0!		
5~50	0.000	#DIV/0!		
4-X	0.000	#DIV/0!		
6-D	0.000	#DIV/0!		
RECRON	0.000	#DIV/0!		
PULP	0.000	#DIV/0!		
SCRAP POWDER	0.000	#DIV/0!		
KEMOLITE	0.000	#DIV/0!		
FIBRE TOTAL M.T	0.000	#DIV/0!		
SHEETS PERAMETER	MAX.	MIN.		
DENSITY (gm/cc)	0.00	0.00		
MOISTURE (%)	0.00	0.00		
CONETANK (%)	0	0		
REMARK :-				



PRODUCTION REPORT				
DATE	Sunday, January 01, 2023			
SIZE OF SHEET	3.6 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	905	919	929	2753
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	40.422	41.047	41.494	122.963
NO OF BEATER	32	33	32	97
FELT DAY	1st			
FELT PRODUCTION TODAY MT	122.963			
FELT PRODUCTION TODATE MT.	122.963			
TODAY PRODUCTION MT	122.963			
TODATE PRODUCTION MT	122.963			
TODAY RAW MATERIAL CONSUMPTION	102.044			
TODATE RAW MATERIAL CONSUMPTION	102.044			
RAW MATERIAL	M.T		%	
CEMENT	56.260		45.75	
FLYASH	36.860		29.98	
4-Z	0.000		0.00	
5-R	2.668		2.17	
A5-65	0.000		0.00	
4~20	2.668		2.17	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	0.000		0.00	
RECRON	0.194		0.16	
PULP	1.455		1.18	
SCRAP POWDER	1.940		1.58	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	5.336		4.34	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	1.69		1.67	
MOISTURE (%)	36.56		33.67	
CONETANK (%)	14		10	
REMARK :-				

U. P. ASBESTOS LTD.
 Vill...
 Dist...
 P.O. No. ...

PRODUCTION REPORT				
DATE	Monday, January 02, 2023			
SIZE OF SHEET	3.6 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	882	890	901	2673
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	39.395	39.752	40.243	119.390
NO OF BEATER	31	32	31	94
FELT DAY	2nd			
FELT PRODUCTION TODAY MT	119.390			
FELT PRODUCTION TODATE MT	242.353			
TODAY PRODUCTION MT	119.390			
TODATE PRODUCTION MT	242.353			
TODAY RAW MATERIAL CONSUMPTION	98.888			
TODATE RAW MATERIAL CONSUMPTION	200.932			
RAW MATERIAL	M.T		%	
CEMENT	54.520		45.67	
FLYASH	35.720		29.92	
4-Z	0.000		0.00	
5-R	2.585		2.17	
A5-65	0.000		0.00	
4~20	2.585		2.17	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	0.000		0.00	
RECRON	0.188		0.16	
PULP	1.410		1.18	
SCRAP POWDER	1.880		1.57	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	5.170		4.33	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	1.70		1.65	
MOISTURE (%)	35.45		32.67	
CONETANK (%)	17		15	
REMARK :-				

U. P. ASBESTOS
 VIKRAM
 Date: 02/01/2023

PRODUCTION REPORT				
DATE	Tuesday, January 03, 2023			
SIZE OF SHEET	3.6 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	853	843	892	2588
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	38.099	37.653	39.841	115.593
NO OF BEATER	30	31	34	95
FELT DAY	3rd			
FELT PRODUCTION TODAY MT	115.593			
FELT PRODUCTION TODATE MT	357.946			
TODAY PRODUCTION MT	115.593			
TODATE PRODUCTION MT	357.946			
TODAY RAW MATERIAL CONSUMPTION	99.940			
TODATE RAW MATERIAL CONSUMPTION	300.872			
RAW MATERIAL	M.T		%	
CEMENT	55.100		47.67	
FLYASH	36.100		31.23	
4-Z	0.000		0.00	
5-R	2.613		2.26	
A5-65	2.613		2.26	
4~20	0.000		0.00	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	0.000		0.00	
RECRON	0.190		0.16	
PULP	1.425		1.23	
SCRAP POWDER	1.900		1.64	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	5.226		4.52	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	1.71		1.69	
MOISTURE (%)	36.70		33.33	
CONETANK (%)	16		14	
REMARK :-				

U. P. ASBESTOCEMENT
 Villu to B...
 2023-01-03

PRODUCTION REPORT				
DATE	Wednesday, January 04, 2023			
SIZE OF SHEET	3.6 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	1079	1273	1256	3608
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	48.194	56.859	56.099	161.151
NO OF BEATER	30	31	34	95
FELT DAY	4TH			
FELT PRODUCTION TODAY MT	161.151			
FELT PRODUCTION TODATE MT	519.097			
TODAY PRODUCTION MT	161.151			
TODATE PRODUCTION MT	519.097			
TODAY RAW MATERIAL CONSUMPTION	132.976			
TODATE RAW MATERIAL CONSUMPTION	433.848			
RAW MATERIAL	M.T	%		
CEMENT	76.331	47.37		
FLYASH	48.230	29.93		
4-Z	0.000	0.00		
5-R	2.450	1.52		
A5-65	2.450	1.52		
4~20	0.000	0.00		
5~50	0.000	0.00		
4-X	0.000	0.00		
6-D	0.000	0.00		
RECRON	0.190	0.12		
PULP	1.425	0.88		
SCRAP POWDER	1.900	1.18		
KEMOLITE	0.000	0.00		
FIBRE TOTAL M.T	4.900	3.04		
SHEETS PERAMETER	MAX.	MIN.		
DENSITY (gm/cc)	1.71	1.69		
MOISTURE (%)	36.70	33.33		
CONETANK (%)	16	14		

U. P. ASBESTOS LTD.
 Village - Bisaula
 Dist. - ...
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PRODUCTION REPORT

DATE	Thursday, January 5, 2023			
SIZE OF SHEET	3.60mtr			
SHIFT	A	B	C	TOTAL
NO OF SHEET	570	340	1112	2022
MOULDING GOODS NAME	UPN/2	UPN/10	UPN/9	
	0	0	0	0.000
PRODUCTION IN M.T	25.459	15.186	49.667	90.313
NO OF BEATER	20	12	39	71
FELT DAY	5th			
FELT PRODUCTION TODAY MT	90.313			
FELT PRODUCTION TODATE MT	609.410			
TODAY PRODUCTION MT	90.313			
TODATE PRODUCTION MT	609.410			
TODAY RAW MATERIAL CONSUMPTION	72.049			
TODATE RAW MATERIAL CONSUMPTION	505.897			
RAW MATERIAL	M.T	%		
CEMENT	43.310	47.96		
FLYASH	27.690	30.66		
4z	1.065	1.18		
4X	0.000	0.00		
65	1.065	1.18		
5R	0.000	0.00		
4~20	0.000	0.00		
FIBRE	0.000	0.00		
RECORN	0.142	0.16		
POWDER	1.420	1.57		
PULP	1.278	1.42		
KEMOLIT	0.000	0.00		
SHEET POWDER	0.000	0.00		
FIBRE TOTAL M.T	2.130	2.36		
SHEET PERAMETER	MAX.	MIN.		
DENSITY (gm/cc)	1.75	1.69		
MOISTURE (%)	42.2	38.91		
CONETANK (%)	17	13		
REMARK				

U. P. ASBESTOS LTD
 VIII
 Dist. J. ...
 T.N. No. 11

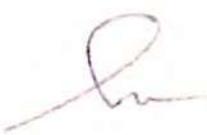
PRODUCTION REPORT				
DATE	Friday, January 06, 2023			
SIZE OF SHEET	3.6 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	615	671	1245	2531
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	27.469	29.970	55.608	113.047
NO OF BEATER	21	24	44	89
FELT DAY	6th			
FELT PRODUCTION TODAY MT	113.047			
FELT PRODUCTION TODATE MT	722.457			
TODAY PRODUCTION MT	113.047			
TODATE PRODUCTION MT	722.457			
TODAY RAW MATERIAL CONSUMPTION	94.854			
TODATE RAW MATERIAL CONSUMPTION	600.751			
RAW MATERIAL	M.T	%		
CEMENT	55.180	48.81		
FLYASH	35.600	31.49		
4-Z	0.000	0.00		
5-R	1.098	0.97		
A5-65	1.098	0.97		
4~20	1.098	0.97		
5~50	0.000	0.00		
4-X	0.000	0.00		
6-D	0.000	0.00		
RECRON	0.089	0.08		
PULP	0.440	0.39		
SCRAP POWDER	0.252	0.22		
KEMOLITE	0.000	0.00		
FIBRE TOTAL M.T	3.294	2.91		
SHEETS PERAMETER	MAX.	MIN.		
DENSITY (gm/cc)	1.73	1.65		
MOISTURE (%)	31.20	30.10		
CONETANK (%)	23	18		
REMARK :-				

U. P. ASBEST
 Village - B. S. ...
 Date: 2. 1. 2023
 11. 1. 23

PRODUCTION REPORT				
DATE	Saturday, January 07, 2023			
SIZE OF SHEET	1.25 MTR.+2.00 MTR.+1.50MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	490	318	1958	2766
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	7.599	6.904	42.512	57.015
NO OF BEATER	7	6	34	47
FELT DAY	7th			
FELT PRODUCTION TODAY MT	57.015			
FELT PRODUCTION TODATE MT	779.472			
TODAY PRODUCTION MT	57.015			
TODATE PRODUCTION MT	779.472			
TODAY RAW MATERIAL CONSUMPTION	45.112			
TODATE RAW MATERIAL CONSUMPTION	645.863			
RAW MATERIAL	M.T		%	
CEMENT	28.646		50.24	
FLYASH	14.570		25.55	
4-Z	0.000		0.00	
5-R	0.860		1.51	
A5-65	0.187		0.33	
4~20	0.187		0.33	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	0.000		0.00	
RECRON	0.000		0.00	
PULP	0.557		0.98	
SCRAP POWDER	0.105		0.18	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	1.234		2.16	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	1.76		1.73	
MOISTURE (%)	43.37		39.21	
CONETANK (%)	18		12	
REMARK :-				

U. P. ASBESTE...
 Villu...
 Date...
 P... 43...

PRODUCTION REPORT				
DATE	Sunday, January 08, 2023			
SIZE OF SHEET	3.60 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	485	0	960	1445
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	21.662	0.000	42.878	64.540
NO OF BEATER	16	0	26	42
FELT DAY	08th			
FELT PRODUCTION TODAY MT	64.540			
FELT PRODUCTION TODATE MT	844.012			
TODAY PRODUCTION MT	64.540			
TODATE PRODUCTION MT	844.012			
TODAY RAW MATERIAL CONSUMPTION	58.660			
TODATE RAW MATERIAL CONSUMPTION	704.523			
RAW MATERIAL	M.T		%	
CEMENT	34.709		53.78	
FLYASH	20.482		31.74	
4-Z	0.000		0.00	
5-R	0.765		1.19	
A5-65	0.765		1.19	
4~20	0.000		0.00	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	0.000		0.00	
RECRON	0.830		1.29	
PULP	0.546		0.85	
SCRAP POWDER	0.563		0.87	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	1.530		2.37	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	1.77		1.74	
MOISTURE (%)	38.17		36.17	
CONETANK (%)	14		12	
REMARK :-				



U. P. ASBSP
 Village: Bisauli
 Dist: ...
 ...

PRODUCTION REPORT				
DATE	Monday, January 09, 2023			
SIZE OF SHEET	MAINTENANCE WORK			
SHIFT	A	B	C	TOTAL
NO OF SHEET	0	0	0	0
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	0.000	0.000	0.000	0.000
NO OF BEATER	0	0	0	0
FELT DAY	08TH			
FELT PRODUCTION TODAY MT	0.000			
FELT PRODUCTION TODATE MT	844.012			
TODAY PRODUCTION MT	0.000			
TODATE PRODUCTION MT	844.012			
TODAY RAW MATERIAL CONSUMPTION	0.000			
TODATE RAW MATERIAL CONSUMPTION	704.523			
RAW MATERIAL	M.T	%		
CEMENT	0.000	#DIV/0!		
FLYASH	0.000	#DIV/0!		
4-Z	0.000	#DIV/0!		
5-R	0.000	#DIV/0!		
A5-65	0.000	#DIV/0!		
4~20	0.000	#DIV/0!		
5~50	0.000	#DIV/0!		
4-X	0.000	#DIV/0!		
6-D	0.000	#DIV/0!		
RECRON	0.000	#DIV/0!		
PULP	0.000	#DIV/0!		
SCRAP POWDER	0.000	#DIV/0!		
KEMOLITE	0.000	#DIV/0!		
FIBRE TOTAL M.T	0.000	#DIV/0!		
SHEETS PERAMETER	MAX.	MIN.		
DENSITY (gm/cc)	0.00	0.00		
MOISTURE (%)	0.00	0.00		
CONETANK (%)	0	0		
REMARK :-				

U. P. ASBESTOS
 VILLAGE: BISHARA
 DIST: ...
 PIN: 201 046

PRODUCTION REPORT				
DATE	Tuesday, January 10, 2023			
SIZE OF SHEET	3.00 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	971	1056	1245	3272
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	36.141	39.305	46.340	121.787
NO OF BEATER	27	30	41	98
FELT DAY	9TH			
FELT PRODUCTION TODAY MT	121.787			
FELT PRODUCTION TODATE MT	965.798			
TODAY PRODUCTION MT	121.787			
TODATE PRODUCTION MT	965.798			
TODAY RAW MATERIAL CONSUMPTION	101.973			
TODATE RAW MATERIAL CONSUMPTION	806.496			
RAW MATERIAL	M.T		%	
CEMENT	61.127		50.19	
FLYASH	36.692		30.13	
4-Z	0.000		0.00	
5-R	0.876		0.72	
A5-65	0.876		0.72	
4~20	0.876		0.72	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	0.000		0.00	
RECRON	0.326		0.27	
PULP	0.654		0.54	
SCRAP POWDER	0.546		0.45	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	2.628		2.16	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	1.77		1.73	
MOISTURE (%)	37.90		35.46	
CONETANK (%)	14		11	
REMARK :-				

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U. P. ASBESTOS LTD
 Village Bishara
 Dist. Ghazipur
 U.P.

PRODUCTION REPORT				
DATE	Wednesday, January 11, 2023			
SIZE OF SHEET	3.00 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	1032	1145	1259	3436
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	38.412	42.618	46.861	127.891
NO OF BEATER	34	38	42	114
FELT DAY	10th			
FELT PRODUCTION TODAY MT	127.891			
FELT PRODUCTION TODATE MT	1093.689			
TODAY PRODUCTION MT	127.891			
TODATE PRODUCTION MT	1093.689			
TODAY RAW MATERIAL CONSUMPTION	105.321			
TODATE RAW MATERIAL CONSUMPTION	911.817			
RAW MATERIAL	M.T		%	
CEMENT	63.951		50.00	
FLYASH	37.101		29.01	
4-Z	0.000		0.00	
5-R	0.977		0.76	
A5-65	0.977		0.76	
4~20	0.977		0.76	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	0.000		0.00	
RECRON	0.129		0.10	
PULP	0.677		0.53	
SCRAP POWDER	0.532		0.42	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	2.931		2.29	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	1.77		1.74	
MOISTURE (%)	36.64		35.90	
CONETANK (%)	14		10	
REMARK :-				

U. P. ASBESTOS LTD

Village: Bishara

Dist: Deoria

P.O. No. 04

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PRODUCTION REPORT				
DATE	Thursday, January 12, 2023			
SIZE OF SHEET	3.00 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	1012	1115	1130	3257
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	37.667	41.501	42.060	121.228
NO OF BEATER	33	37	38	108
FELT DAY	11th			
FELT PRODUCTION TODAY MT	121.228			
FELT PRODUCTION TODATE MT	1214.918			
TODAY PRODUCTION MT	121.228			
TODATE PRODUCTION MT	1214.918			
TODAY RAW MATERIAL CONSUMPTION	105.323			
TODATE RAW MATERIAL CONSUMPTION	1017.140			
RAW MATERIAL	M.T		%	
CEMENT	63.391		52.29	
FLYASH	37.573		30.99	
4-Z	0.000		0.00	
5-R	1.532		1.26	
A5-65	1.532		1.26	
4~20	0.000		0.00	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	0.000		0.00	
RECRON	0.112		0.09	
PULP	0.590		0.49	
SCRAP POWDER	0.593		0.49	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	3.064		2.53	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	1.77		1.75	
MOISTURE (%)	37.01		36.25	
CONETANK (%)	13		11	
REMARK :-				

U. P ASBES
 Village: Bisnara
 P. No. 11/11

PRODUCTION REPORT				
DATE	Friday, January 13, 2023			
SIZE OF SHEET	3.00 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	1019	1087	1074	3180
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	37.928	40.459	39.975	118.362
NO OF BEATER	34	36	36	106
FELT DAY	12th			
FELT PRODUCTION TODAY MT	118.362			
FELT PRODUCTION TODATE MT	1333.280			
TODAY PRODUCTION MT	118.362			
TODATE PRODUCTION MT	1333.280			
TODAY RAW MATERIAL CONSUMPTION	95.219			
TODATE RAW MATERIAL CONSUMPTION	1112.359			
RAW MATERIAL	M.T	%		
CEMENT	57.984	48.99		
FLYASH	33.600	28.39		
4-Z	0.000	0.00		
5-R	1.398	1.18		
A5-65	1.398	1.18		
4~20	0.000	0.00		
5~50	0.000	0.00		
4-X	0.000	0.00		
6-D	0.000	0.00		
RECRON	0.111	0.09		
PULP	0.476	0.40		
SCRAP POWDER	0.252	0.21		
KEMOLITE	0.000	0.00		
FIBRE TOTAL M.T	2.796	2.36		
SHEETS PERAMETER	MAX.	MIN.		
DENSITY (gm/cc)	1.77	1.74		
MOISTURE (%)	37.21	35.46		
CONETANK (%)	13	11		
REMARK :-				

U. P. ASBESTOS LTD.
 Village-Bisauli P.O. Jhansi
 Dist. Jhansi, U.P.
 TIN No. 04/11/0130

PRODUCTION REPORT				
DATE	Saturday, January 14, 2023			
SIZE OF SHEET	2.5 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	1167	978	1099	3244
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPNS/4	UPNS/6		
	0	0	0	0.000
PRODUCTION IN M.T	36.197	30.335	34.088	100.620
NO OF BEATER	29	24	27	80
FELT DAY	13th			
FELT PRODUCTION TODAY MT	100.620			
FELT PRODUCTION TODATE MT	1433.900			
TODAY PRODUCTION MT	100.620			
TODATE PRODUCTION MT	1433.900			
TODAY RAW MATERIAL CONSUMPTION	83.976			
TODATE RAW MATERIAL CONSUMPTION	1196.335			
RAW MATERIAL	M.T		%	
CEMENT	50.222		49.91	
FLYASH	29.945		29.76	
4-Z	0.000		0.00	
5-R	0.000		0.00	
A5-65	1.190		1.18	
4~20	1.190		1.18	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	0.000		0.00	
RECRON	0.097		0.10	
PULP	0.876		0.87	
SCRAP POWDER	0.456		0.45	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	2.380		2.37	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	1.76		1.73	
MOISTURE (%)	36.69		35.43	
CONETANK (%)	15		10	
REMARK :-				

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U P ASB...
 VIII...
 TIN No. 011...
 100150

PRODUCTION REPORT				
DATE	Sunday, January 15, 2023			
SIZE OF SHEET	2.5 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	1329	1197	1265	3791
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	41.222	37.128	39.237	117.587
NO OF BEATER	33	30	32	95
FELT DAY	14th			
FELT PRODUCTION TODAY MT	117.587			
FELT PRODUCTION TODATE MT	1551.487			
TODAY PRODUCTION MT	117.587			
TODATE PRODUCTION MT	1551.487			
TODAY RAW MATERIAL CONSUMPTION	101.997			
TODATE RAW MATERIAL CONSUMPTION	1298.332			
RAW MATERIAL	M.T		%	
CEMENT	60.753		51.67	
FLYASH	36.976		31.45	
4-Z	0.000		0.00	
5-R	0.000		0.00	
A5-65	1.410		1.20	
4~20	1.410		1.20	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	0.000		0.00	
RECRON	0.110		0.09	
PULP	0.779		0.66	
SCRAP POWDER	0.559		0.48	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	2.820		2.40	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	1.77		1.73	
MOISTURE (%)	36.70		35.21	
CONETANK (%)	15		10	
REMARK :-				

U. P. ASBESTOS LTD.
 Vill 12-3, State ...
 Dist ...
 TIN No. 04...

PRODUCTION REPORT				
DATE	Monday, January 16, 2023			
SIZE OF SHEET	3.00 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	290	1049	1872	3211
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	10.794	39.045	69.677	119.516
NO OF BEATER	9	35	54	98
FELT DAY	15th			
FELT PRODUCTION TODAY MT	119.516			
FELT PRODUCTION TODATE MT	1671.003			
TODAY PRODUCTION MT	119.516			
TODATE PRODUCTION MT	1671.003			
TODAY RAW MATERIAL CONSUMPTION	102.765			
TODATE RAW MATERIAL CONSUMPTION	1401.097			
RAW MATERIAL	M.T		%	
CEMENT	61.685		51.61	
FLYASH	36.956		30.92	
4-Z	0.000		0.00	
5-R	0.000		0.00	
A5-65	1.470		1.23	
4~20	1.470		1.23	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	0.000		0.00	
RECROK	0.116		0.10	
PULP	0.589		0.49	
SCRAP POWDER	0.479		0.40	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	2.940		2.46	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	1.77		1.75	
MOISTURE (%)	36.34		35.56	
CONETANK (%)	14		11	
REMARK :-				

U. P. ASBESTOS LTD.
 Village: 3
 Dist. ...
 TIN No. 04. ...

PRODUCTION REPORT				
DATE	Tuesday, January 17, 2023			
SIZE OF SHEET	2.00 MTR.+1.50 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	998	845	867	2710
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	43.337	36.694	37.649	117.680
NO OF BEATER	33	28	29	90
FELT DAY	16TH			
FELT PRODUCTION TODAY MT	117.680			
FELT PRODUCTION TODATE MT	1788.683			
TODAY PRODUCTION MT	117.680			
TODATE PRODUCTION MT	1788.683			
TODAY RAW MATERIAL CONSUMPTION	96.679			
TODATE RAW MATERIAL CONSUMPTION	1497.776			
RAW MATERIAL	M.T	%		
CEMENT	58.297	49.54		
FLYASH	33.870	28.78		
4-Z	0.000	0.00		
5-R	0.000	0.00		
A5-65	1.545	1.31		
4~20	1.545	1.31		
5~50	0.000	0.00		
4-X	0.000	0.00		
6-D	0.000	0.00		
RECRON	0.099	0.08		
PULP	0.630	0.54		
SCRAP POWDER	0.693	0.59		
KEMOLITE	0.000	0.00		
FIBRE TOTAL M.T	3.090	2.63		
SHEETS PERAMETER	MAX.	MIN.		
DENSITY (gm/cc)	1.77	1.74		
MOISTURE (%)	36.19	35.21		
CONETANK (%)	15	10		
REMARK :-				

U. P. ASBESTOS LTD.
 Village: B.S. JICA
 Distt. Jhansi
 TIN No. 01/11110

PRODUCTION REPORT				
DATE	Wednesday, January 18, 2023			
SIZE OF SHEET	MAINTENANCE WORK			
SHIFT	A	B	C	TOTAL
NO OF SHEET	0	0	0	0
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	0.000	0.000	0.000	0.000
NO OF BEATER	0	0	0	0
FELT DAY	16TH			
FELT PRODUCTION TODAY MT	0.000			
FELT PRODUCTION TODATE MT	1788.683			
TODAY PRODUCTION MT	0.000			
TODATE PRODUCTION MT	1788.683			
TODAY RAW MATERIAL CONSUMPTION	0.000			
TODATE RAW MATERIAL CONSUMPTION	1497.776			
RAW MATERIAL	M.T		%	
CEMENT	0.000		#DIV/0!	
FLYASH	0.000		#DIV/0!	
4-Z	0.000		#DIV/0!	
5-R	0.000		#DIV/0!	
A5-65	0.000		#DIV/0!	
4~20	0.000		#DIV/0!	
5~50	0.000		#DIV/0!	
4-X	0.000		#DIV/0!	
6-D	0.000		#DIV/0!	
RECRON	0.000		#DIV/0!	
PULP	0.000		#DIV/0!	
SCRAP POWDER	0.000		#DIV/0!	
KEMOLITE	0.000		#DIV/0!	
FIBRE TOTAL M.T	0.000		#DIV/0!	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	0.00		0.00	
MOISTURE (%)	0.00		0.00	
CONETANK (%)	0		0	
REMARK :-				

U. P. ASBESTOS LTD.
 Village - 3, 111111
 Dist. Jaunpur
 Tel. No. 011-111111

PRODUCTION REPORT				
DATE	Thursday, January 19, 2023			
SIZE OF SHEET	2.00 MTR.+1.50 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	921	876	812	2609
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	39.994	38.040	35.261	113.294
NO OF BEATER	31	29	27	87
FELT DAY	17th			
FELT PRODUCTION TODAY MT	113.294			
FELT PRODUCTION TODATE MT	1901.977			
TODAY PRODUCTION MT	113.294			
TODATE PRODUCTION MT	1901.977			
TODAY RAW MATERIAL CONSUMPTION	90.531			
TODATE RAW MATERIAL CONSUMPTION	1588.307			
RAW MATERIAL	M.T	%		
CEMENT	55.170	48.70		
FLYASH	31.179	27.52		
4-Z	0.000	0.00		
5-R	0.000	0.00		
A5-65	1.300	1.15		
4~20	1.300	1.15		
5~50	0.000	0.00		
4-X	0.000	0.00		
6-D	0.000	0.00		
RECRON	0.130	0.11		
PULP	0.667	0.59		
SCRAP POWDER	0.785	0.69		
KEMOLITE	0.000	0.00		
FIBRE TOTAL M.T	2.600	2.29		
SHEETS PERAMETER	MAX.	MIN.		
DENSITY (gm/cc)	1.77	1.74		
MOISTURE (%)	37.57	36.51		
CONETANK (%)	14	11		
REMARK :-				

U. P. ASBESTOS PD.
 Vill: 3.3.111
 Dist. G. M. 111
 TIN No. 03. 111

PRODUCTION REPORT				
DATE	Friday, January 20, 2023			
SIZE OF SHEET	3.60 MTR			
SHIFT	A	B	C	TOTAL
NO OF SHEET	831	951	791	2573
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	37.117	42.476	35.330	114.923
NO OF BEATER	28	32	26	86
FELT DAY	18th			
FELT PRODUCTION TODAY MT	114.923			
FELT PRODUCTION TODATE MT	2016.900			
TODAY PRODUCTION MT	114.923			
TODATE PRODUCTION MT	2016.900			
TODAY RAW MATERIAL CONSUMPTION	90.562			
TODATE RAW MATERIAL CONSUMPTION	1678.869			
RAW MATERIAL	M.T		%	
CEMENT	53.684		46.71	
FLYASH	32.091		27.92	
4-Z	0.000		0.00	
5-R	0.000		0.00	
A5-65	1.421		1.24	
4~20	1.421		1.24	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	0.000		0.00	
RECRON	0.211		0.18	
PULP	0.982		0.85	
SCRAP POWDER	0.752		0.65	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	2.842		2.47	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	1.74		1.73	
MOISTURE (%)	39.49		38.22	
CONETANK (%)	13		11	
REMARK :-				

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U. P. ASBESTOS LTD.
 Village-3.3.1000
 Distt. G. 170000
 TIN No. 07/1000000

PRODUCTION REPORT				
DATE	Saturday, January 21, 2023			
SIZE OF SHEET	3.6 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	971	888	721	2580
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	43.370	39.663	32.203	115.236
NO OF BEATER	33	29	24	86
FELT DAY	19th			
FELT PRODUCTION TODAY MT	115.236			
FELT PRODUCTION TODATE MT	2132.136			
TODAY PRODUCTION MT	115.236			
TODATE PRODUCTION MT	2132.136			
TODAY RAW MATERIAL CONSUMPTION	90.999			
TODATE RAW MATERIAL CONSUMPTION	1769.868			
RAW MATERIAL	M.T	%		
CEMENT	53.421	46.36		
FLYASH	32.102	27.86		
4-Z	0.000	0.00		
5-R	1.646	1.43		
A5-65	0.000	0.00		
4~20	1.646	1.43		
5~50	0.000	0.00		
4-X	0.000	0.00		
6-D	0.000	0.00		
RECRON	0.109	0.09		
PULP	1.201	1.04		
SCRAP POWDER	0.874	0.76		
KEMOLITE	0.000	0.00		
FIBRE TOTAL M.T	3.292	2.86		
SHEETS PERAMETER	MAX.	MIN.		
DENSITY (gm/cc)	1.72	1.63		
MOISTURE (%)	36.21	35.32		
CONETANK (%)	16	12		
REMARK :-				

PRODUCTION REPORT				
DATE	Sunday, January 22, 2023			
SIZE OF SHEET	3.60 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	745	782	845	2372
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	33.275	34.928	37.742	105.945
NO OF BEATER	25	26	29	80
FELT DAY	20th			
FELT PRODUCTION TODAY MT	105.945			
FELT PRODUCTION TODATE MT	2238.081			
TODAY PRODUCTION MT	105.945			
TODATE PRODUCTION MT	2238.081			
TODAY RAW MATERIAL CONSUMPTION	87.421			
TODATE RAW MATERIAL CONSUMPTION	1857.289			
RAW MATERIAL	M.T		%	
CEMENT	52.212		49.28	
FLYASH	30.260		28.56	
4-Z	0.000		0.00	
5-R	1.321		1.25	
A5-65	0.000		0.00	
4~20	1.321		1.25	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	0.000		0.00	
RECRON	0.292		0.28	
PULP	1.021		0.96	
SCRAP POWDER	0.994		0.94	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	2.642		2.49	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	1.69		1.65	
MOISTURE (%)	38.11		37.21	
CONETANK (%)	10		9	
REMARK :-				

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PRODUCTION REPORT				
DATE	Monday, January 23, 2023			
SIZE OF SHEET	3.60 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	699	721	748	2168
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	31.221	32.203	33.409	96.834
NO OF BEATER	24	25	26	75
FELT DAY	21st			
FELT PRODUCTION TODAY MT	96.834			
FELT PRODUCTION TODATE MT	2334.915			
TODAY PRODUCTION MT	96.834			
TODATE PRODUCTION MT	2334.915			
TODAY RAW MATERIAL CONSUMPTION	79.748			
TODATE RAW MATERIAL CONSUMPTION	1937.037			
RAW MATERIAL	M.T		%	
CEMENT	48.533		50.12	
FLYASH	25.670		26.51	
4-Z	0.000		0.00	
5-R	1.340		1.38	
A5-65	1.340		1.38	
4~20	0.000		0.00	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	0.000		0.00	
RECRON	0.198		0.20	
PULP	1.100		1.14	
SCRAP POWDER	1.567		1.62	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	2.680		2.77	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	1.71		1.68	
MOISTURE (%)	37.20		35.33	
CONETANK (%)	18		15	
REMARK :-				



PRODUCTION REPORT				
DATE	Tuesday, January 24, 2023			
SIZE OF SHEET	3.60 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	745	540	987	2272
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN.M.T	33.275	24.119	44.084	101.479
NO OF BEATER	26	19	34	79
FELT DAY	22nd			
FELT PRODUCTION TODAY MT	101.479			
FELT PRODUCTION TODATE MT	2436.394			
TODAY PRODUCTION MT	101.479			
TODATE PRODUCTION MT	2436.394			
TODAY RAW MATERIAL CONSUMPTION	82.120			
TODATE RAW MATERIAL CONSUMPTION	2019.157			
RAW MATERIAL	M.T		%	
CEMENT	49.765		49.04	
FLYASH	27.123		26.73	
4-Z	1.196		1.18	
5-R	0.000		0.00	
A5-65	1.196		1.18	
4~20	0.000		0.00	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	0.000		0.00	
RECRON	1.450		1.43	
PULP	1.390		1.37	
SCRAP POWDER	0.000		0.00	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	2.392		2.36	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc).	1.78		1.75	
MOISTURE (%)	40.32		39.32	
CONETANK (%)	11		10	
REMARK :-				

PRODUCTION REPORT				
DATE	Wednesday, January 25, 2023			
SIZE OF SHEET	3.60 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	978	864	769	2611
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	43.682	38.591	34.347	116.620
NO OF BEATER	33	30	25	88
FELT DAY	23rd			
FELT PRODUCTION TODAY MT	116.620			
FELT PRODUCTION TODATE MT	2553.014			
TODAY PRODUCTION MT	116.620			
TODATE PRODUCTION MT	2553.014			
TODAY RAW MATERIAL CONSUMPTION	94.452			
TODATE RAW MATERIAL CONSUMPTION	2113.609			
RAW MATERIAL	M.T		%	
CEMENT	57.123		48.98	
FLYASH	32.950		28.25	
4-Z	0.000		0.00	
5-R	1.120		0.96	
A5-65	1.120		0.96	
4~20	1.120		0.96	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	0.000		0.00	
RECRON	0.089		0.08	
PULP	0.543		0.47	
SCRAP POWDER	0.387		0.33	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	3.360		2.88	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	1.67		1.60	
MOISTURE (%)	36.90		35.82	
CONETANK (%)	16		12	
REMARK :-				



PRODUCTION REPORT				
DATE	Thursday, January 26, 2023			
SIZE OF SHEET	REPUBLIC DAY			
SHIFT	A	B	C	TOTAL
NO OF SHEET	0	0	0	0
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	0.000	0.000	0.000	0.000
NO OF BEATER	0	0	0	0
FELT DAY	23rd			
FELT PRODUCTION TODAY MT	0.000			
FELT PRODUCTION TODATE MT	2553.014			
TODAY PRODUCTION MT	0.000			
TODATE PRODUCTION MT	2553.014			
TODAY RAW MATERIAL CONSUMPTION	0.000			
TODATE RAW MATERIAL CONSUMPTION	2113.609			
RAW MATERIAL	M.T	%		
CEMENT	0.000	#DIV/0!		
FLYASH	0.000	#DIV/0!		
4-Z	0.000	#DIV/0!		
5-R	0.000	#DIV/0!		
A5-65	0.000	#DIV/0!		
4~20	0.000	#DIV/0!		
5~50	0.000	#DIV/0!		
4-X	0.000	#DIV/0!		
6-D	0.000	#DIV/0!		
RECRON	0.000	#DIV/0!		
PULP	0.000	#DIV/0!		
SCRAP POWDER	0.000	#DIV/0!		
KEMOLITE	0.000	#DIV/0!		
FIBRE TOTAL M.T	0.000	#DIV/0!		
SHEETS PERAMETER	MAX.	MIN.		
DENSITY (gm/cc)	0.00	0.00		
MOISTURE (%)	0.00	0.00		
CONETANK (%)	0	0		
REMARK :-				

PRODUCTION REPORT				
DATE	Friday, January 27, 2023			
SIZE OF SHEET	3.00 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	989	875	1052	2916
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	36.811	32.568	39.156	108.536
NO OF BEATER	30	27	32	89
FELT DAY	24th			
FELT PRODUCTION TODAY MT	108.536			
FELT PRODUCTION TODATE MT	2661.550			
TODAY PRODUCTION MT	108.536			
TODATE PRODUCTION MT	2661.550			
TODAY RAW MATERIAL CONSUMPTION	90.453			
TODATE RAW MATERIAL CONSUMPTION	2204.062			
RAW MATERIAL	M.T		%	
CEMENT	54.844		50.53	
FLYASH	30.260		27.88	
4-Z	0.000		0.00	
5-R	1.009		0.93	
A5-65	1.009		0.93	
4~20	0.000		0.00	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	1.009		0.93	
RECRON	0.990		0.91	
PULP	0.846		0.78	
SCRAP POWDER	0.486		0.45	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	3.027		2.79	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	1.69		1.65	
MOISTURE (%)	38.45		36.92	
CONETANK (%)	12		10	
REMARK :-				

PRODUCTION REPORT				
DATE	Saturday, January 28, 2023			
SIZE OF SHEET	3.00 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	1065	963	1192	3220
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	39.640	35.844	44.367	119.851
NO OF BEATER	35	32	39	106
FELT DAY	25th			
FELT PRODUCTION TODAY MT	119.851			
FELT PRODUCTION TODATE MT	2781.401			
TODAY PRODUCTION MT	119.851			
TODATE PRODUCTION MT	2781.401			
TODAY RAW MATERIAL CONSUMPTION	105.857			
TODATE RAW MATERIAL CONSUMPTION	2309.919			
RAW MATERIAL	M.T		%	
CEMENT	60.894		50.81	
FLYASH	38.296		31.95	
4-Z	0.000		0.00	
5-R	1.200		1.00	
A5-65	1.200		1.00	
4~20	0.000		0.00	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	1.200		1.00	
RECRON	0.847		0.71	
PULP	0.981		0.82	
SCRAP POWDER	1.239		1.03	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	3.600		3.00	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	1.70		1.62	
MOISTURE (%)	39.23		34.87	
CONETANK (%)	13		9	
REMARK :-				

PRODUCTION REPORT				
DATE	Sunday, January 29, 2023			
SIZE OF SHEET	3.00 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	984	763	632	2379
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	36.625	28.400	23.524	88.548
NO OF BEATER	33	25	21	79
FELT DAY	26th			
FELT PRODUCTION TODAY MT	88.548			
FELT PRODUCTION TODATE MT	2869.950			
TODAY PRODUCTION MT	88.548			
TODATE PRODUCTION MT	2869.950			
TODAY RAW MATERIAL CONSUMPTION	84.446			
TODATE RAW MATERIAL CONSUMPTION	2394.365			
RAW MATERIAL	M.T		%	
CEMENT	46.947		53.02	
FLYASH	31.937		36.07	
4-Z	0.000		0.00	
5-R	1.169		1.32	
A5-65	1.169		1.32	
4~20	0.000		0.00	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	0.000		0.00	
RECRON	0.756		0.85	
PULP	1.123		1.27	
SCRAP POWDER	1.345		1.52	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	2.338		2.64	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	1.71		1.65	
MOISTURE (%)	41.23		40.65	
CONETANK (%)	11		8	
REMARK :-				

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PRODUCTION REPORT				
DATE	Monday, January 30, 2023			
SIZE OF SHEET	3.00 MTR.			
SHIFT	A	B	C	TOTAL
NO OF SHEET	1157	1045	1020	3222
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	43.065	38.896	37.965	119.926
NO OF BEATER	38	35	34	107
GAIN%	23.56	23.92	27.01	74.49
TODAY GAIN%	74.49			
TODATE GAIN%	19.83			
FELT DAY	27th			
FELT PRODUCTION TODAY MT	119.926			
FELT PRODUCTION TODATE MT	2989.875			
TODAY PRODUCTION MT	119.926			
TODATE PRODUCTION MT	2989.875			
TODAY RAW MATERIAL CONSUMPTION	100.782			
TODATE RAW MATERIAL CONSUMPTION	2495.147			
RAW MATERIAL	M.T		%	
CEMENT	59.590		49.69	
FLYASH	34.956		29.15	
4-Z	0.000		0.00	
5-R	1.551		1.29	
A5-65	1.551		1.29	
4~20	0.000		0.00	
5~50	0.000		0.00	
4-X	0.000		0.00	
6-D	0.000		0.00	
RECRON	0.732		0.61	
PULP	1.189		0.99	
SCRAP POWDER	1.213		1.01	
KEMOLITE	0.000		0.00	
FIBRE TOTAL M.T	3.102		2.59	
SHEETS PERAMETER	MAX.		MIN.	
DENSITY (gm/cc)	1.72		1.70	
MOISTURE (%)	39.78		37.43	
CONETANK (%)	13		11	
REMARK :-				



PRODUCTION REPORT				
DATE	Tuesday, January 31, 2023			
SIZE OF SHEET	MAINTENANCE WORK			
SHIFT	A	B	C	TOTAL
NO OF SHEET	0	0	0	0
MOULDING GOODS	UPN2	UPN10	UPN9	
	0	0	0	
	UPN8/4	UPN8/6		
	0	0	0	0.000
PRODUCTION IN M.T	0.000	0.000	0.000	0.000
NO OF BEATER	0	0	0	0
FELT DAY	27th			
FELT PRODUCTION TODAY MT	0.000			
FELT PRODUCTION TODATE MT	2989.875			
TODAY PRODUCTION MT	0.000			
TODATE PRODUCTION MT	2989.875			
TODAY RAW MATERIAL CONSUMPTION	0.000			
TODATE RAW MATERIAL CONSUMPTION	2495.147			
RAW MATERIAL	M.T	%		
CEMENT	0.000	#DIV/0!		
FLYASH	0.000	#DIV/0!		
4-Z	0.000	#DIV/0!		
5-R	0.000	#DIV/0!		
A5-65	0.000	#DIV/0!		
4~20	0.000	#DIV/0!		
5~50	0.000	#DIV/0!		
4-X	0.000	#DIV/0!		
6-D	0.000	#DIV/0!		
RECRON	0.000	#DIV/0!		
PULP	0.000	#DIV/0!		
SCRAP POWDER	0.000	#DIV/0!		
KEMOLITE	0.000	#DIV/0!		
FIBRE TOTAL M.T	0.000	#DIV/0!		
SHEETS PERAMETER	MAX.	MIN.		
DENSITY (gm/cc)	0.00	0.00		
MOISTURE (%)	0.00	0.00		
CONETANK (%)	0	0		
REMARK :-				

U.P. Asbestos Ltd.

WORKS: Village & PO -BISHARA, TEHSIL DADRI DISTT. GAUTAM BUDDH NAGAR- 201008 (U.P.)
CIN: L26942UP1973PLC003743, GSTIN - 09AAACU1994L1ZS

Our ref.: UPAL, DADRI/MoEF/2022-23
28th February 2023

The Director
Ministry of Environment, Forest & Climate Change (MoEF)
Regional Office (Central Region)
Kendriya Bhawan, 5th Floor
Sector-H, Aliganj
Lucknow

Subject: Submission of six monthly compliance status report.
Your ref.: Environment Clearance File No. J-11011/42/99-IA.II dated 20th Dec.1999, transferred in our name vide letter dated July 21, 2005.

Dear Sir

This refers to the captioned Environment Clearance (EC).

Please find enclosed herewith six monthly compliance status report for the period from April 2022 to September 2022 pertaining to the EC granted to us.

Thanking you

Yours faithfully
FOR U.P. ASBESTOS LTD. (DADRI UNIT)

Authorized signatory

Encl.: Six monthly compliance status report of Dadri unit.

C.C. to : 1, The Chief Environment Officer (Circle -1)
U.P. Pollution Control Board
H.No. TC-12V, Vibhuti Khand
Gomti Nagar, Lucknow - 226 010

2. Regional Officer
U.P. Pollution Control Board
Greater Noida



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Regd. Office: Mahmoodabad Estate Building Hazratganj, Lucknow - 226001 (U.P)

Name & Address : U.P.Asbestos Limited, Village & P.O. Bishara-201008
Tehsil-Dadri, Distt. – Gautam Budh Nagar Via (Ghaziabad) U.P.

Environmental clearance : F. No.J-11011/42/99-IA.II dated 20th December, 1999 transferred in our name vide letter dated July 21, 2005.

Compliance period : Six monthly compliance status report for the period from April 2022 to September 2022

Dear Sir

In compliance to general condition No.viii of the captioned Environment Clearance we submit herewith six monthly compliance status report of the above project for the period from April 2022 to September 2022.

SPECIFIC CONDITIONS :-

S.No.	Conditions	Compliance status
1.	The project proponent shall adhere to the prescribed BIS standards and laws regarding use and handling of asbestos safety of employees' etc.	UPAL is presently adhering to and in future adhere to the prescribed BIS standards & laws regarding the use and handling of asbestos, safety of the employees etc., as per the instructions & guidelines listed in BIS standards IS 11451-1986, IS 11767-1986, IS 770 (Part 1) 1987, IS 12078-1987, etc. List of applicable BIS standards has already been submitted. The raw materials are transported in closed containers, Asbestos is brought in impermeable bags under compressed condition.
2.	Blue asbestos should not be utilized as raw material in the manufacturing process and written commitment in this regard should be furnished within a period of one month.	Our commitment that only Chrysotile Fibre (White fibre) would be used as raw material in the manufacturing process had already been submitted within a stipulated period.
3.	There will be no manual handling/opening of asbestos fiber. The company should provide automatic bad openers at the mixing stage before commissioning the unit.	There is no manual handling/opening of asbestos fibre. UPAL has installed fully automatic de-bagging machine with bag shredder and is in operation all the time. This machine has a capacity of handling sixty bags per hour. BOD consists of fabricated steel frame, belt conveyor with drive arrangement, slitting cutter with drive arrangement, outlet chute for fibre feeding into the fibre mill. After the bag gets opened, the empty bag automatically slides into the chute of bag shredder through closed system. Bag shredder is a heavy duty

		grinder and is connected to the second outlet chute of the bag opening device wherein the empty fibre bag is received, shredded into small pieces and fed into the fibre mill for reuse in the process along with asbestos fibre.
4.	Adequate measures should be adopted to control the emissions and ensure that the discharge of asbestos fiber does not exceed the limit of 2 fiber/cc. The bag filters should be interlocked with the manufacturing process. In the event of failure of any pollution control system the unit should be put out of operation immediately and should not be restarted until the control system is rectified to achieve the desired efficiency. Continuous measurement of its pollutants in the work zone area should be undertaken and report submitted to the SPCB once in three months and to this Ministry every six months.	All necessary measures have been adopted to control the emissions. The monitoring is being done regularly by NABL & MoEF approved lab at regular intervals to ensure whether the fibre is within the prescribed limit. The bag filters are inter locked with the manufacturing process. Measurement of it's pollutants in the work zone area is being undertaken and the reports are being submitted every quarter to UPPCB & MoEF. We have ensured that in the event of failure of any of the pollution control devices, the manufacturing process is put to halt till the fault is rectified.
5.	To avoid fugitive emissions asbestos fiber bags should be transported to the works by containers mode. Bags containing asbestos fiber should also be stored in enclosed area.	Asbestos bags are received in containers and are being stored in closed areas to avoid fugitive emissions.
6.	As reflected in the EMP there will be no discharge of process effluent. The entire process effluent should be reused/recycled in the manufacturing process. The domestic waste should be adequately treated in a sewage treatment plant and used for green belt development.	The plant is being operated on zero discharge principal. We do not discharge any process effluent outside the premises. In fact the entire quantity of process effluent generated is being reused for preparation of raw material slurry.
7.	The company will ensure that the entire solid waste generated including process rejects, dust from bag filters and empty asbestos bag will be reused in manufacturing process. Bag shredding device should be installed before commissioning the proposed unit.	The entire quantity of solid waste generated including the process rejects is being reused after converting those in powder form with the aid of pulverizer. Dust from bag filters of cement & fly ash silos, curbo cutter and the pulverizer are reused in the process by mixing the entire quantity with raw materials in pre-beater tank. Bag shredder is attached to the BOD. The shredded pieces of the fibre bags are mixed with the fibre in fibre mill.
8.	Regular medical check up and health monitoring of the employees should be carried out and record maintained. The occupational health monitoring must be strengthened to include periodic (6 months) sputum test along	Regular medical checkup and health monitoring of the employees is being carried out and the records those off are being maintained. Sputum test and the PFT tests are being carried out at six monthly

	with pulmonary test supplemented by X-ray test annually. The company should also provide medical and health care facilities at the work place and if cases of asbestos is detected necessary compensation should be arranged under the existing laws.	intervals whereas as X-Ray tests are conducted annually. A qualified doctor has been appointed to handle normal health issues on day to day basis. A vehicle is provided round the clock to handle any emergency. Till date no case of asbestosis has been detected. In any eventuality the company would follow the existing laws.
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GENERAL CONDITIONS:

S.No.	Conditions	Compliance status
1.	The project authorities must strictly adhere to the stipulations made by the Uttar Pradesh Pollution Control Board and the State Government	We strictly adhere to the stipulations made by UPPCB & the State Government.
2.	No further expansion/modifications in the plant should be carried out without prior approval of the Ministry of Environment and Forests.	We confirm that no further expansion/modifications in the plant would be carried out without obtaining prior approval of the Ministry of Environment, Forest & Climate Change (MoEF)
3.	The project proponent should comply strictly with the Hazardous Waste (Management and Handling) Rules of the Environment (Protection) Act, 1986 as asbestos wastes fall under category 14 of the Rules.	We have been granted authorization under Hazardous Waste (Management & Handling) Rules of the Environment (Protection) Act, 1986.
4.	Green belt of adequate width and density should be provided to mitigate the effects of fugitive emission all around the plant. A minimum of 25% of the total land acquired should be developed as green belt in consultation with the local DFO.	We have been maintaining green belt as specified. When the plant was handed over to us in 2005 by M/S Triage Industries Pvt. Ltd. Mostly Eucalyptus trees were planted by them. Of late disease & pests caused everything from leaf drop to eucalyptus trees splitting & dying. To strengthen the green belt we have recently planted around 500 number of trees of different species. Gradually the green belt would be strengthened . In this regard we have sought the help of DFO also.
5.	The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA/EMP report.	We are complying with all the environment protection measures and safeguards recommended in the EIA/EMP report.
6.	The project authorities will set up separate environmental management cell for effective implementation of all the above stipulations under control of Sr. Executive.	We have a separate environment management cell headed by General Manager for effective implementation of the above stipulations .

7.	The project authorities will provide adequate funds both recurring and non-recurring to implement the conditions stipulated by the Ministry of Environment and Forest as well as the State Government along with the implementation schedule for all the conditions stipulated herein. The funds so provided should not be diverted for any other purpose.	Sufficient funds have been allocated to implement the conditions stipulated by MoEF&CC & also State Pollution Control Board. The funds allocated for the above purpose are being utilized for that purpose only and would not be diverted for some other purpose.
8.	The Regional Office of this Ministry at Lucknow/Central Pollution Control Board/State Pollution Control Board will monitor the stipulated conditions. A six monthly compliance status report and the monitored data along with statistical interpretation should be submitted to them regularly.	Six monthly compliance status report & the monitored data are being submitted to regional office of the Ministry & State Pollution Control Board regularly except for the Covid Period.

Conditions added vide transfer letter July 21, 2005

S.No.	Conditions	Compliance status
1.	The company shall comply with all the conditions stipulated in environmental clearance No.J.1101/42/99-IA.II dated 20.12.1999.	All the conditions stipulated in EC No.J.1101/42/99-IA.II dated 20.12.1999 are complied with.
2.	The company shall follow close circuit fly ash operations with effective dust extraction systems.	Fly ash is being received in closed containers and then stored in silos equipped with bag filters of suitable specifications.
3.	Measures shall be taken for rainwater harvesting from the roof tops and storm water drains to recharge the ground water	Water from the roof top & the storm water drains is recharged through recharging pit.
4.	Green belt shall be raised in 33% of plant area.	We have raised green belt area to 33%.

Thanking you

Yours faithfully

FOR U. P. ASBESTOS LTD. (Dadri unit)

Authorized Signatory

C.C. to:

1. The Chief Environment Officer (Circle -1)
U.P. Pollution Control Board
House No. TC 12-V, Vibhuti Khand
Gomti Nagar, Lucknow 226 010

2. Regional Officer
U.P. Pollution Control Board
Greater Noida

ग्राम सभा बिसाहड़ा, राजतपुर

प्रधान श्री नरेन्द्र प्रताप सिंह

Annexure R5/8

विकास खण्ड बिसरख जनपद गौतमबुद्ध नगर (उ.प्र.)

पत्रांक.....

दिनांक

सेवा में,
मैनिजिंग डायरेक्टर
यू पी ऐस्बेस्टस लिमिटेड, दादरी

दिनांक :- 10 /03 /2023

विषय: ग्राम बिसाहड़ा, स्थित गौशाला के समीप खुले प्लॉट में पड़े अपशिष्ट कचरे संबंधित शिकायत के निवारण हेतु पत्र Annexure R5/7

महोदय,

उपरोक्त संदर्भ में आपको यह सूचित कराना है कि मैंने अपने गाँव बिसाहड़ा के हित को मद्देनजर रखते हुए एवं अपने प्रधान पद की समुचित जिम्मेदारी का वहन करते हुए गाँव के बाहर खुले प्लॉट में पड़े अपशिष्ट कचरे से संबंधित शिकायत पत्र NGT में दिया था जो अभी भी विचाराधीन है।

श्रीमान, मेरे एवं समस्त ग्रामवासियों के लिए यह अत्यंत हर्ष का विषय है की आपकी फैक्टरी ने इस मामले को गंभीरता से लेते हुए अपनी जिम्मेदारी का उपयोग कर सभी जगह की समुचित सफाई की एवं गाँव में विकास कार्य भी कराए। प्रदूषण कंट्रोल बोर्ड के सभी मानकों का पालन करके आपने एक जिम्मेदार नागरिक होने का सबूत दिया है।

मैं अपने एवं अपने समस्त ग्रामवासियों की ओर से आपको धन्यवाद एवं आभार व्यक्त करता हूँ एवं आशा करता हूँ कि हम मिलकर सदा इसी नीति के साथ गाँव एवं अपने देश के विकास में सहयोग करेंगे।

आपकी सेवा में सादर प्रेषित।

कृते


नरेन्द्र शिशोदिया
ग्राम प्रधान, बिसाहड़ा,
दादरी जिला गौतमबुद्ध नगर

Advance service of Reply to be filed in OA 649/2022 of behalf of R5 - UP Asbestos Ltd.

1 message

Ankit Roy <ankitroy577@gmail.com>

24 March 2023 at 22:27

To: sanand.cpcb@nic.in, ranagdhruv546@gmail.com

Respected sir/ma'am

Please find attached the Reply which is being filed on behalf of R5 in the captioned matter.

 [Final Reply_Narender Pratap_1.pdf](#)

Kindly treat the same as an advance service.

--

Regards

Ankit Roy

Advocate-on-Record

Supreme Court of India

+91 8130584944